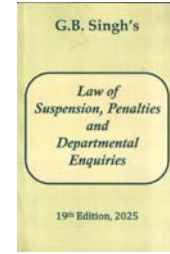


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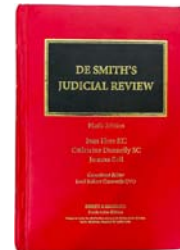
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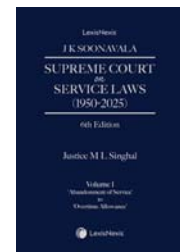
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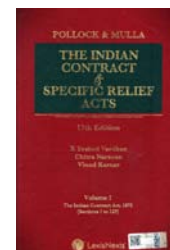
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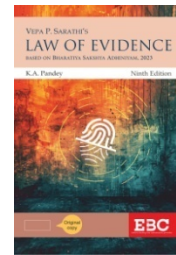


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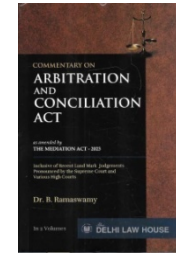


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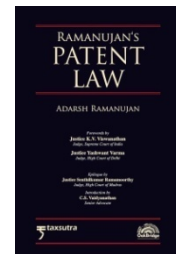
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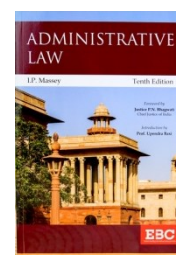
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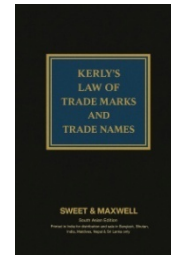
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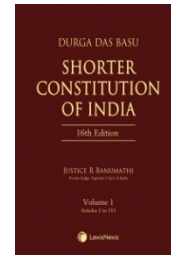
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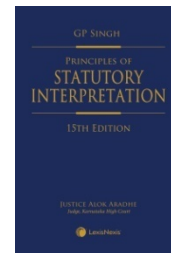
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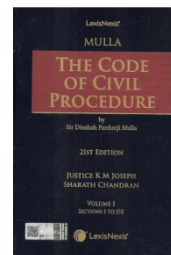
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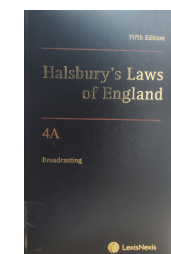
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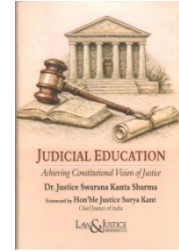


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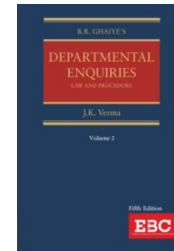


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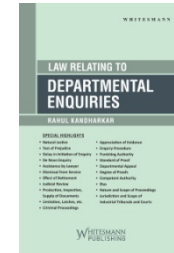
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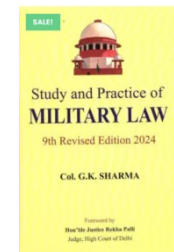
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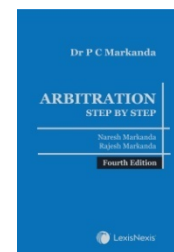
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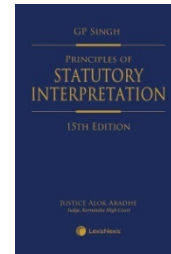


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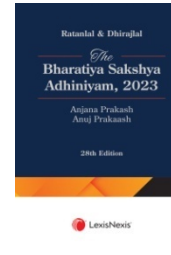


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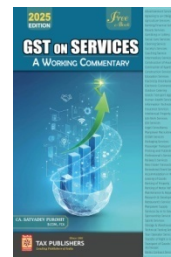
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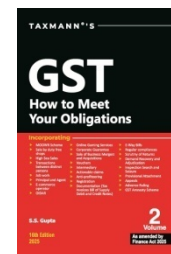


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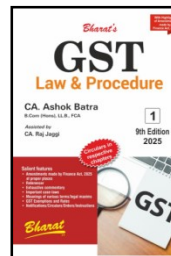


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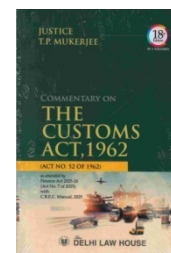


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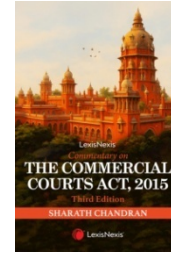


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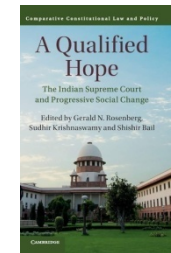


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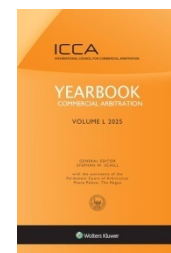


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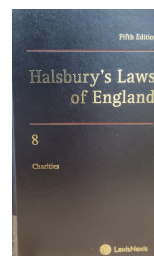
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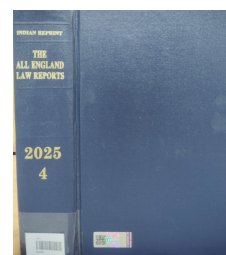


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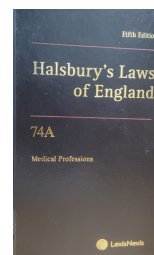
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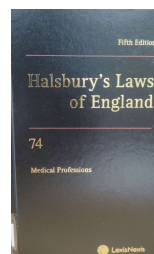
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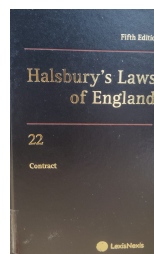
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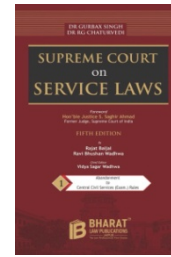
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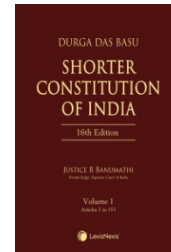


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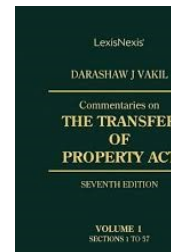


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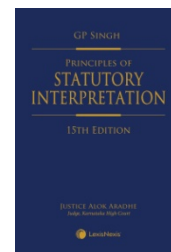
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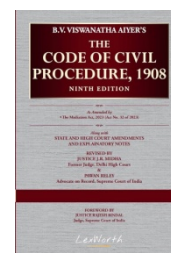


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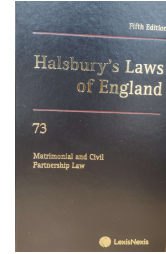
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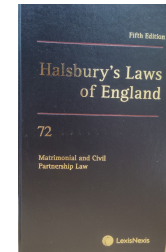


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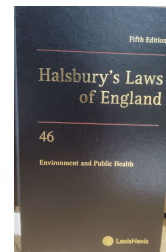


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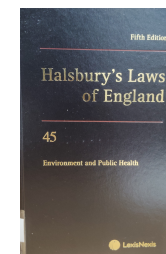


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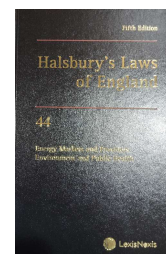


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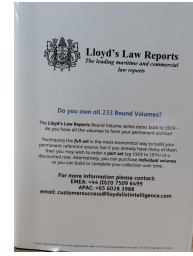
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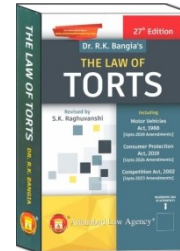
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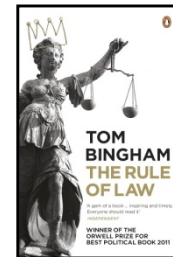
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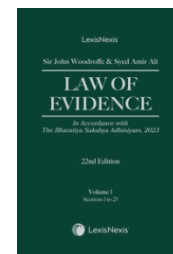


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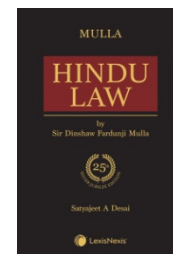
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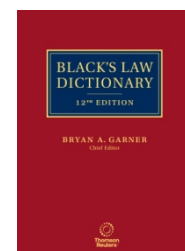
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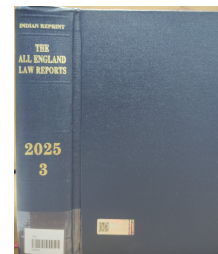
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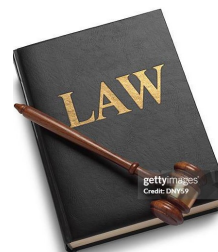


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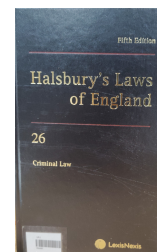


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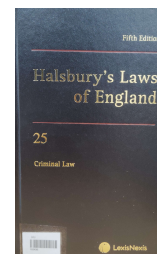


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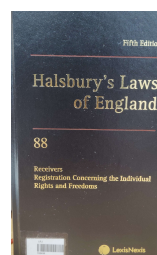


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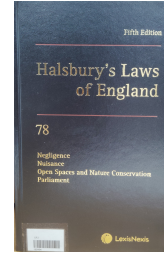
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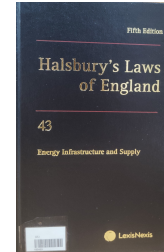


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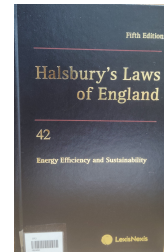
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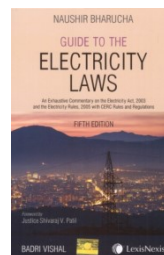
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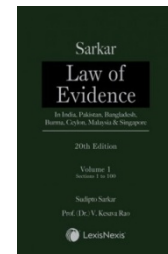
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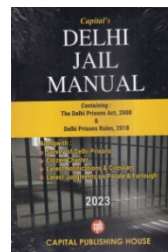
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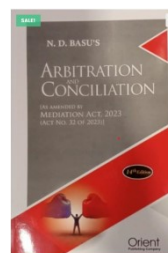
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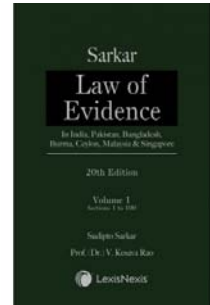


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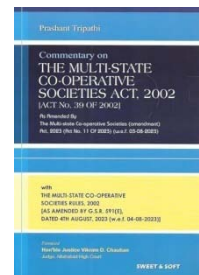
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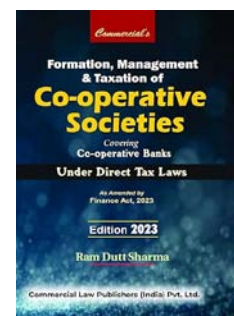
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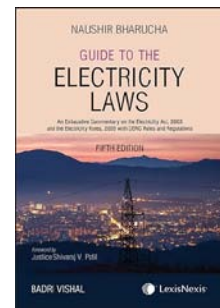
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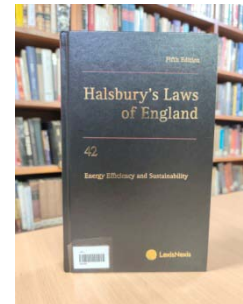
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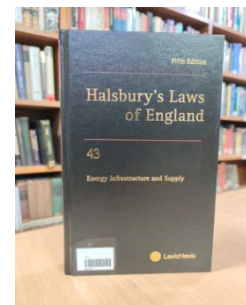
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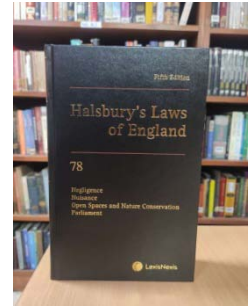
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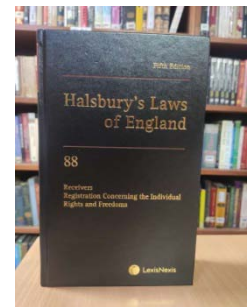
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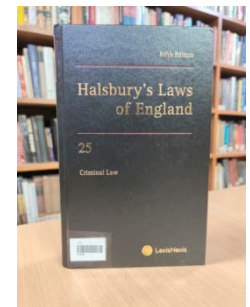
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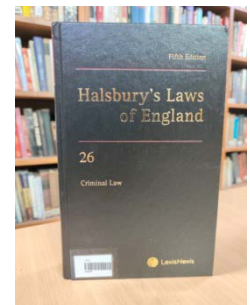
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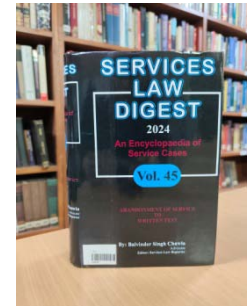
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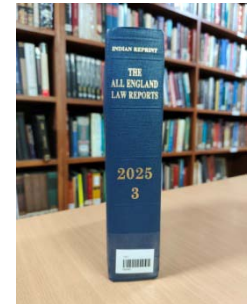
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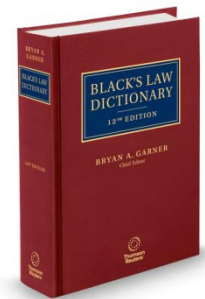
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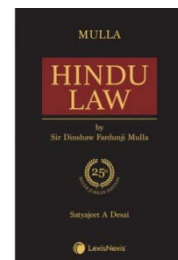
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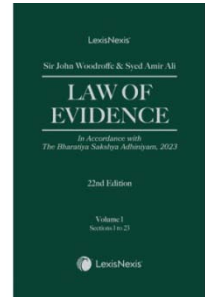


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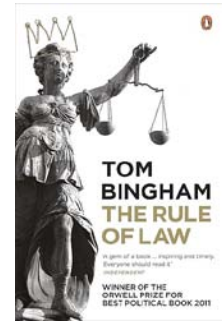
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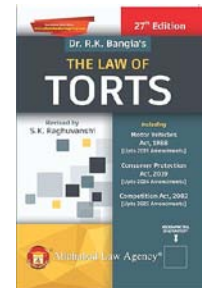
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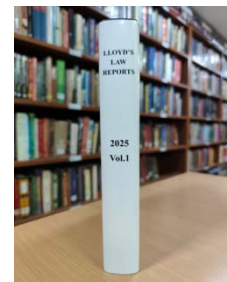
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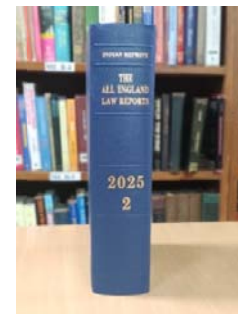
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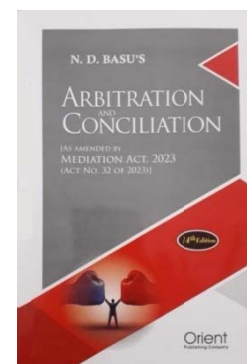
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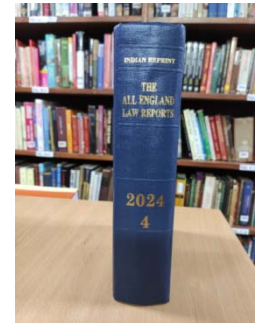
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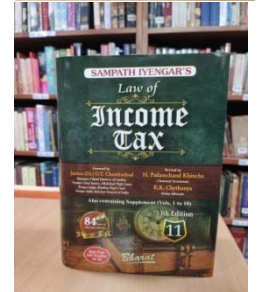
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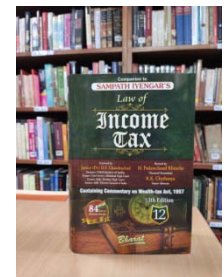
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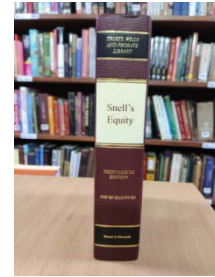
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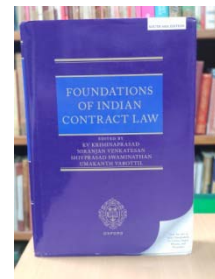
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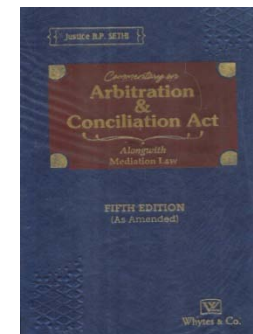
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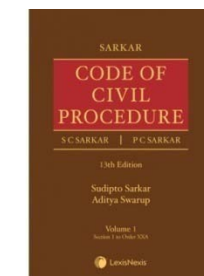
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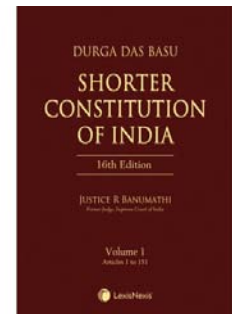
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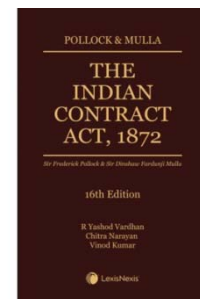


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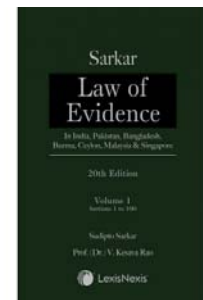


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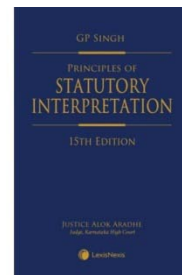
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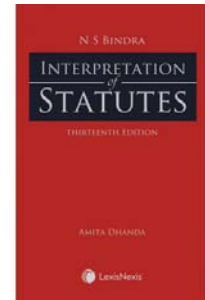
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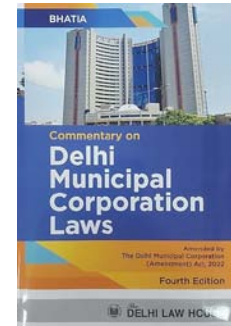
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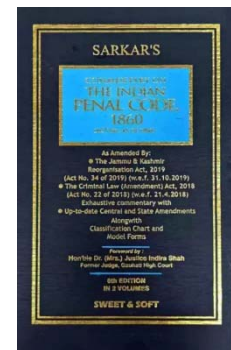
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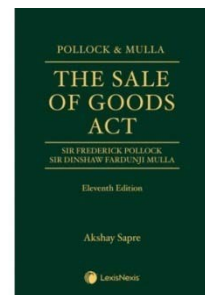
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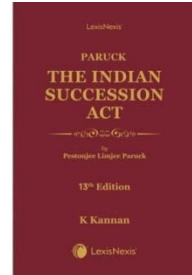


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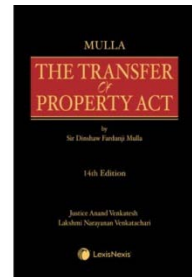
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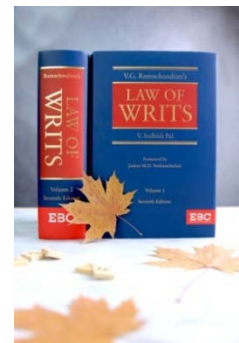


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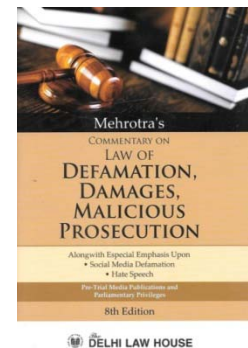
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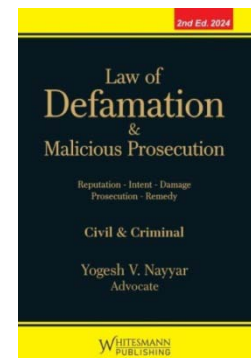
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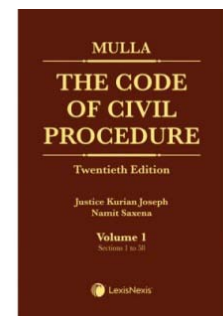
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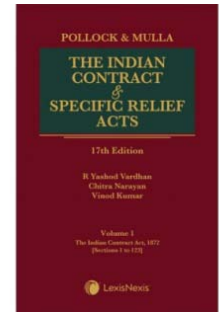
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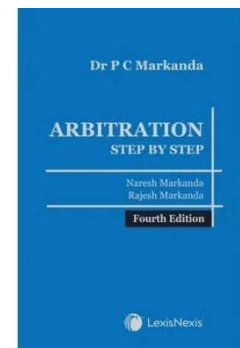
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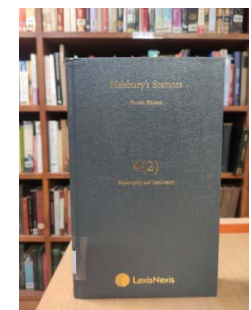
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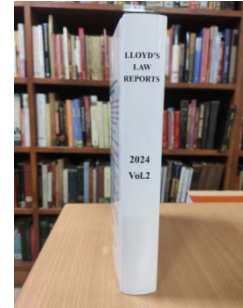


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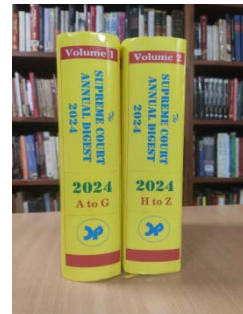


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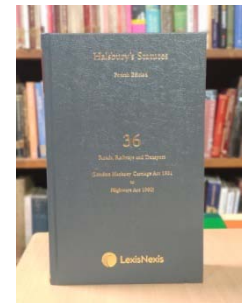
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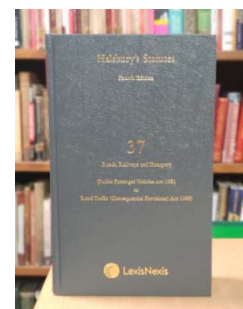
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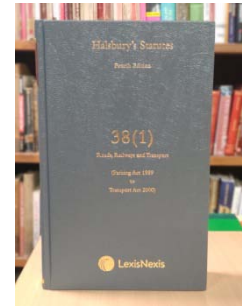


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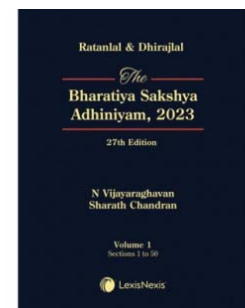
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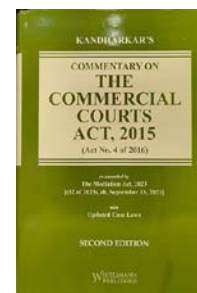
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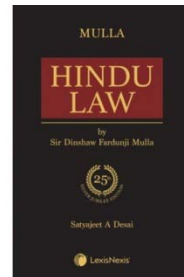
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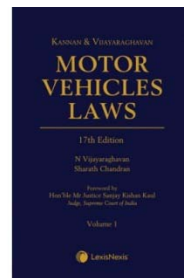
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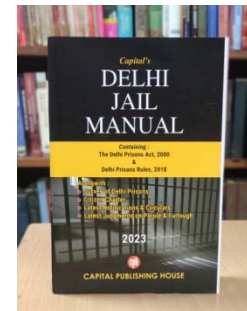
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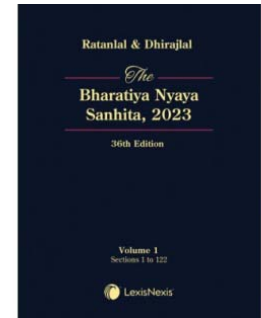
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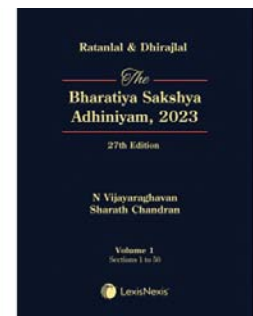


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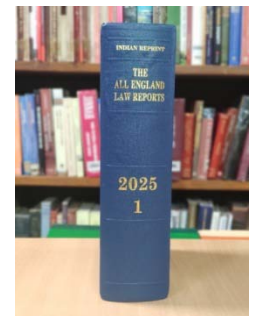
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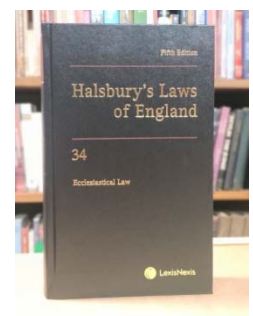
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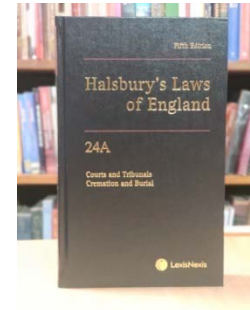


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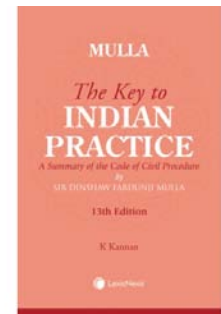
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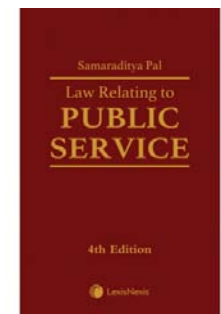
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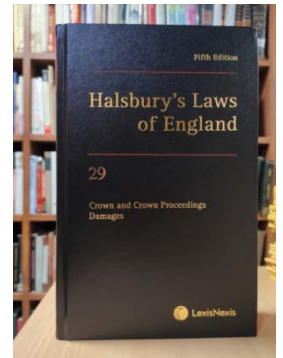
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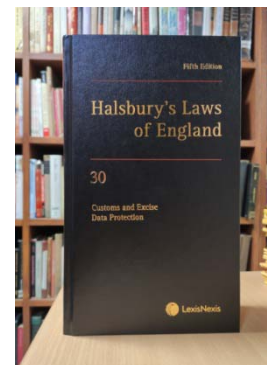
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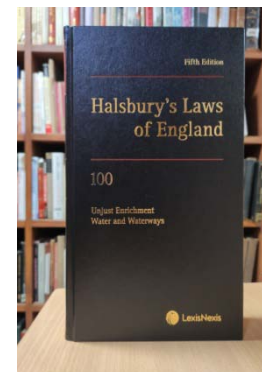
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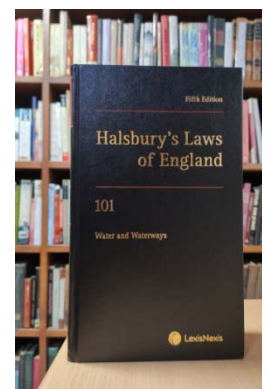
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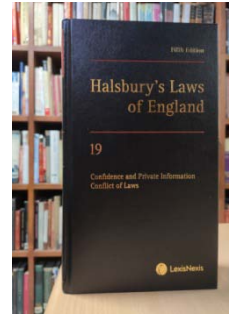
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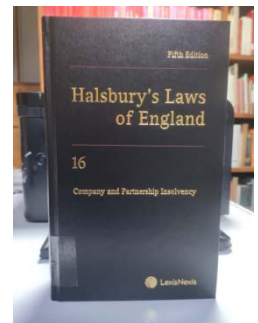
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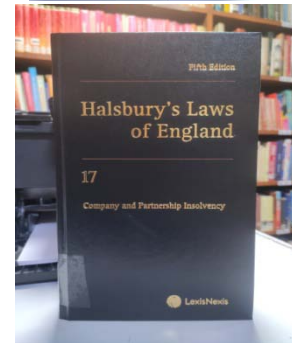
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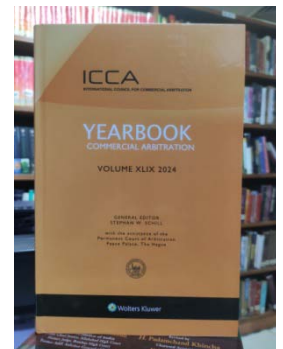
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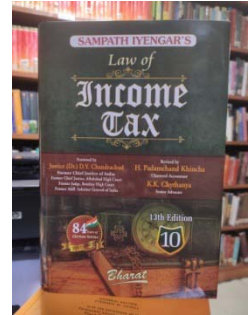
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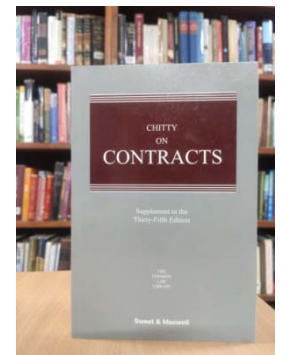
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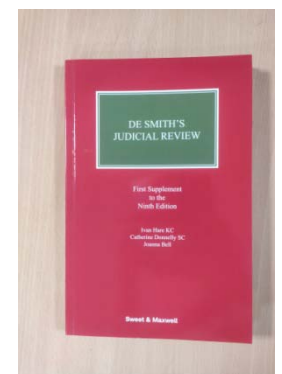
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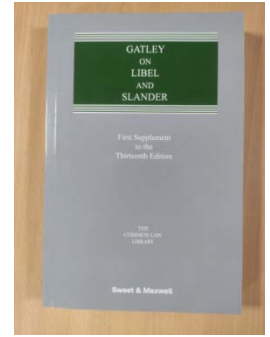


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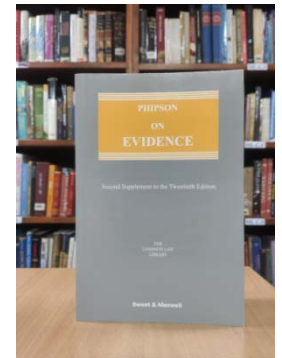
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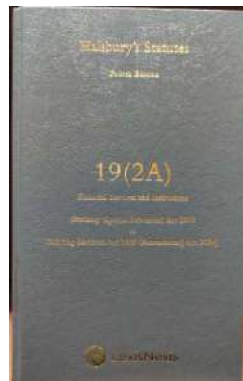
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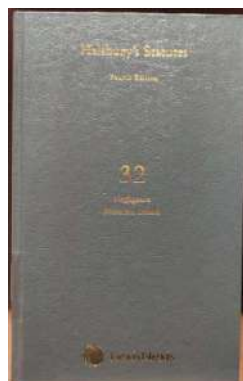
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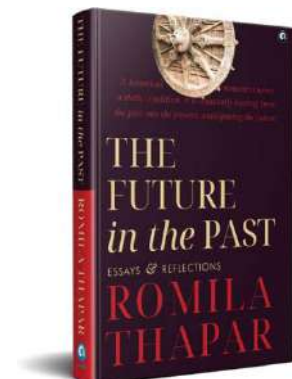
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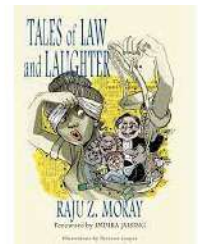
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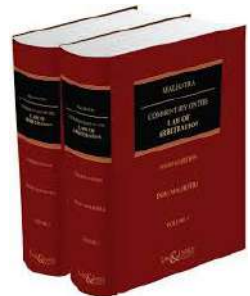
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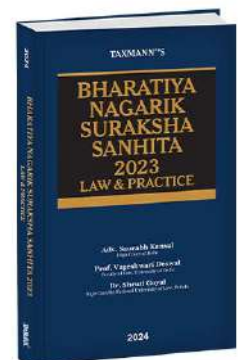
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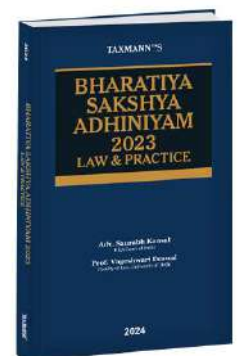
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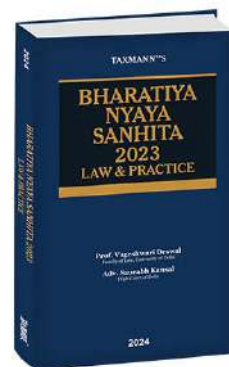
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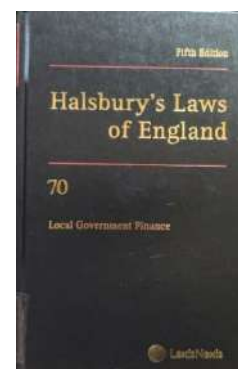
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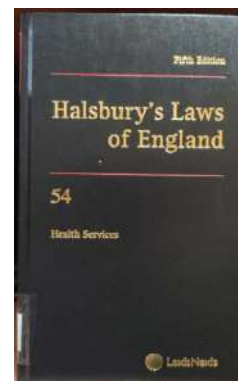
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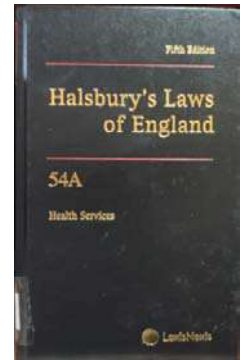
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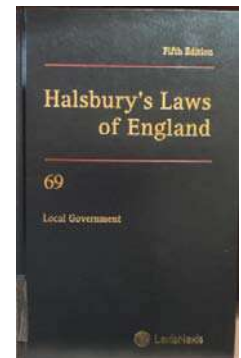
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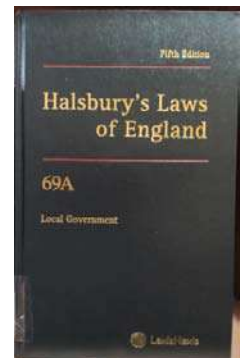
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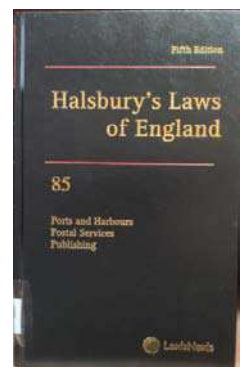
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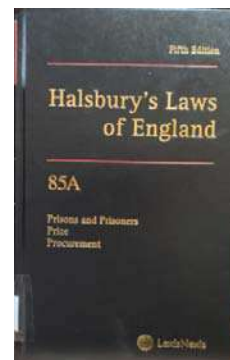


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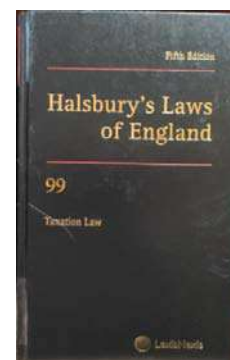
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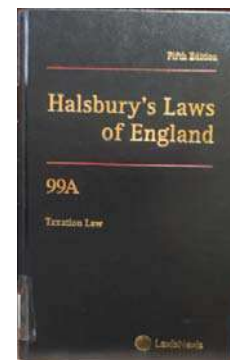
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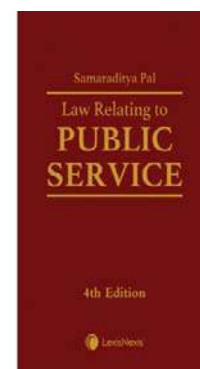
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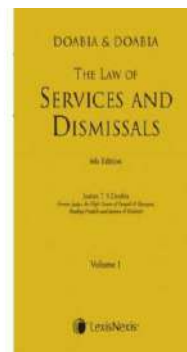
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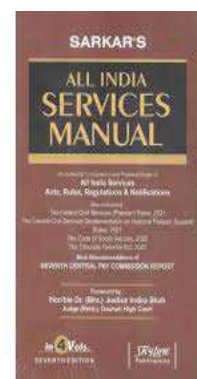
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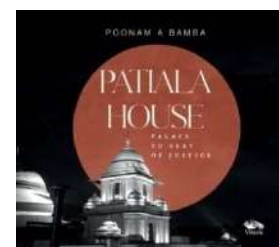


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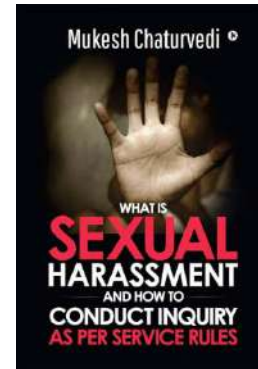
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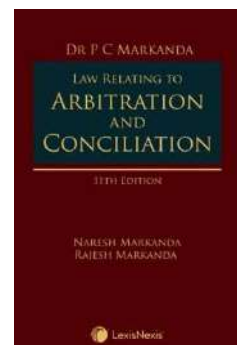
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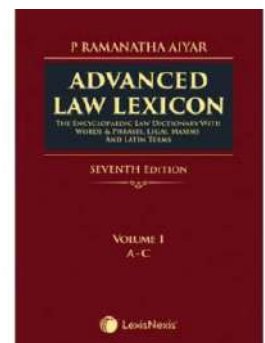
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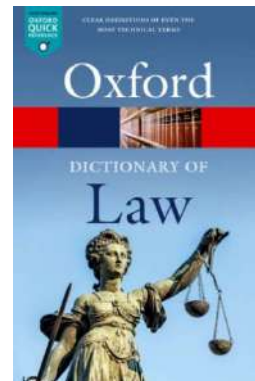
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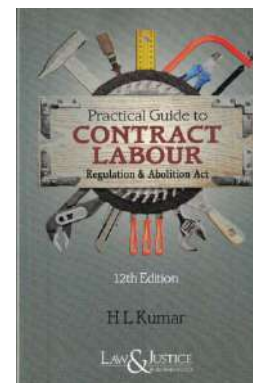
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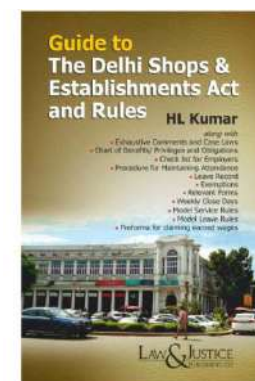
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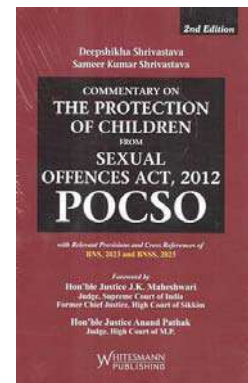


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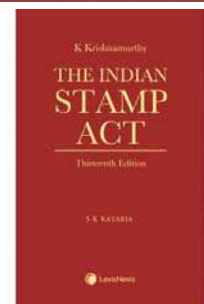
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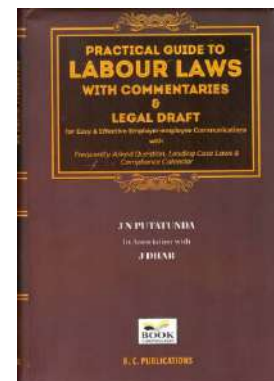
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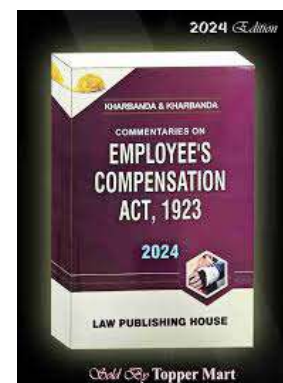
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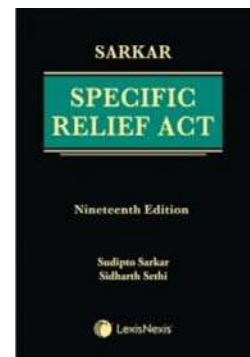


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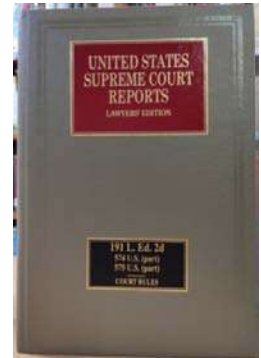
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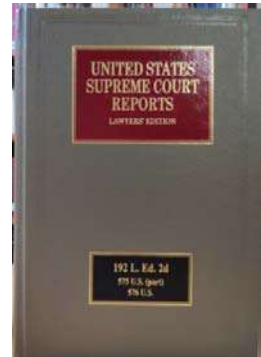
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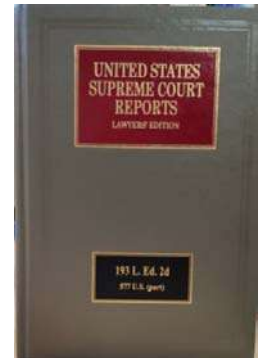
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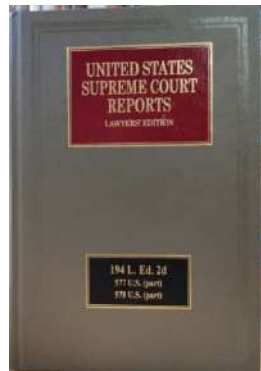
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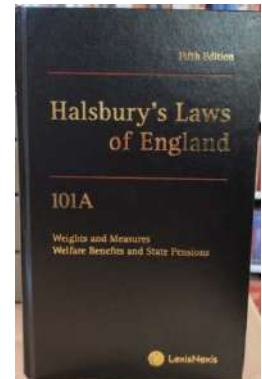


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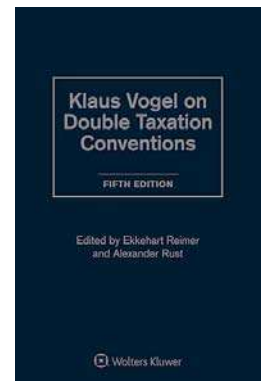


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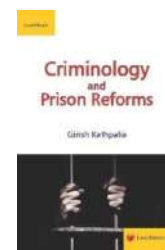
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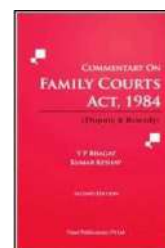
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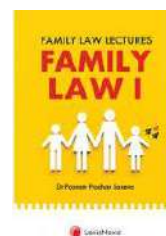
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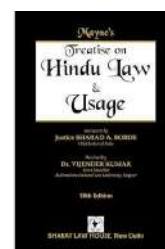
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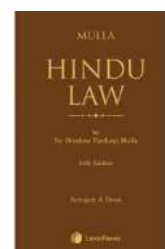
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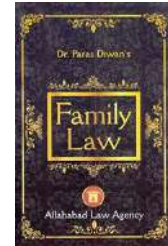
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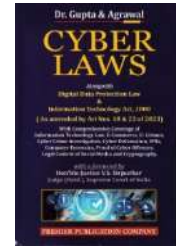
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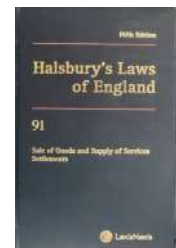


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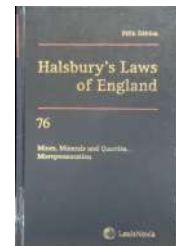


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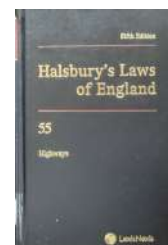


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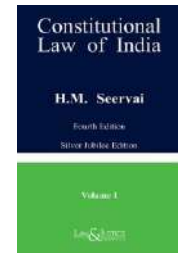


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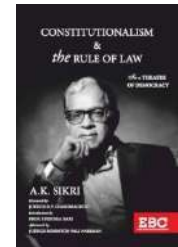
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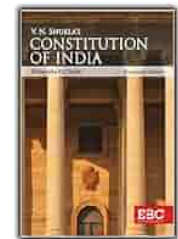
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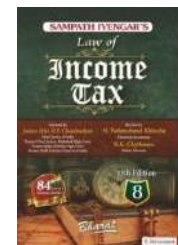
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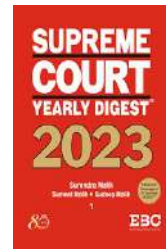
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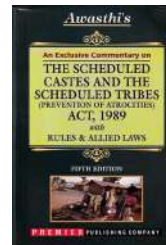
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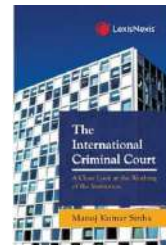
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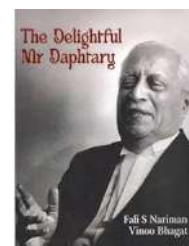
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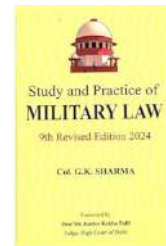
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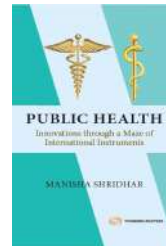
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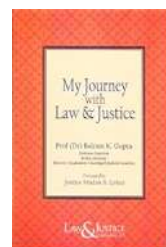
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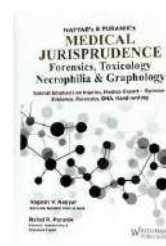
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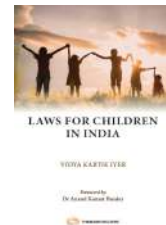
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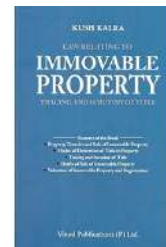
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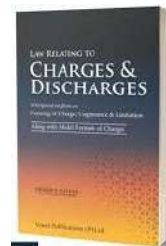
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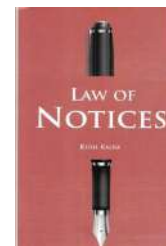
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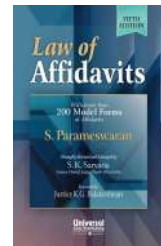
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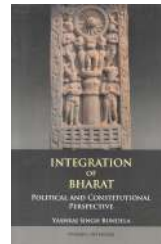
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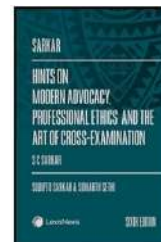
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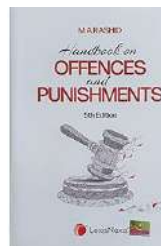
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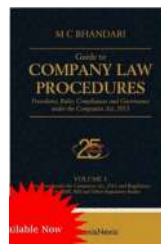


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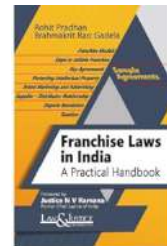
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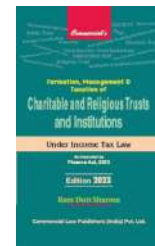
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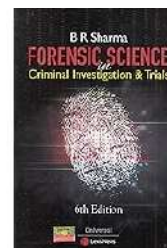
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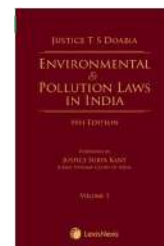


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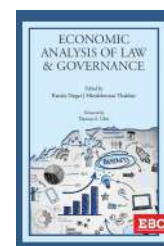
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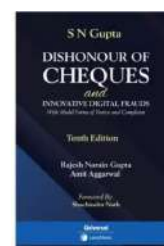
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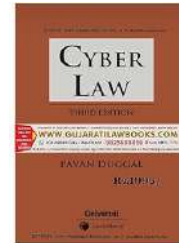
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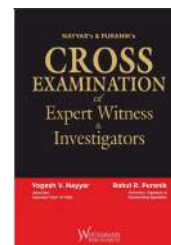
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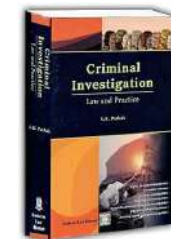
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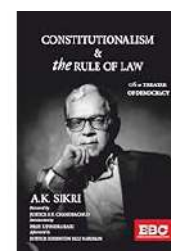
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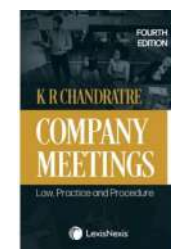
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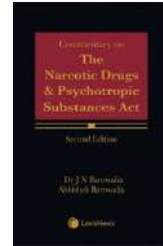
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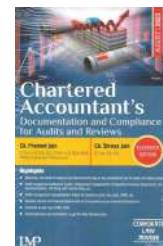
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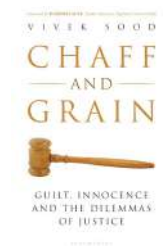
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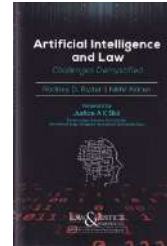
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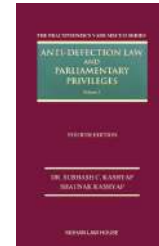


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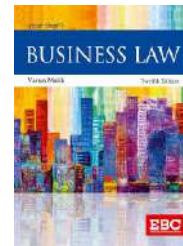


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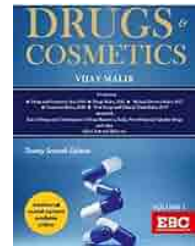
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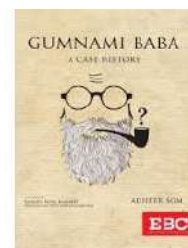


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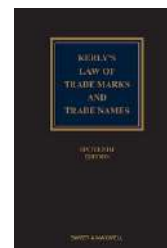


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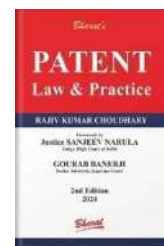


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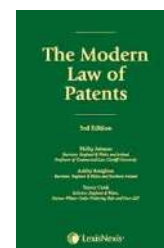


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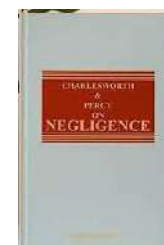


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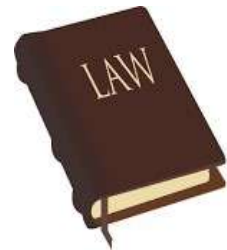


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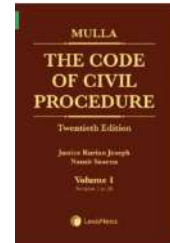
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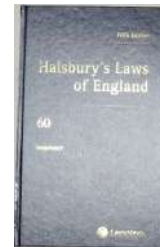


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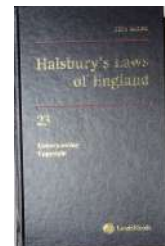
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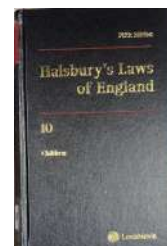
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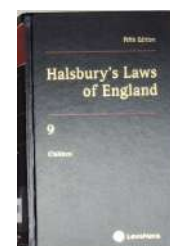
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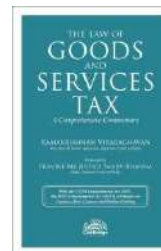
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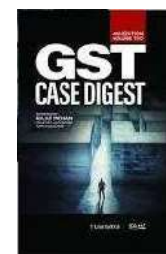


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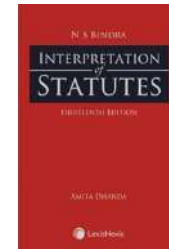
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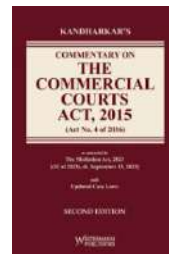
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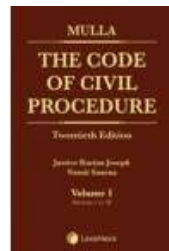


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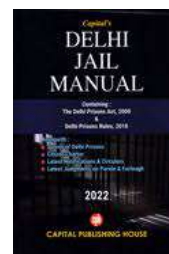
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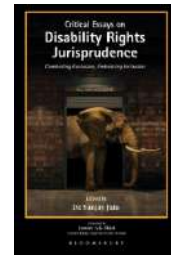
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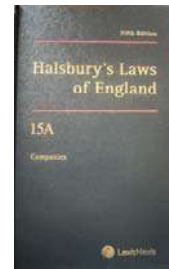
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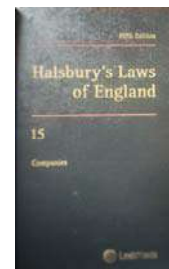
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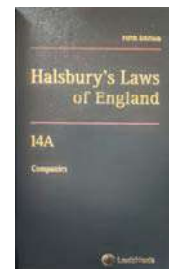
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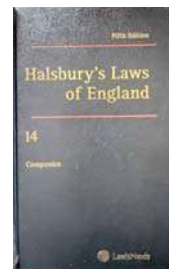
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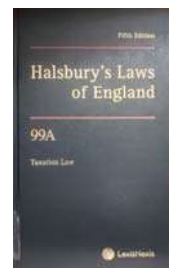
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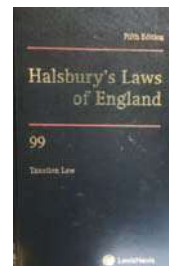
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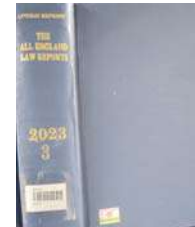
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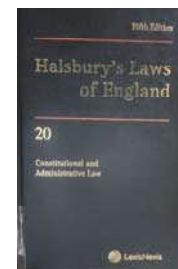
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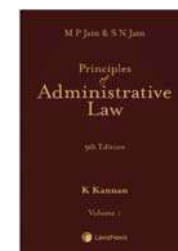
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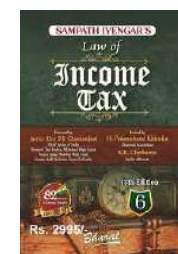
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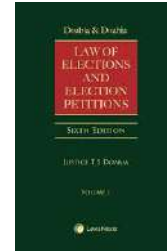
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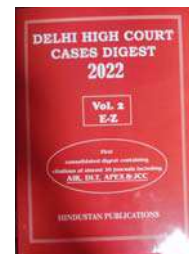
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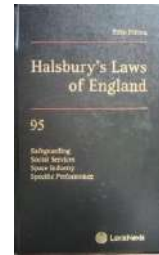
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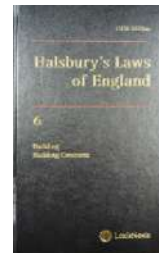


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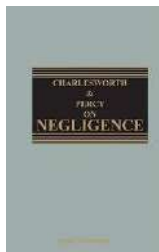
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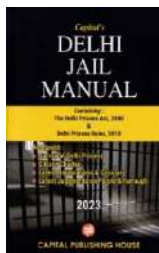
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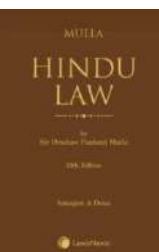
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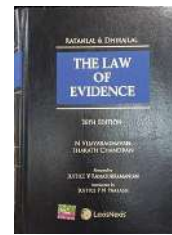
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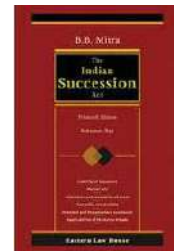
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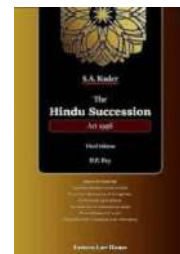
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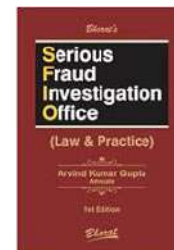
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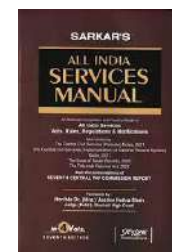


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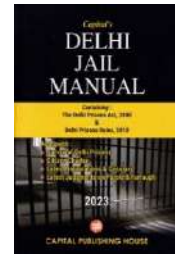


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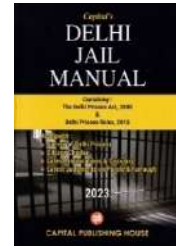


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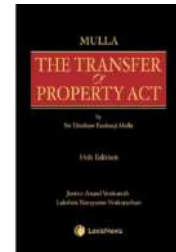
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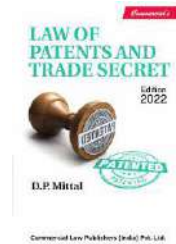
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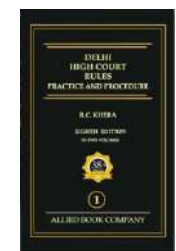


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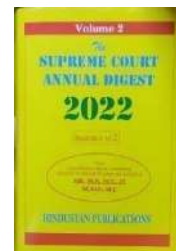


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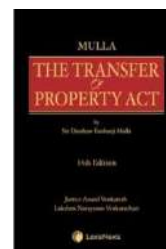
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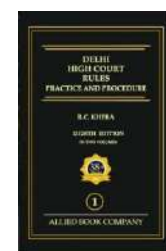


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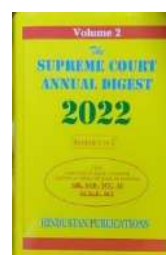


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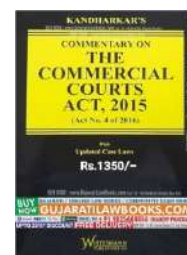
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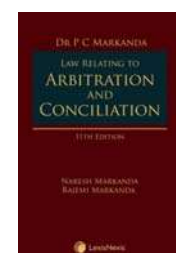
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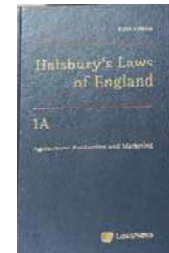


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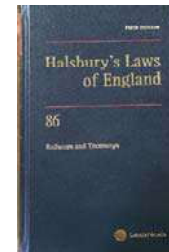


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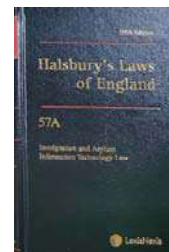


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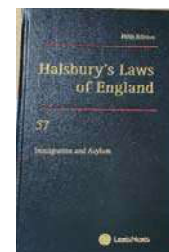


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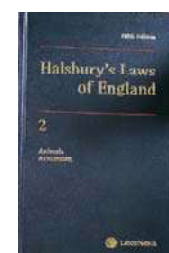


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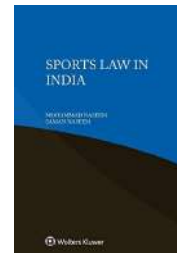
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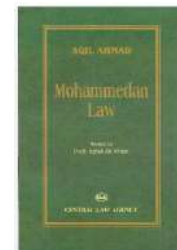
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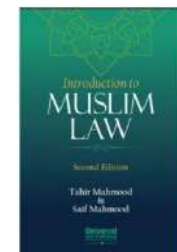
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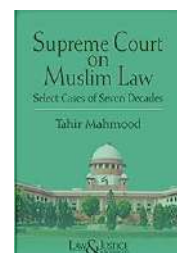
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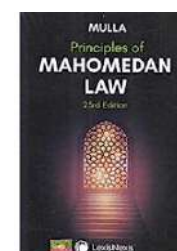
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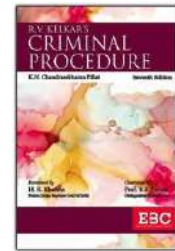
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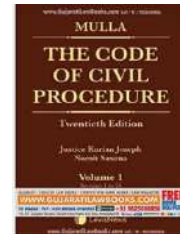


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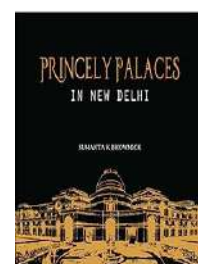
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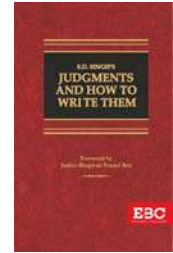


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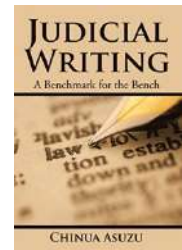
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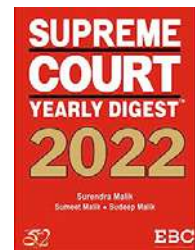
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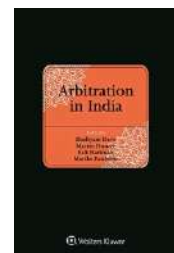
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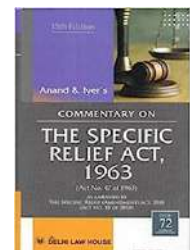


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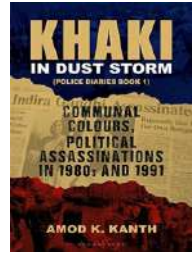
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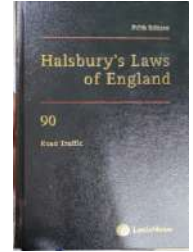
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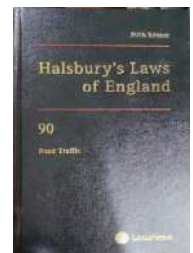
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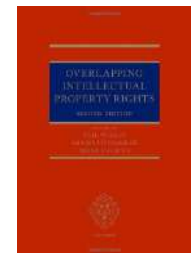
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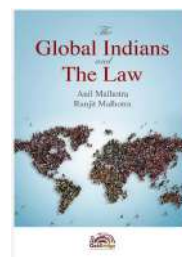


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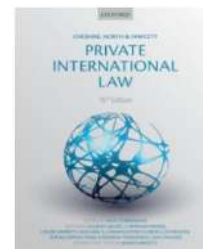
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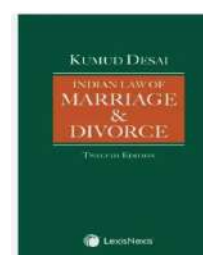
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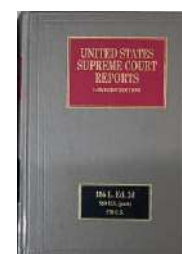


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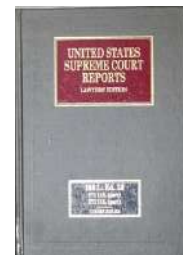
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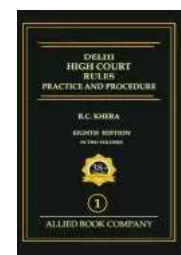


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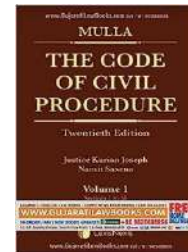


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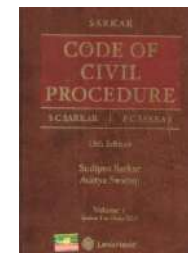


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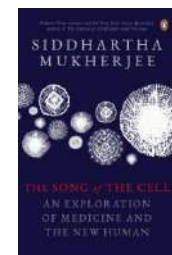
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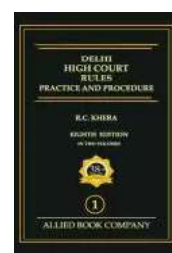


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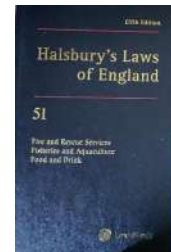
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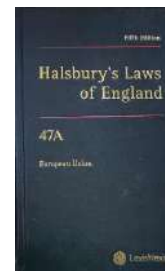
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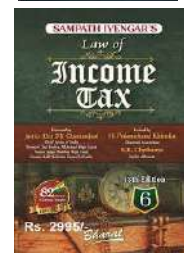


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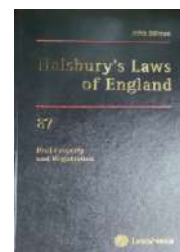
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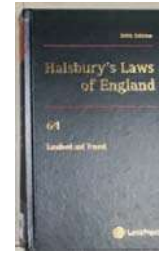


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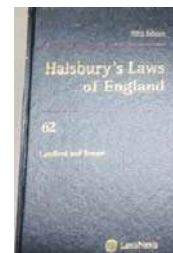


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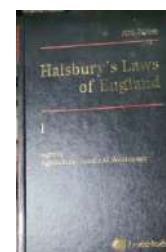


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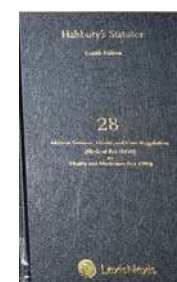


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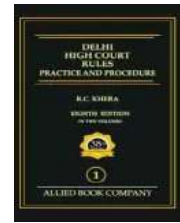


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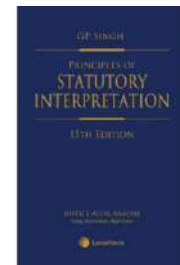
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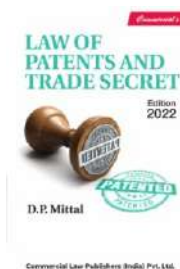
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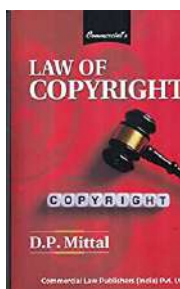
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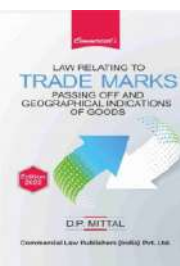
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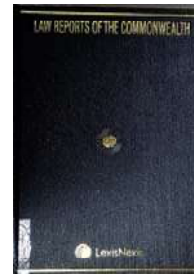


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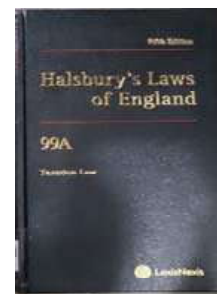
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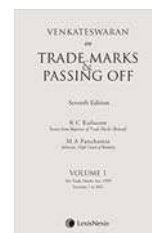
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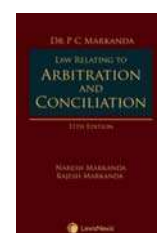
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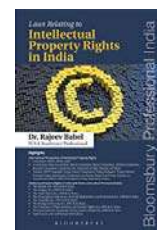
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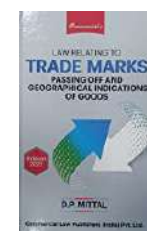
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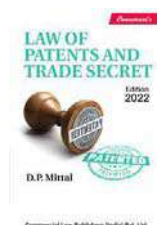
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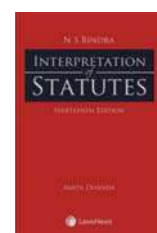
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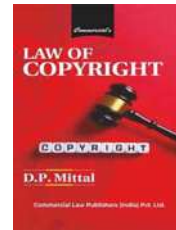
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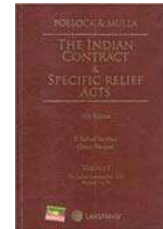
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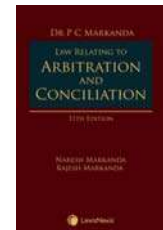
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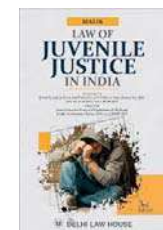
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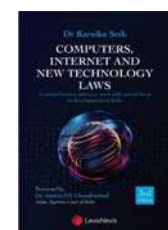
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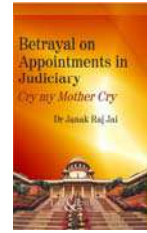
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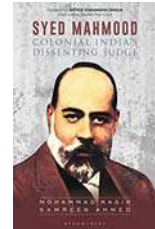
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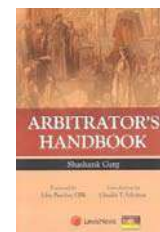
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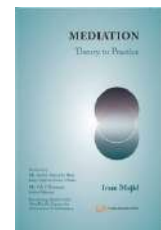
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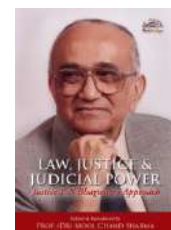
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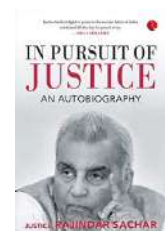
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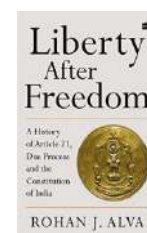
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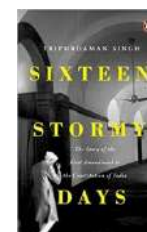
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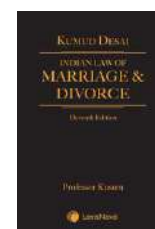
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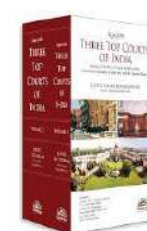


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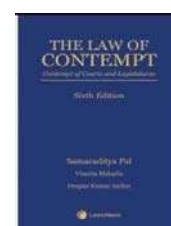
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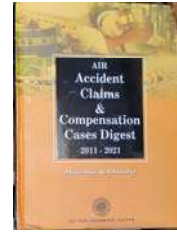


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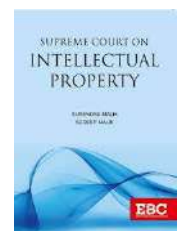
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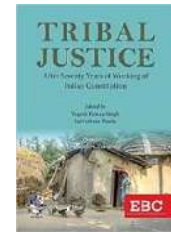
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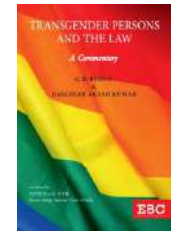
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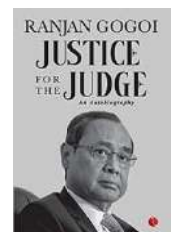
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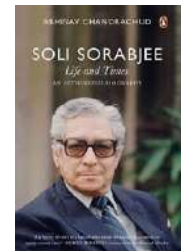
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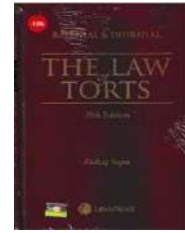


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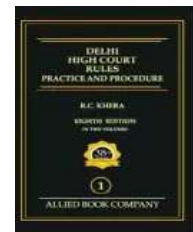


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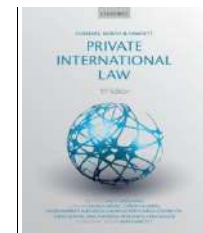
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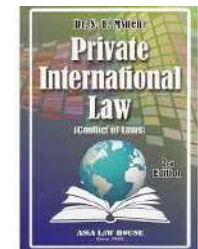
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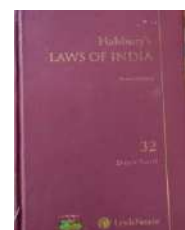
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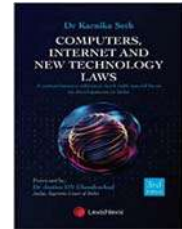
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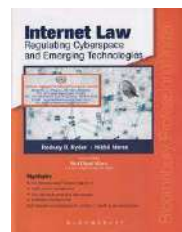
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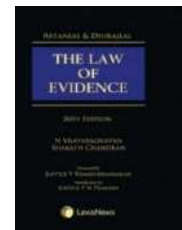
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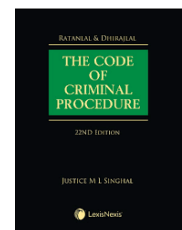
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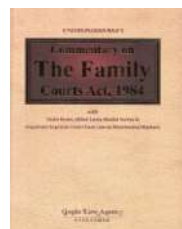
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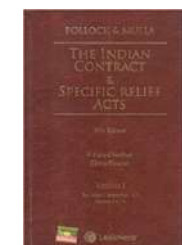


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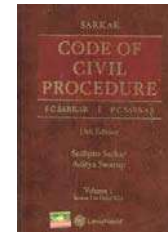


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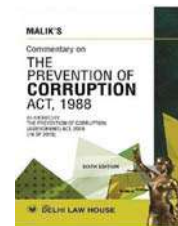


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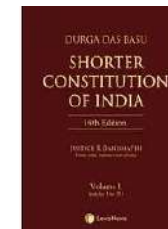


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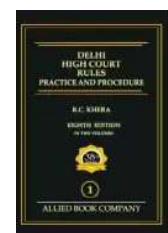
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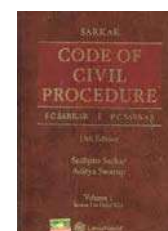


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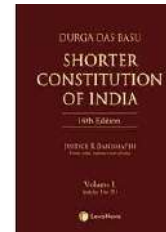


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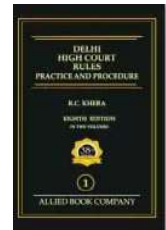


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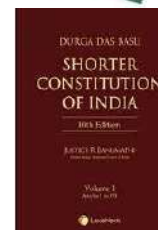


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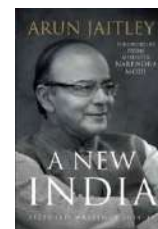
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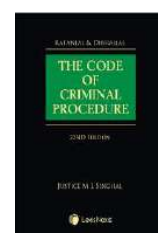
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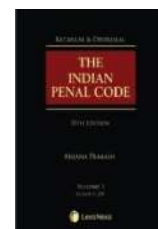


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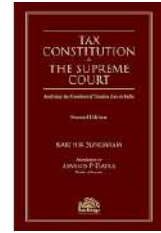
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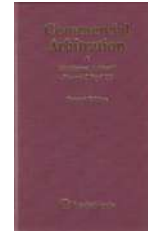
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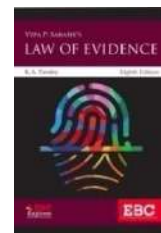
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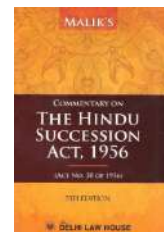
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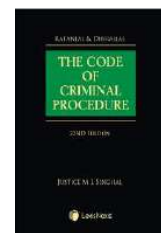
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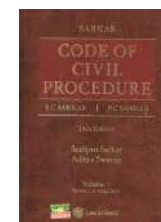
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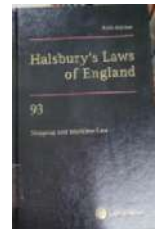
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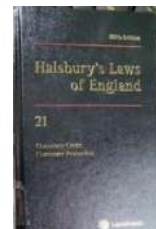
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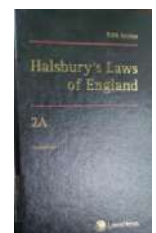
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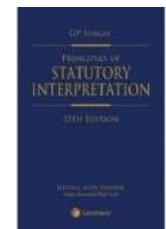
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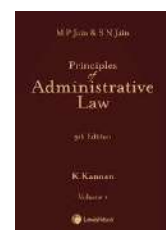
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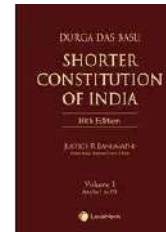


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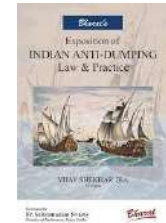
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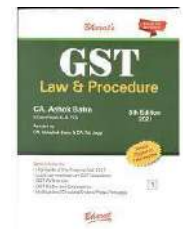


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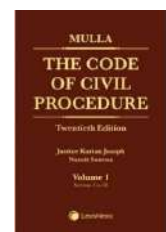


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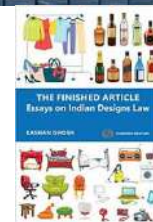
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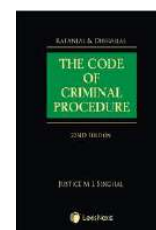
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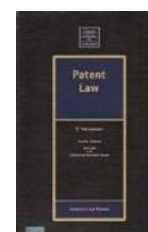
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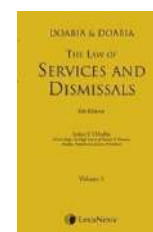
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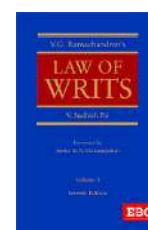
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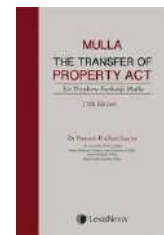
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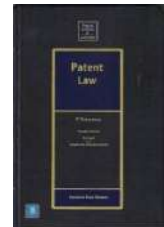
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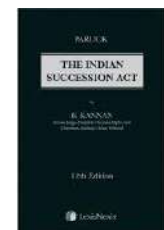
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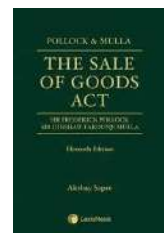
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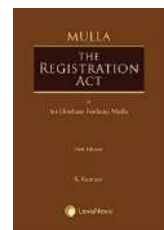
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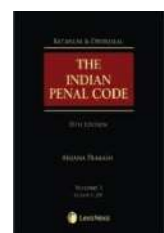
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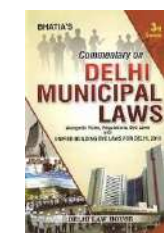
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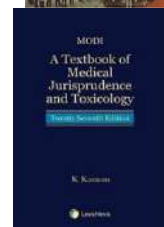
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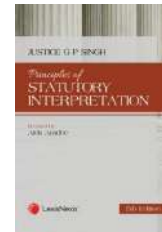
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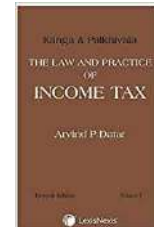
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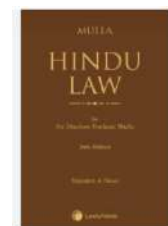
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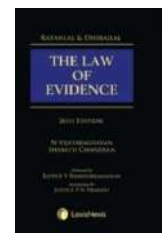
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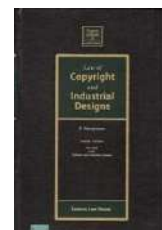
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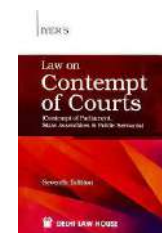
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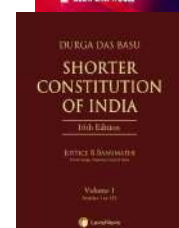
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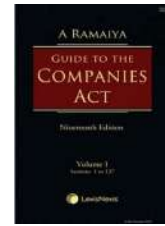


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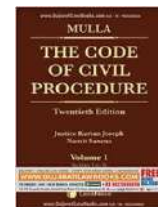
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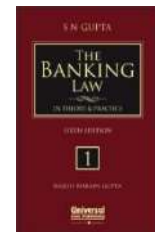
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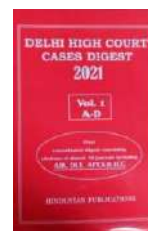
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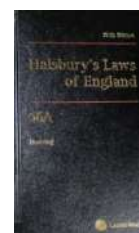
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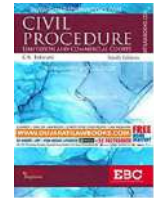
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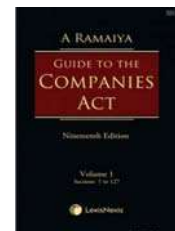
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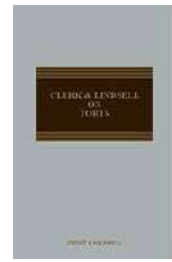


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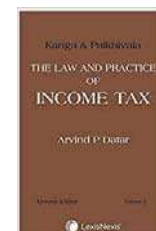


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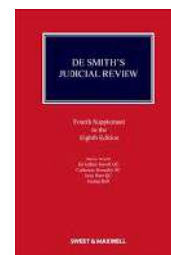


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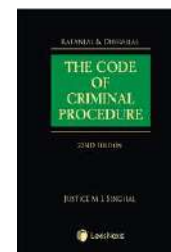
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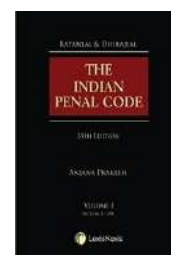
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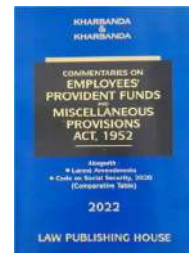
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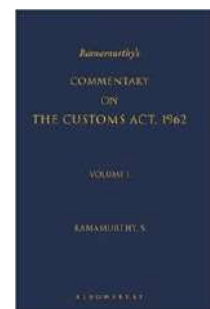


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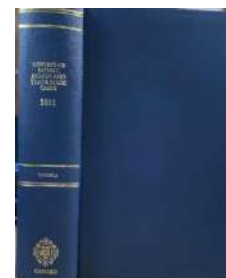


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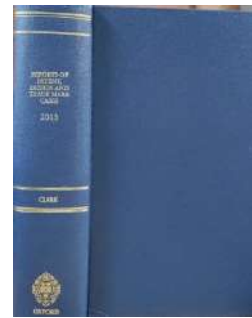


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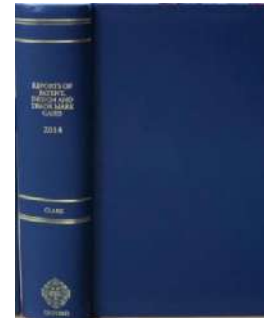


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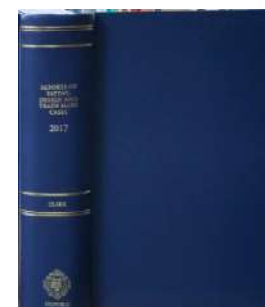


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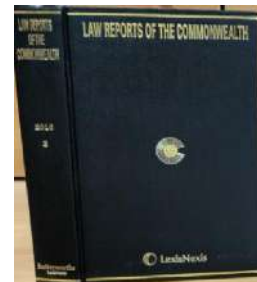
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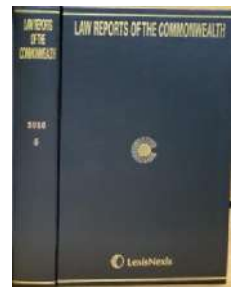
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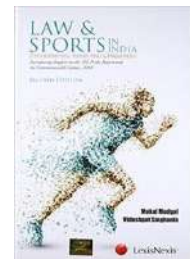
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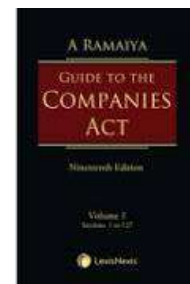
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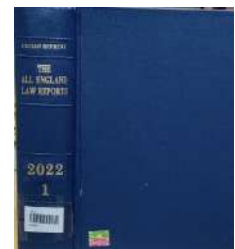
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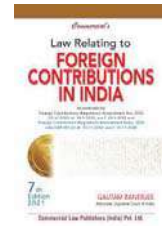
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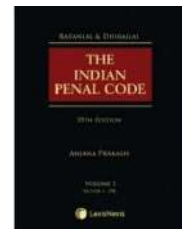
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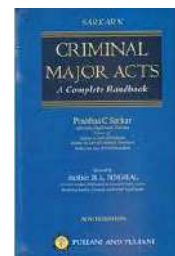
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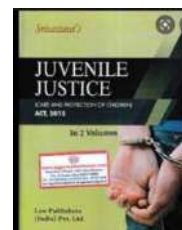
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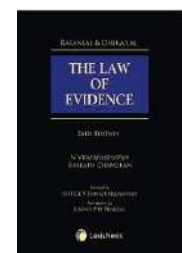
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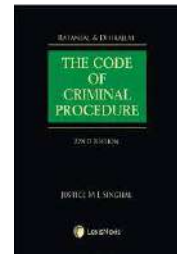
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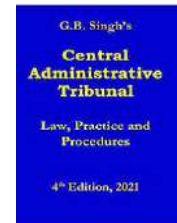
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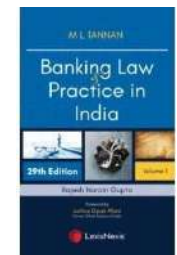
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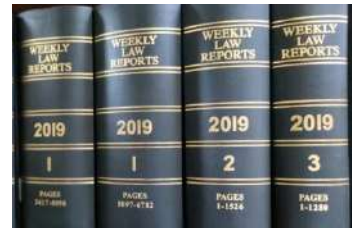
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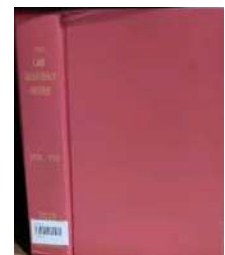


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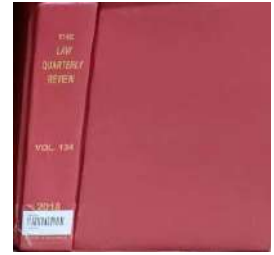


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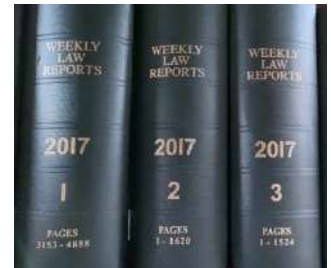
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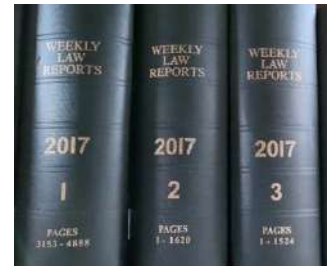
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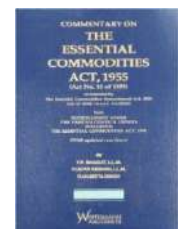
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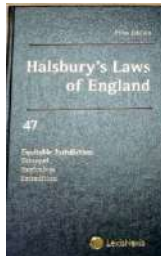
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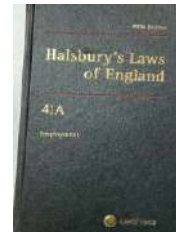
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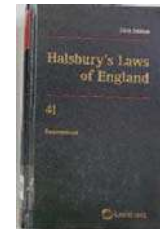


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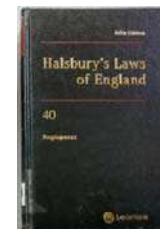


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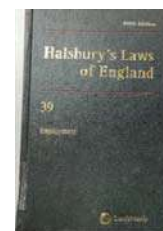


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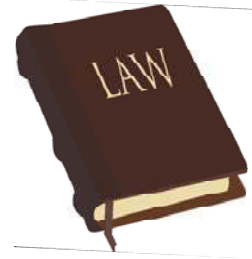
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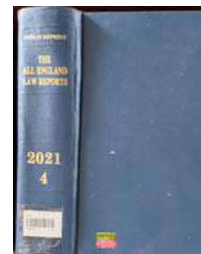


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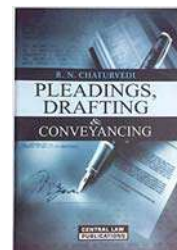


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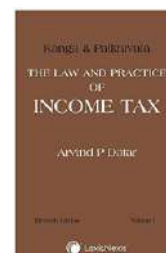
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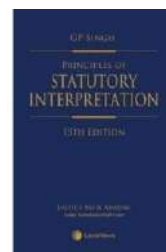


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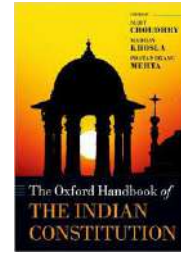
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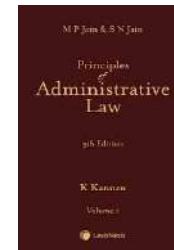
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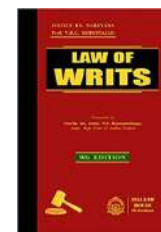
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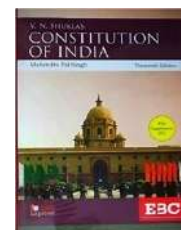
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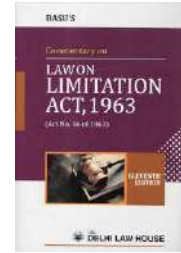
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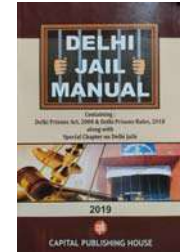
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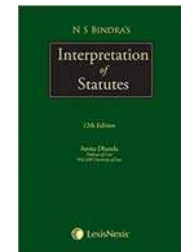
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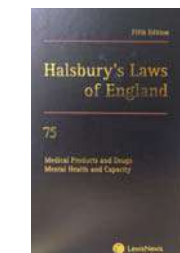
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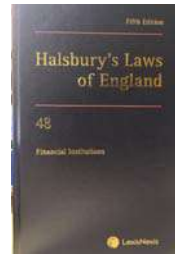
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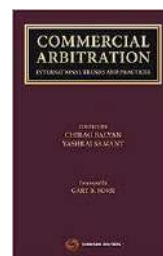


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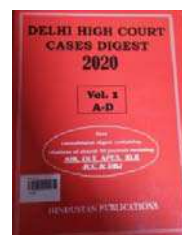
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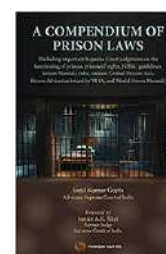
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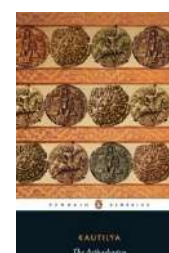
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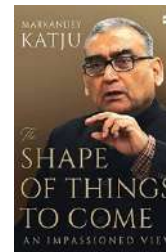
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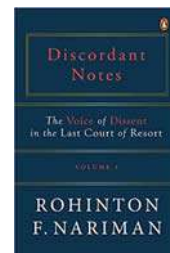


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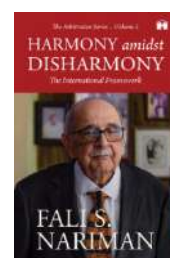


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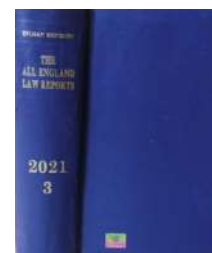
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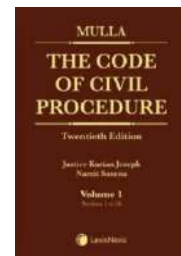


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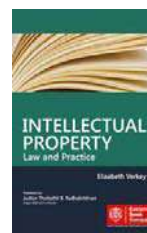
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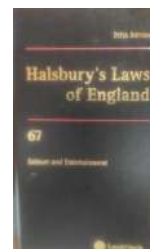


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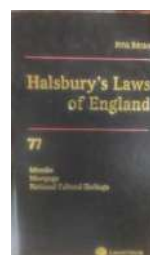


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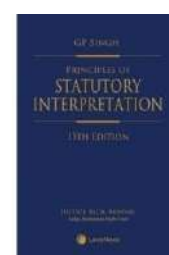


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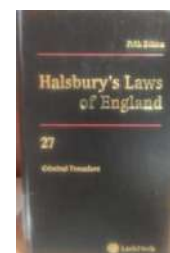


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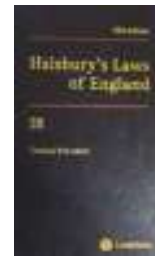


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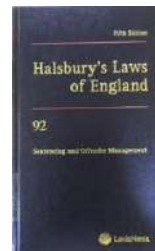


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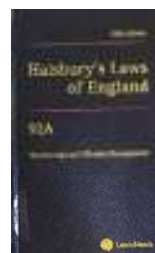


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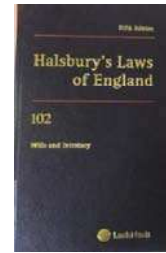


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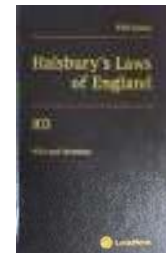


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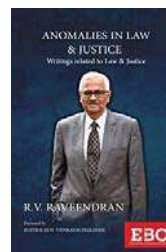
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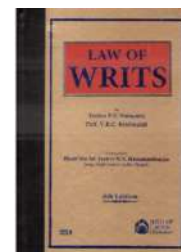
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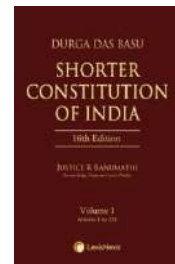


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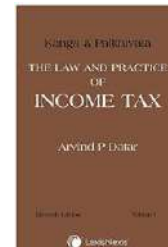


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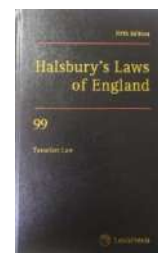


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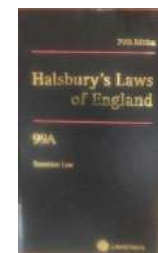


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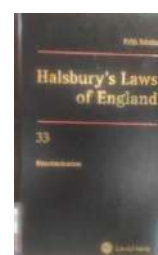


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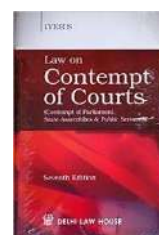


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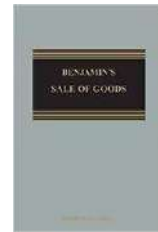


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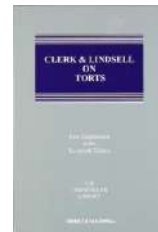


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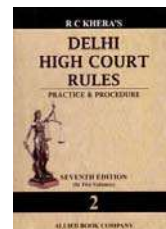


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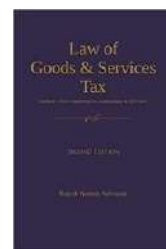
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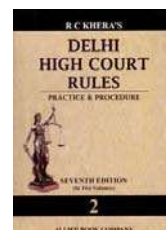


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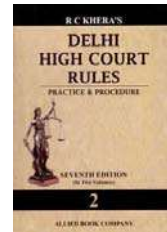


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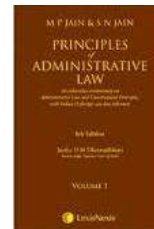


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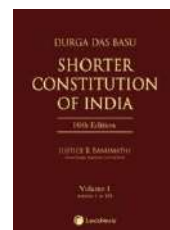


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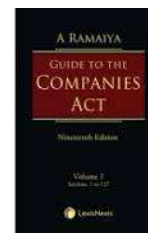


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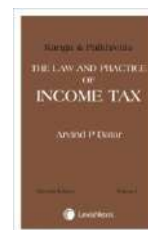


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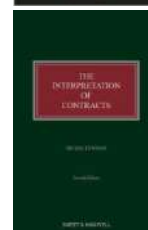


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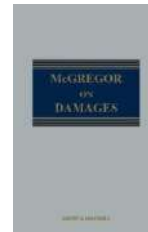
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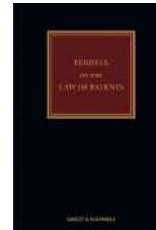
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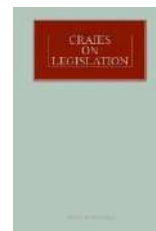
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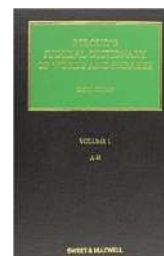
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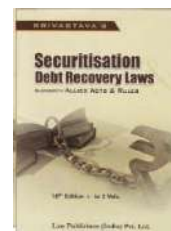
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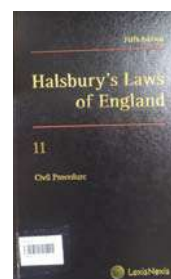


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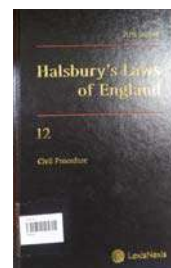
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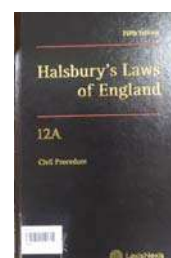
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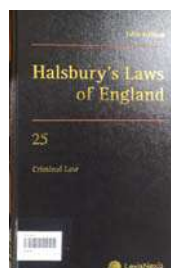
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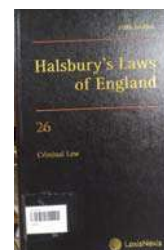
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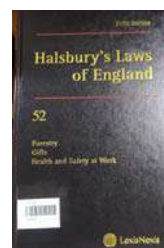
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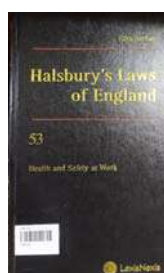
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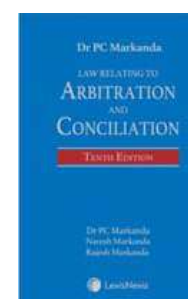
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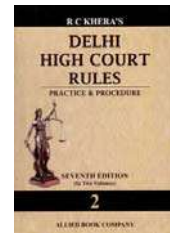


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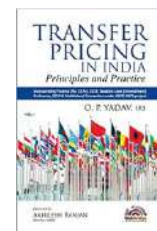


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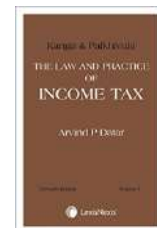


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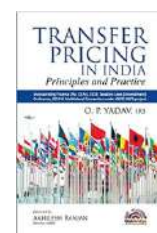


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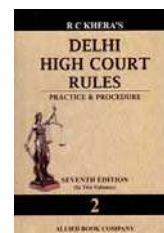


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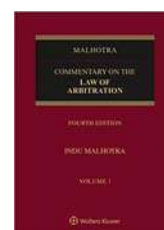


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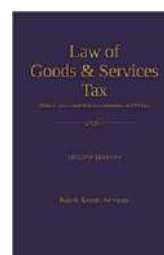
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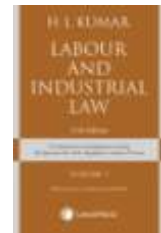
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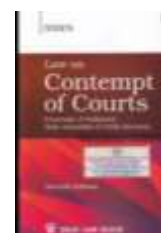
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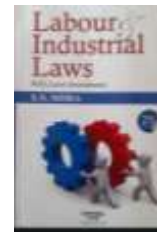
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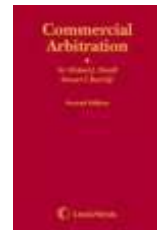
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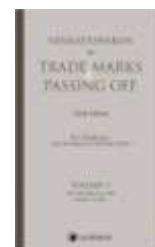


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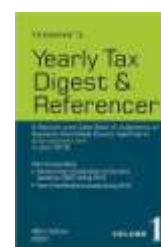


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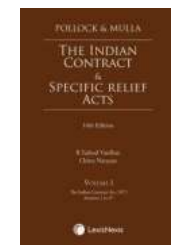


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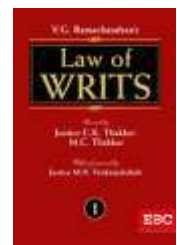


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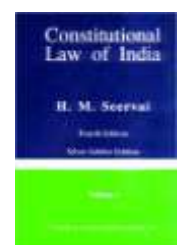


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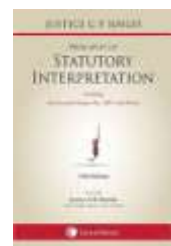


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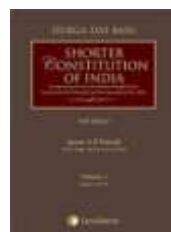
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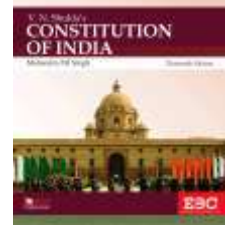
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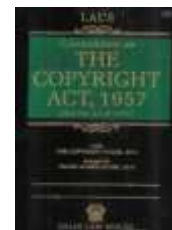
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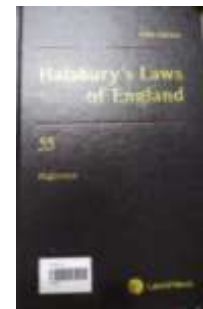


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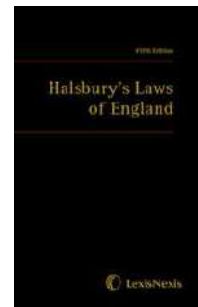


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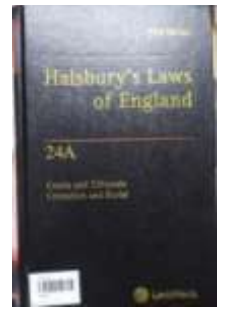
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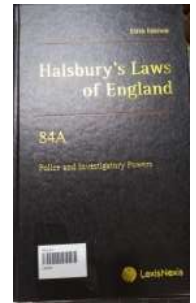
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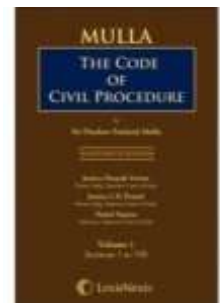
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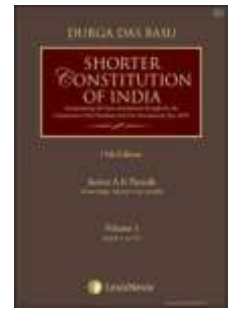
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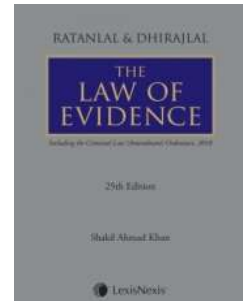


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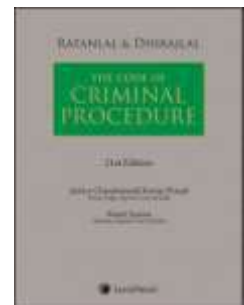


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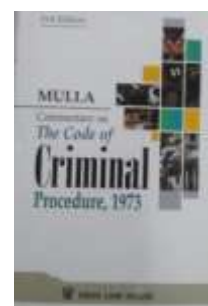


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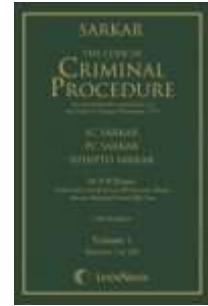


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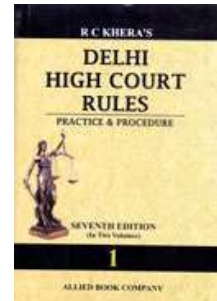


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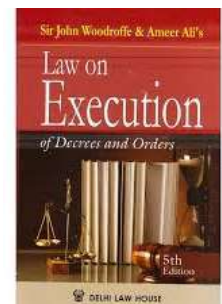
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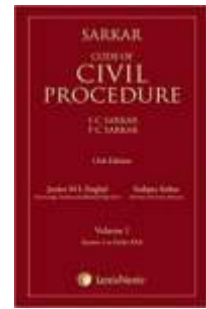


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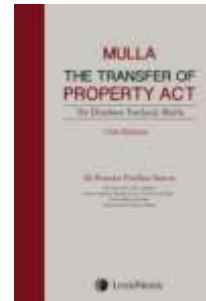
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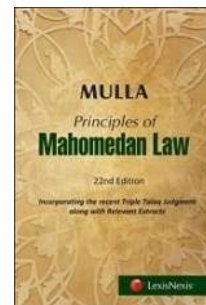
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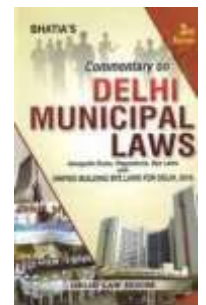
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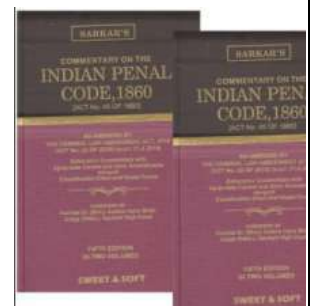
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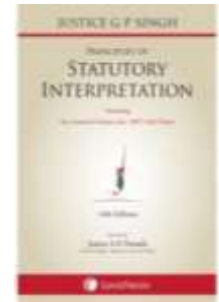
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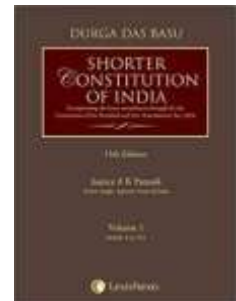
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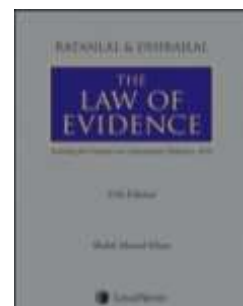
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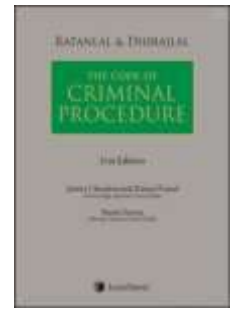
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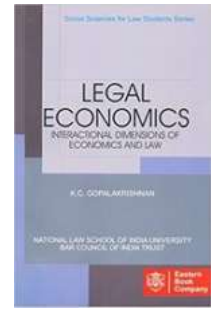
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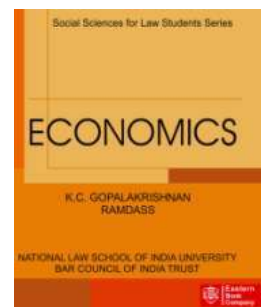
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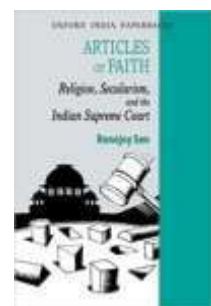
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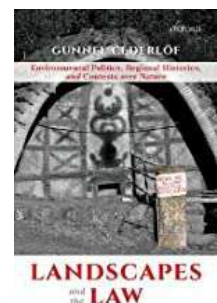
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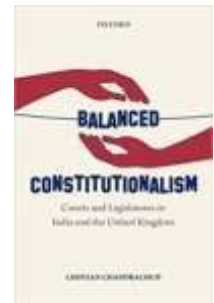
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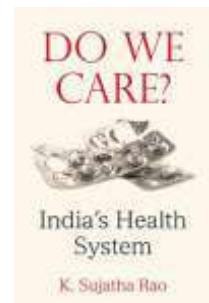
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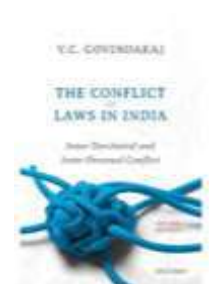
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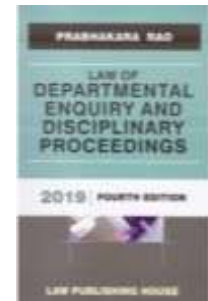
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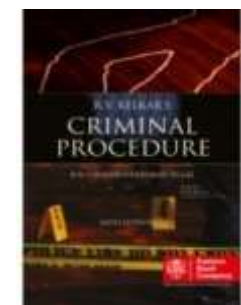
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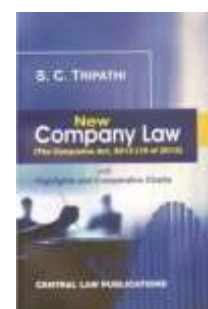
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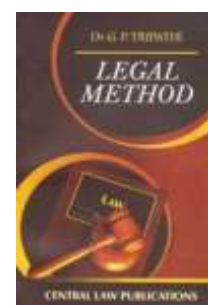
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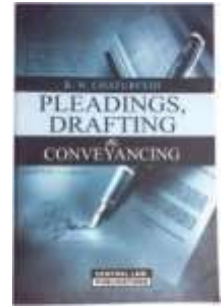
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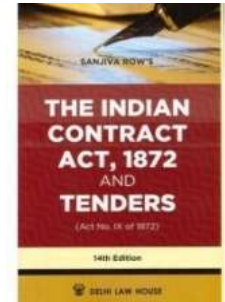
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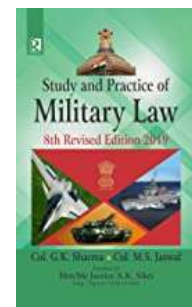
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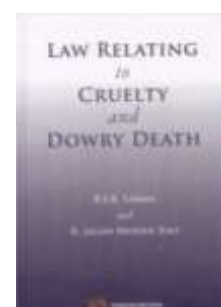
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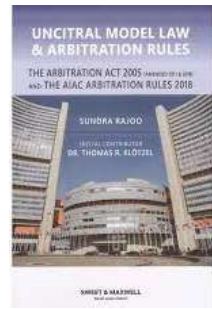
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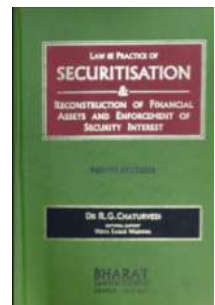
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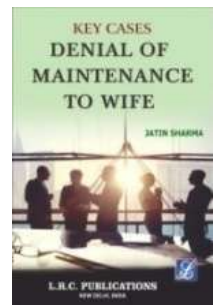
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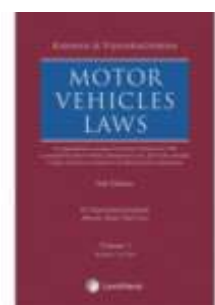
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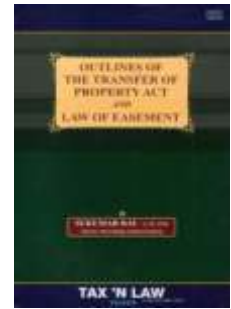
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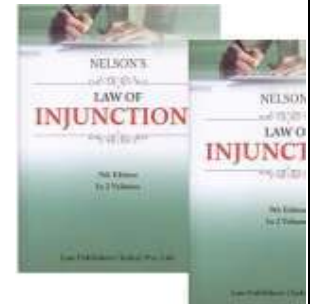
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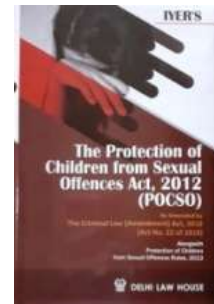
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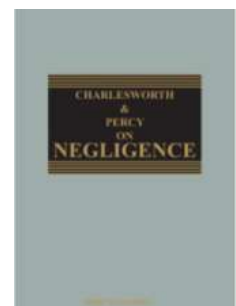
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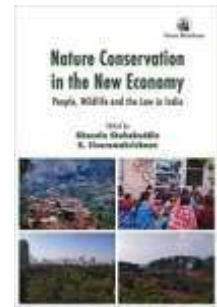
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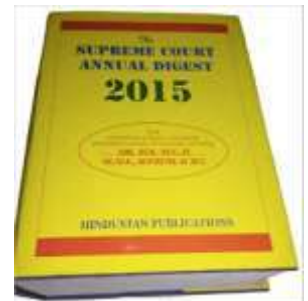
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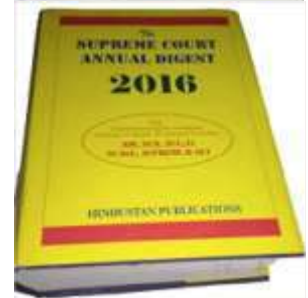
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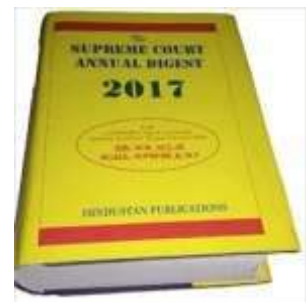
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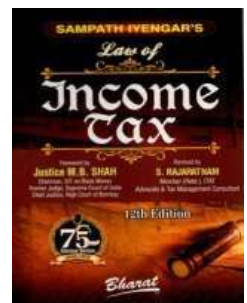


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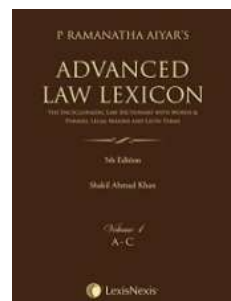


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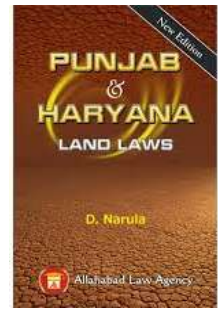
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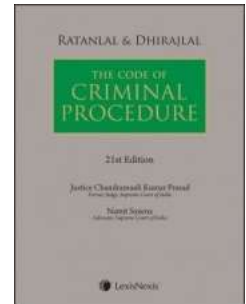
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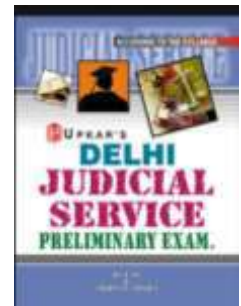
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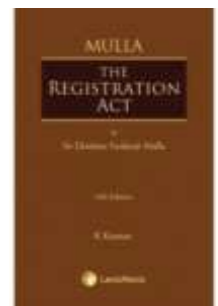
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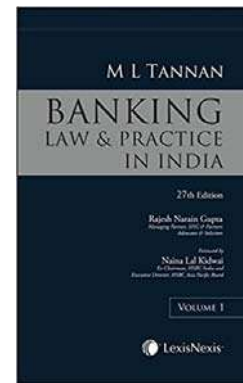
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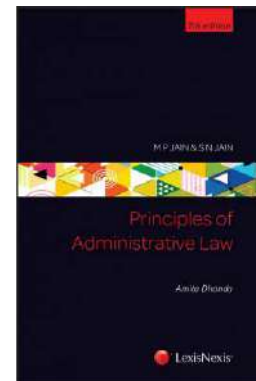
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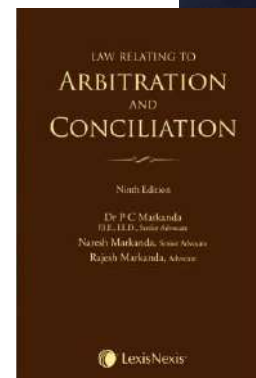
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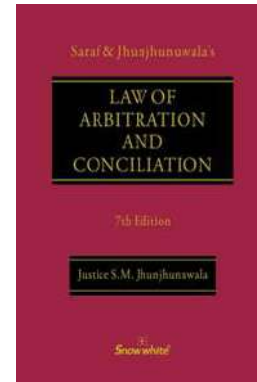
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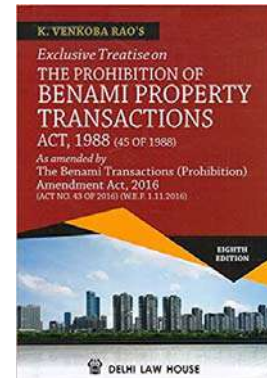


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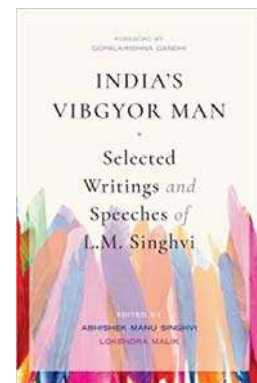


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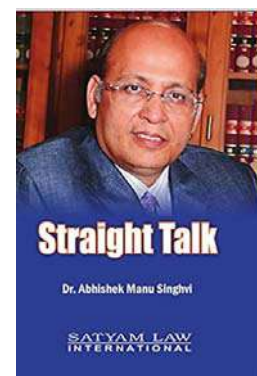


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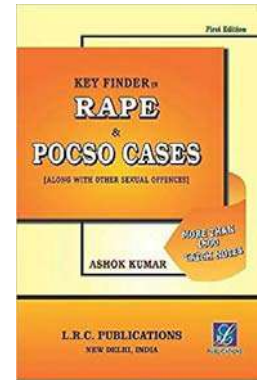


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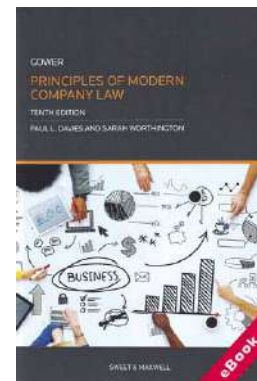
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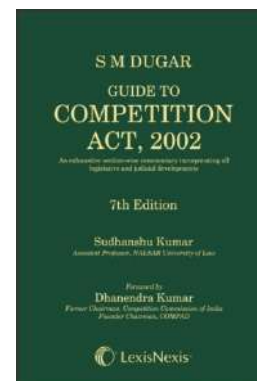


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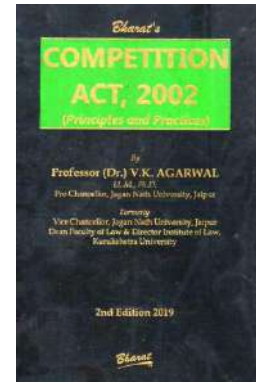
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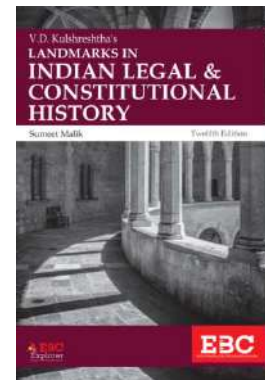


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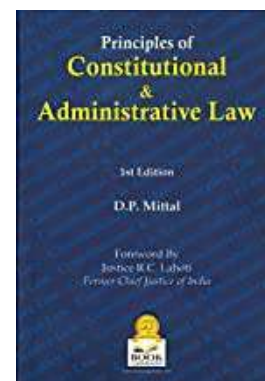
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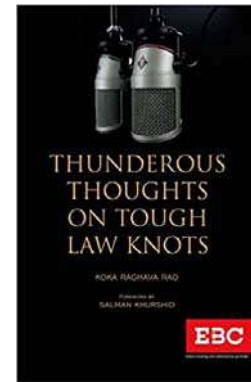
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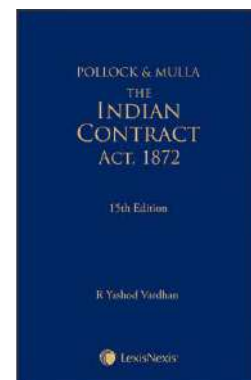
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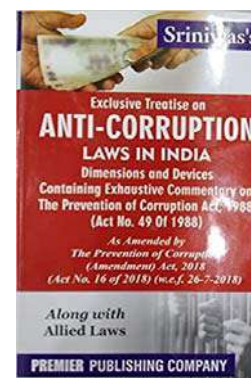


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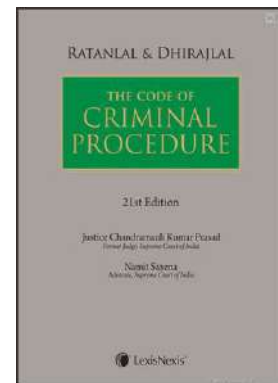


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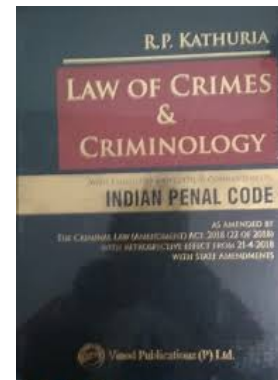
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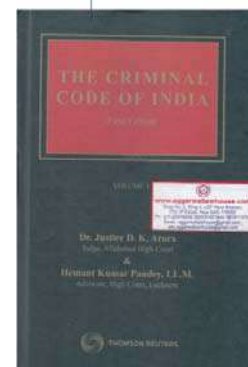
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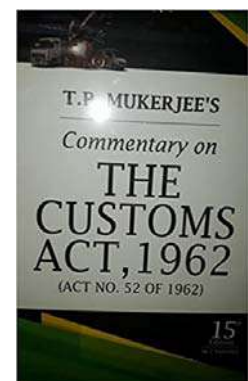


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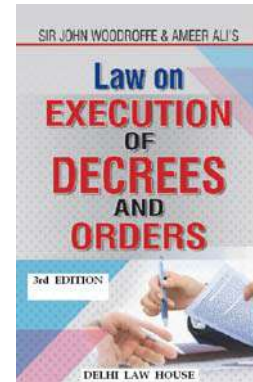
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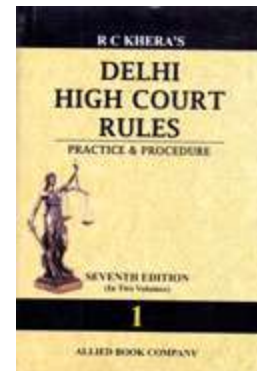


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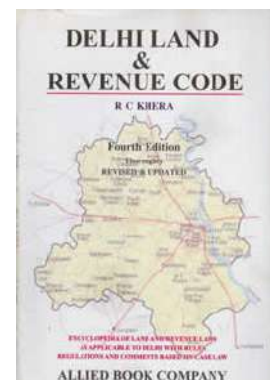


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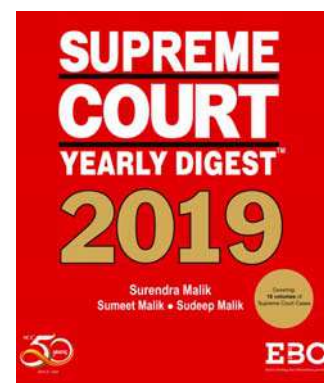


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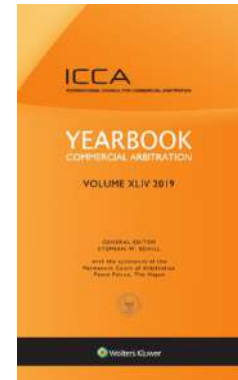
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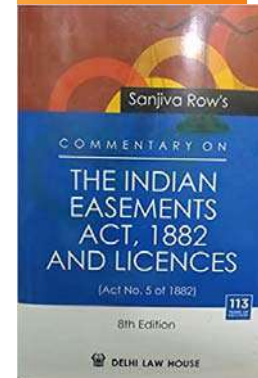
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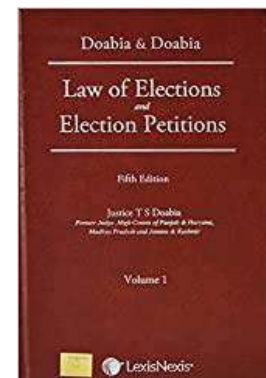
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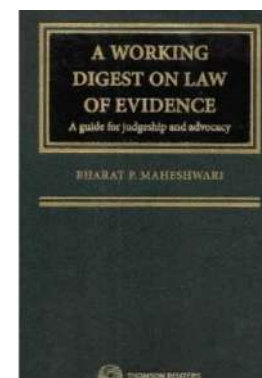
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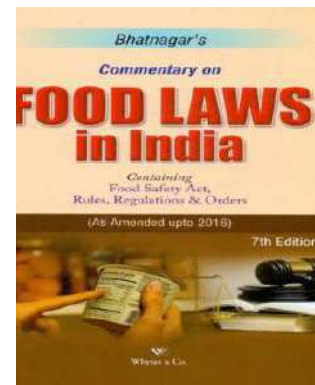


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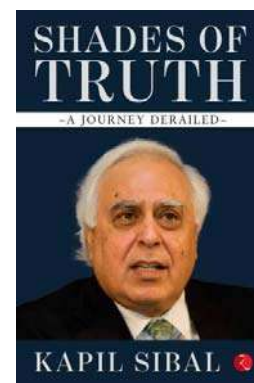


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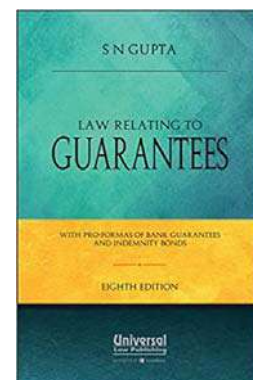


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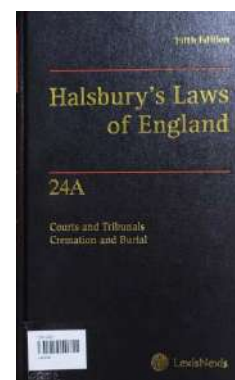


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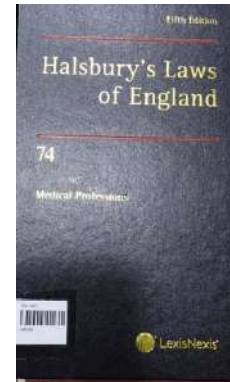


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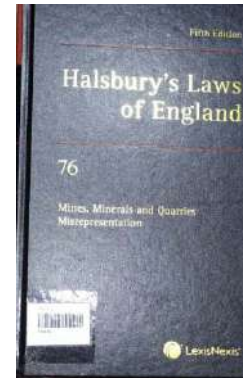


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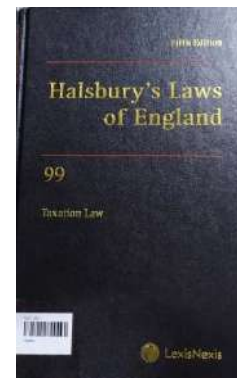


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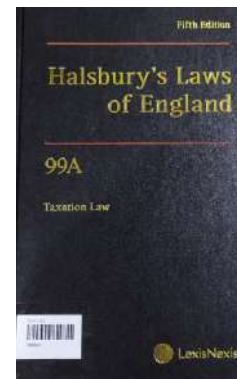


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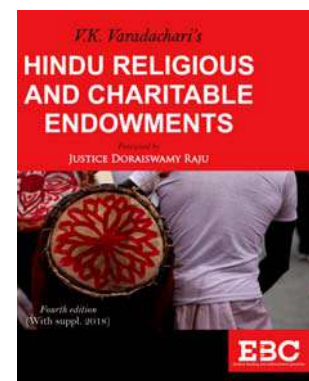


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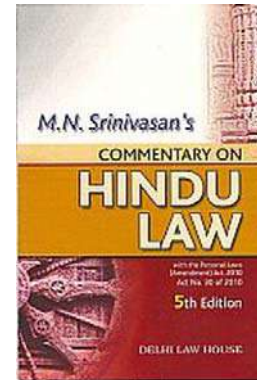
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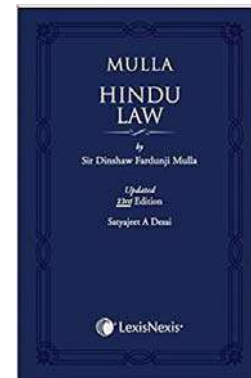
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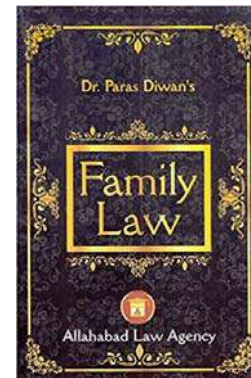
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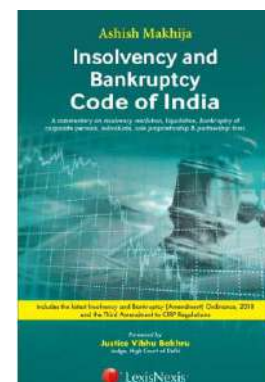


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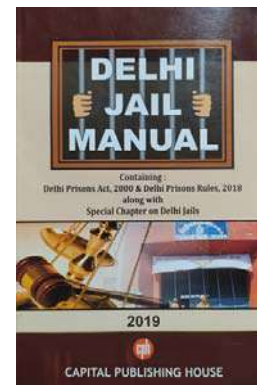


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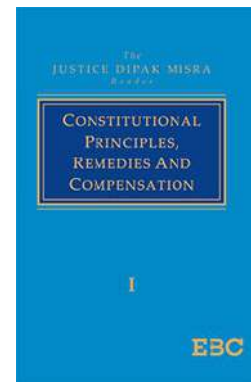


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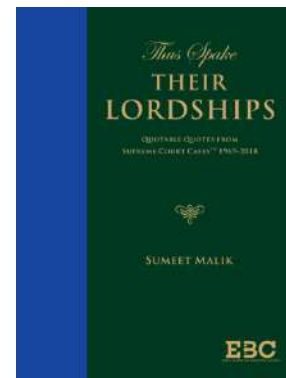
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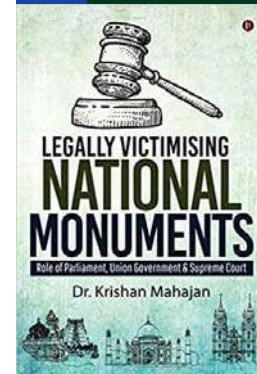
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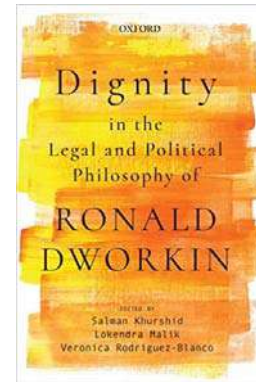


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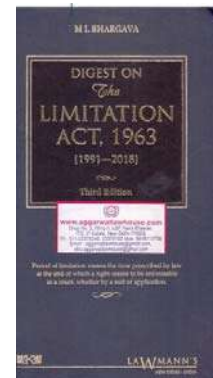


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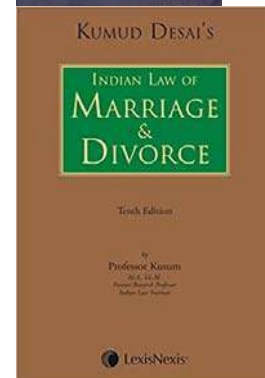


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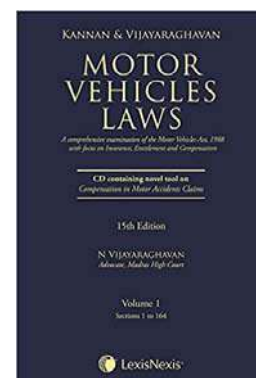


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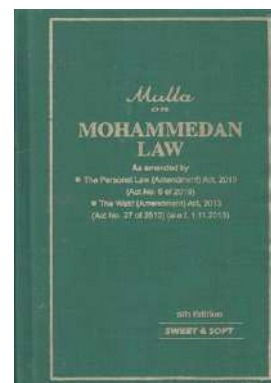


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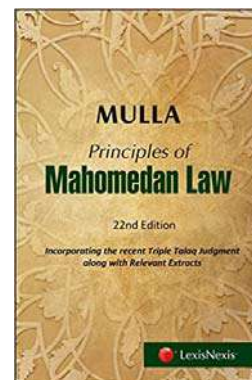
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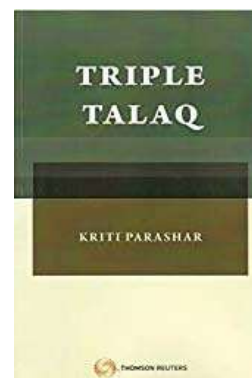
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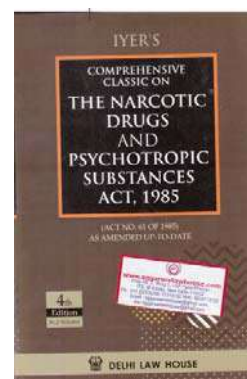
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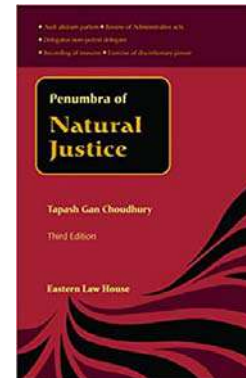


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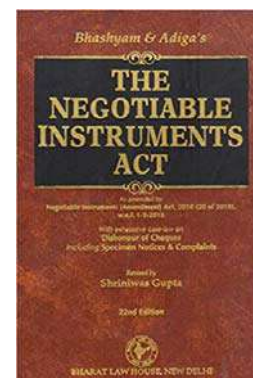


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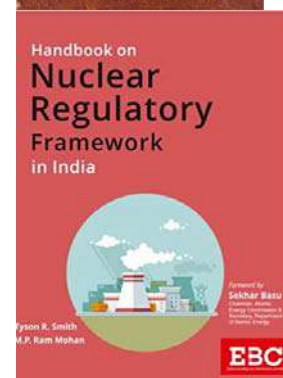


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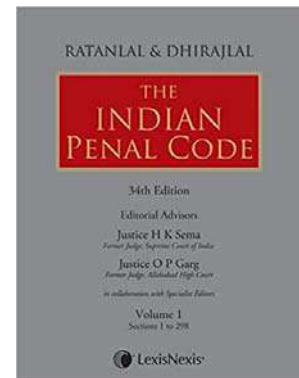


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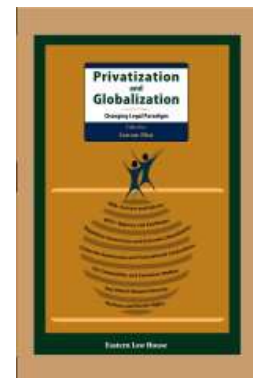


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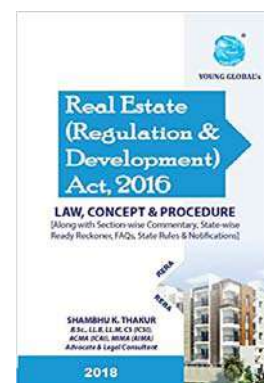


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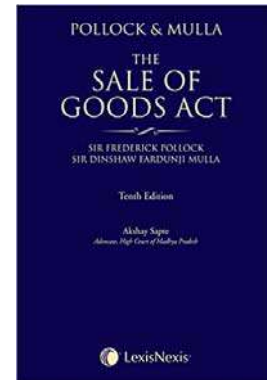


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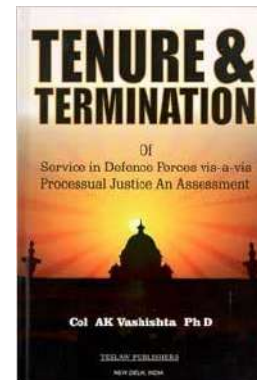


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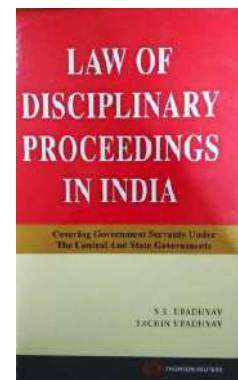
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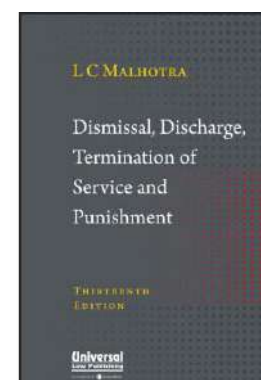
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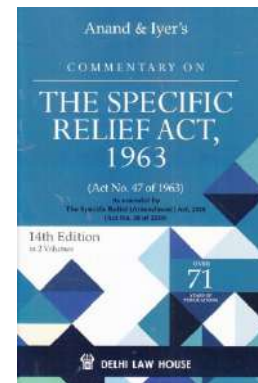


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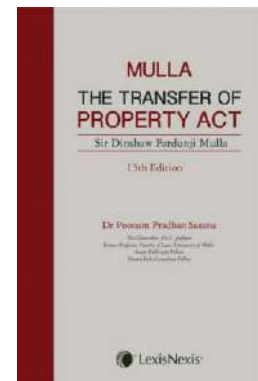


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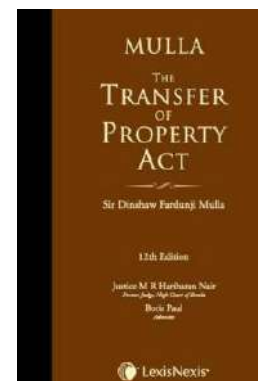
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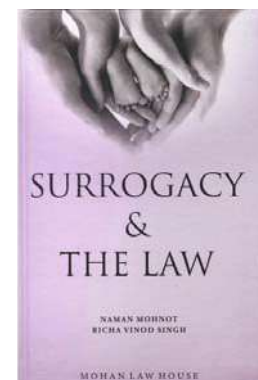


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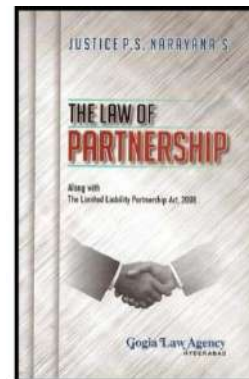
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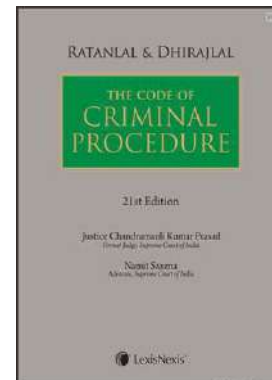
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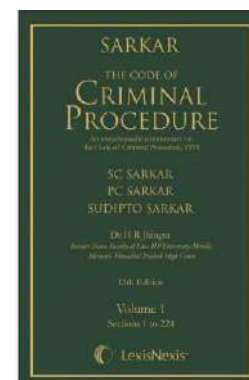


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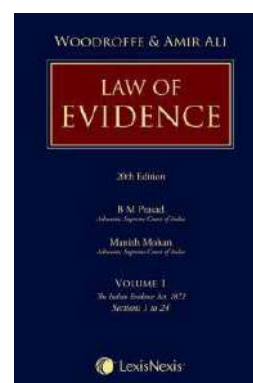


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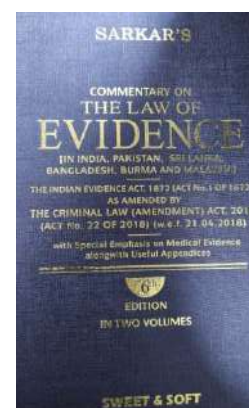
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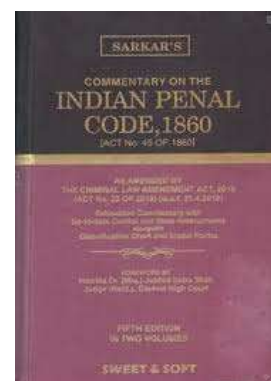


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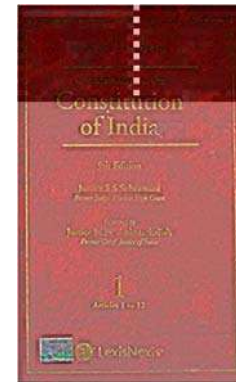


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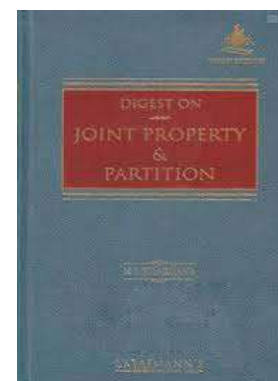


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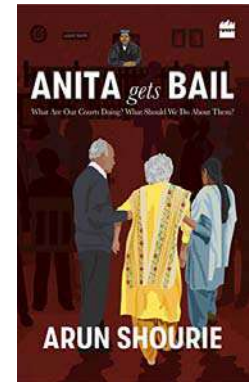
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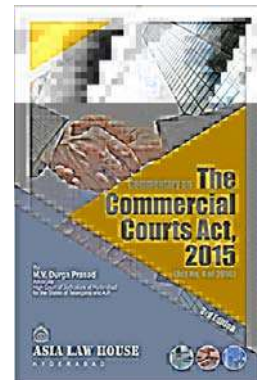


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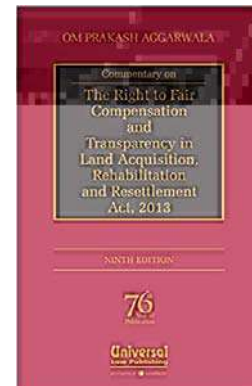


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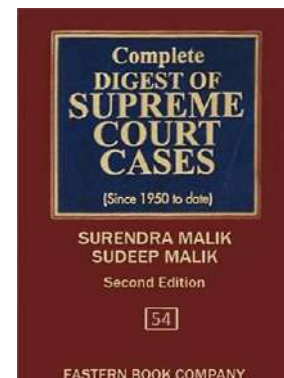


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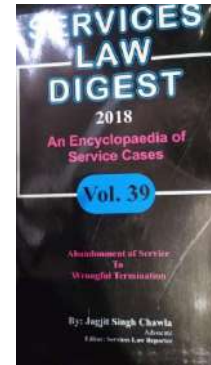


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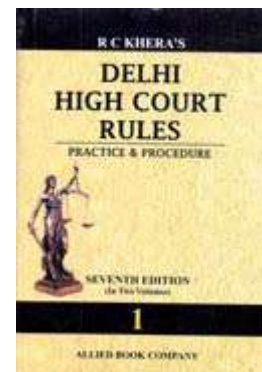
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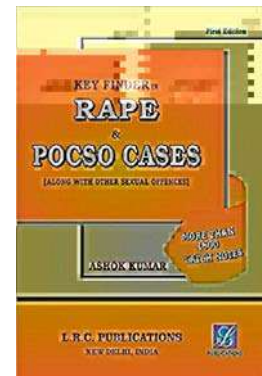
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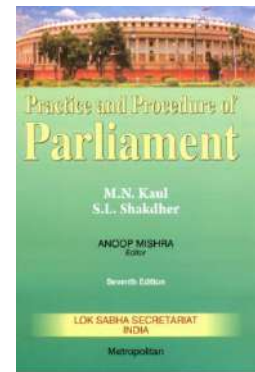
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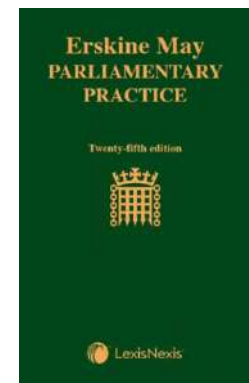
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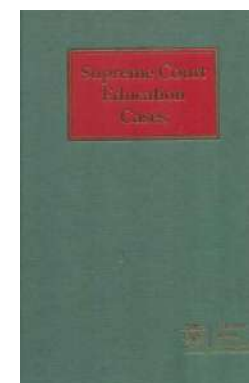
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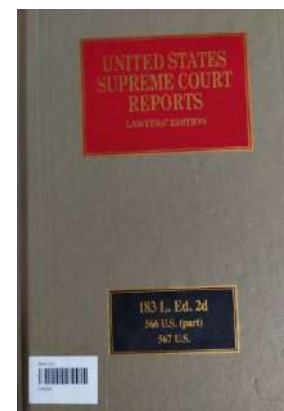
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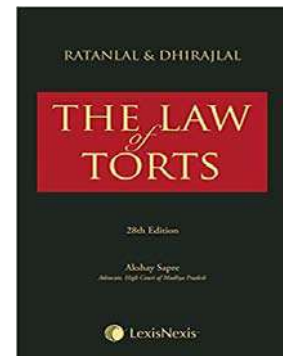
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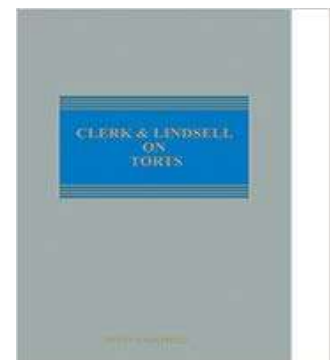
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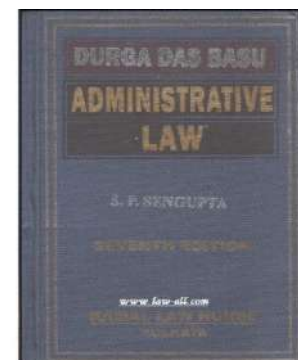


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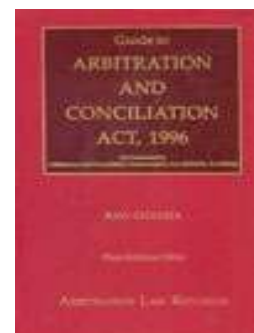


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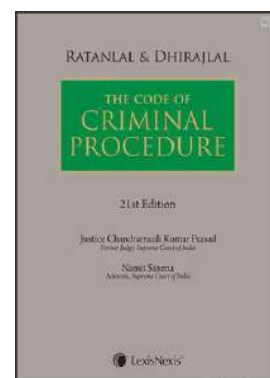
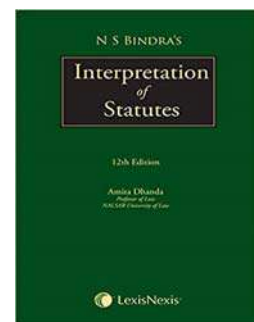
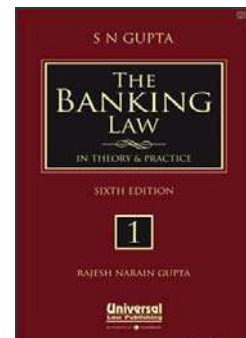
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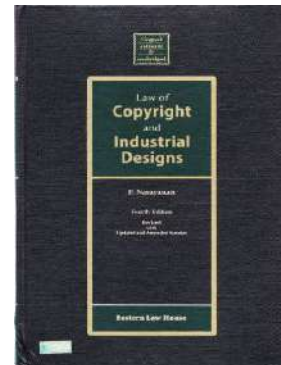


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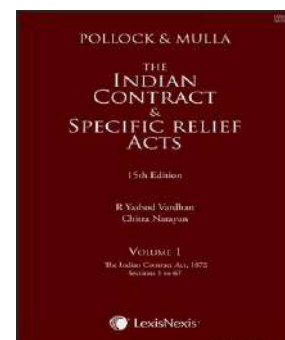


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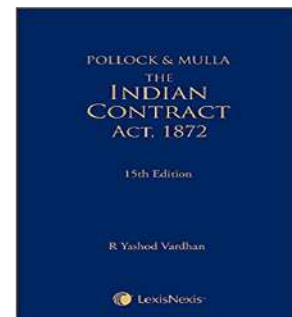
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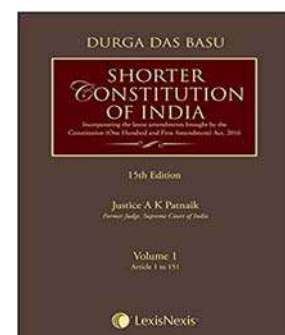


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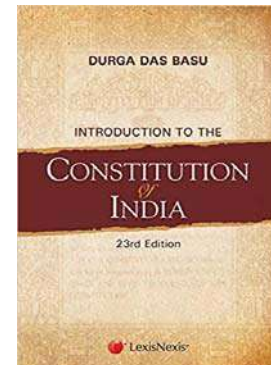
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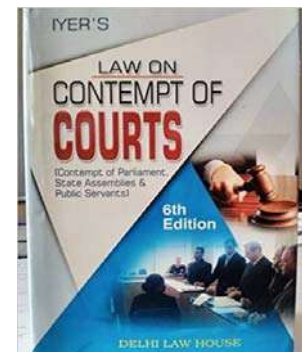


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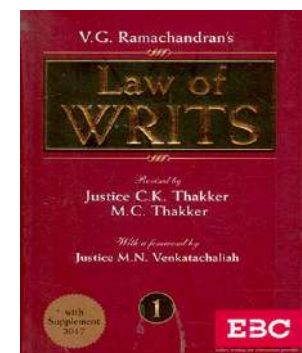


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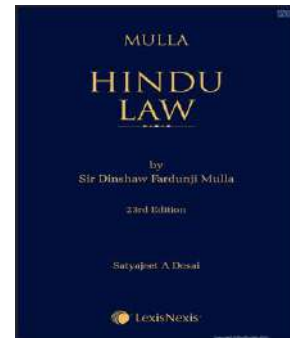


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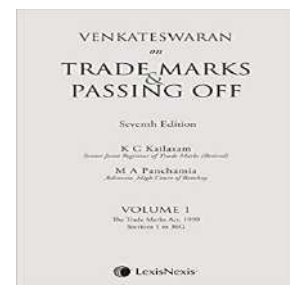
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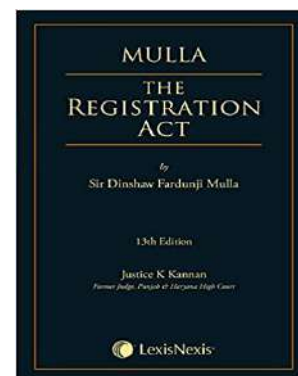


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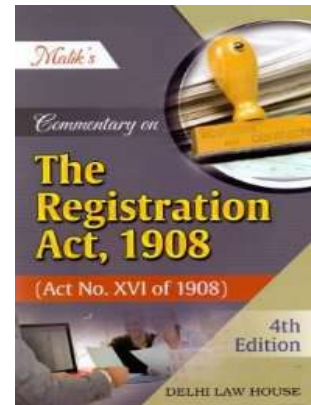
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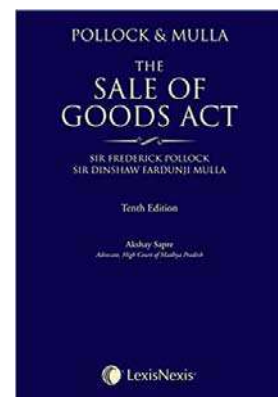
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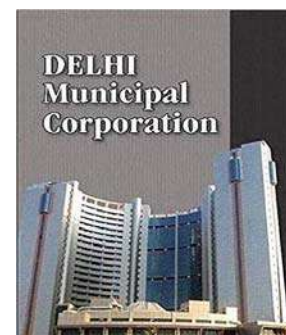
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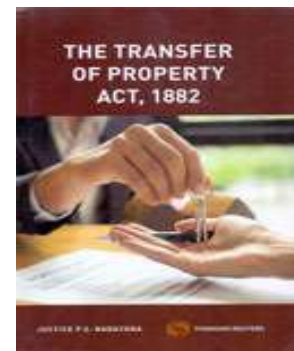
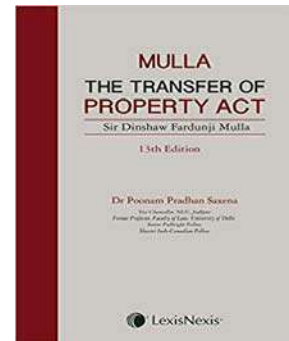
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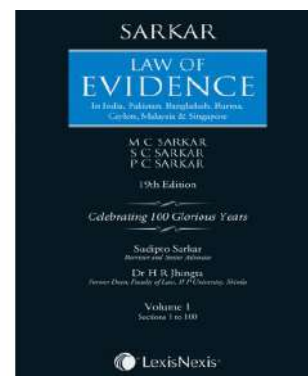


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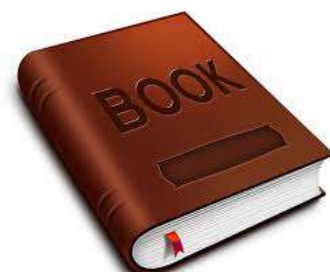


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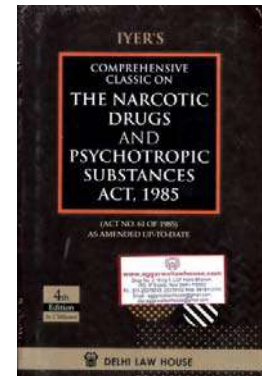
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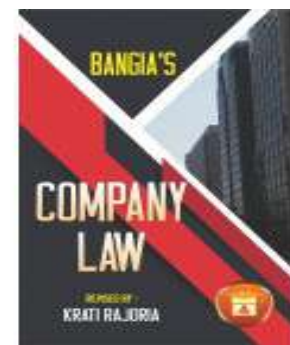


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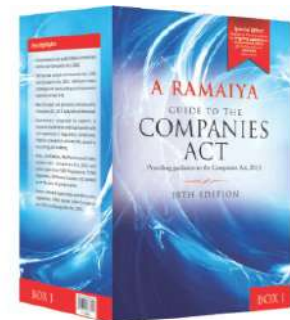
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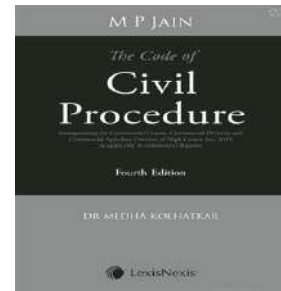
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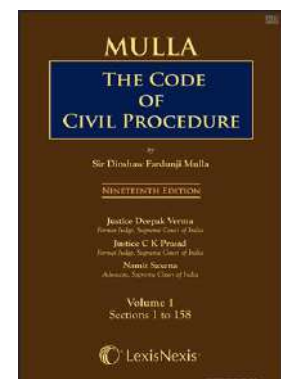
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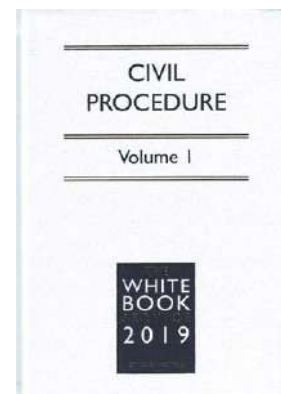
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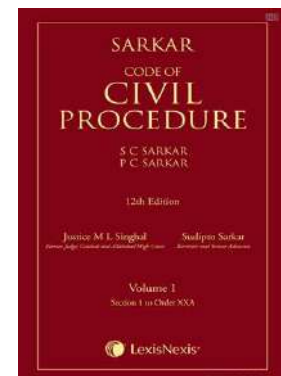
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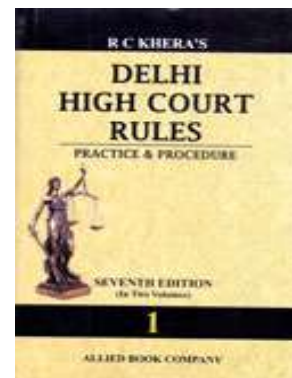
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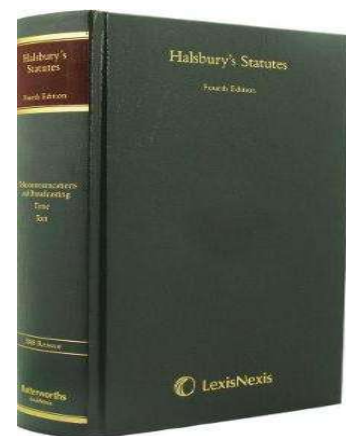
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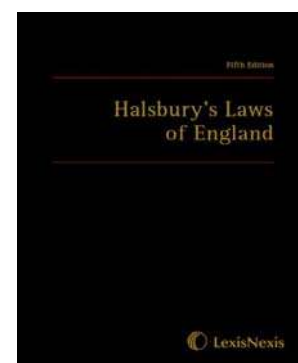
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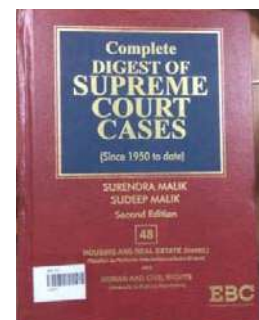
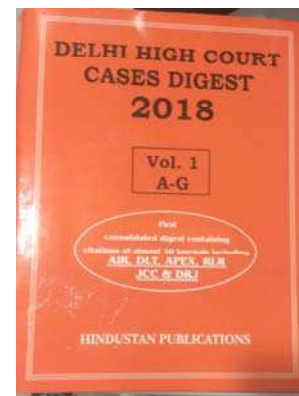
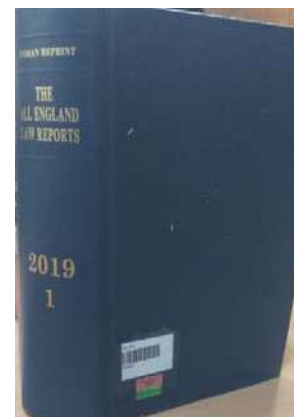
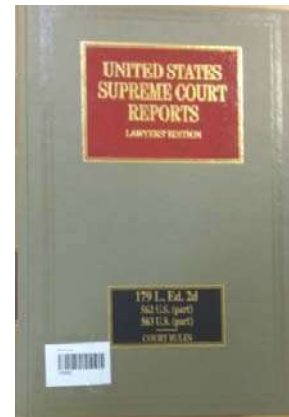
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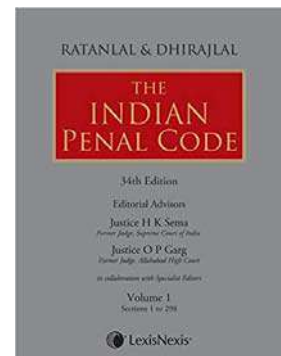


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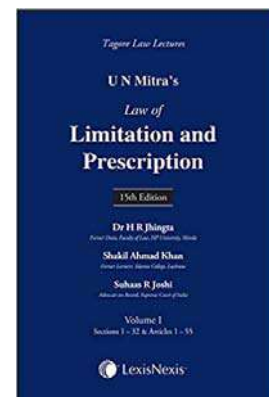
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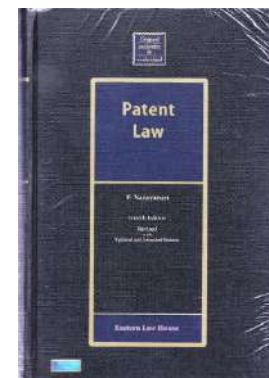


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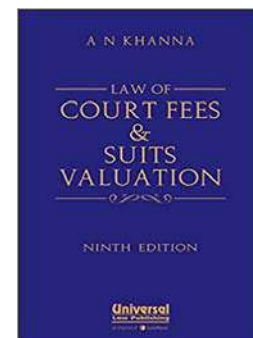


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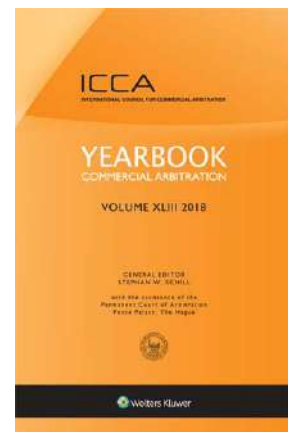
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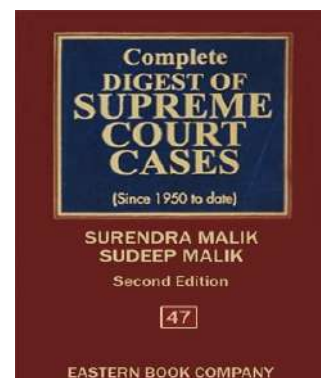
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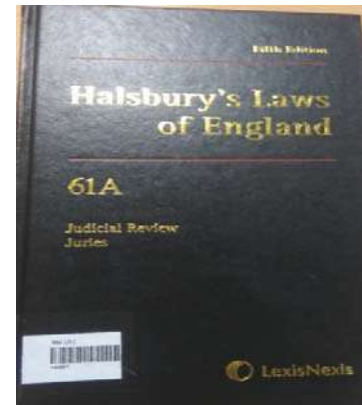


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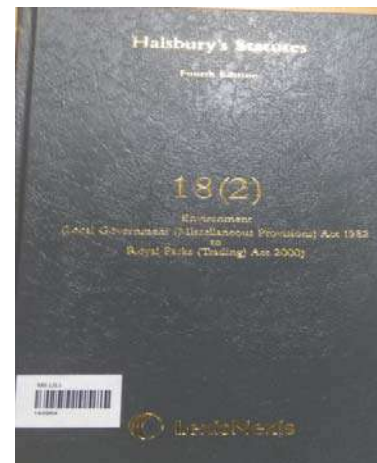


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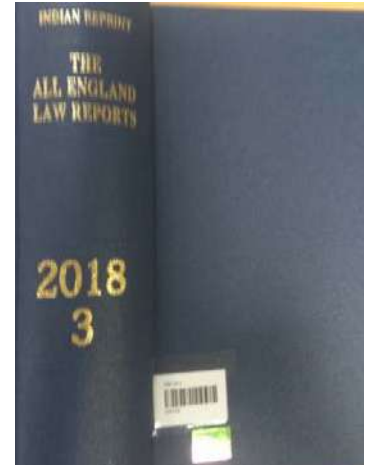


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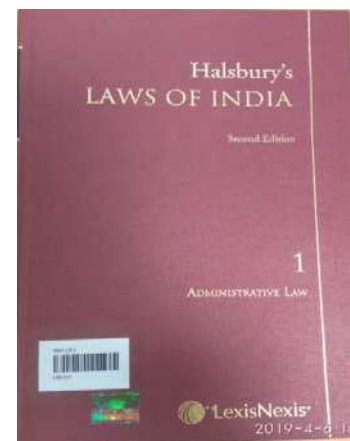


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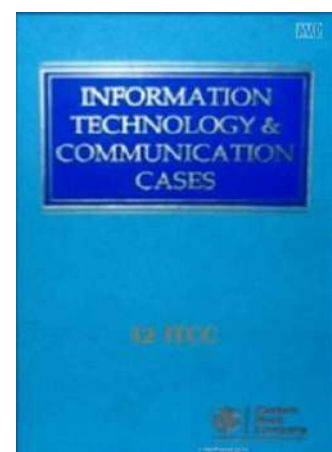


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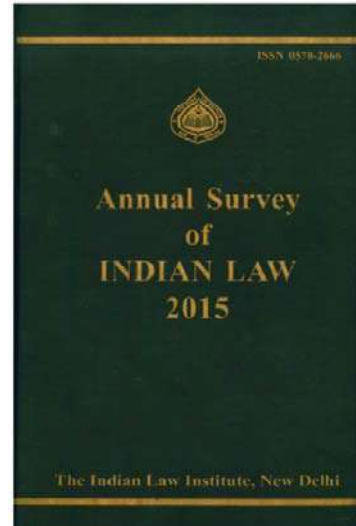
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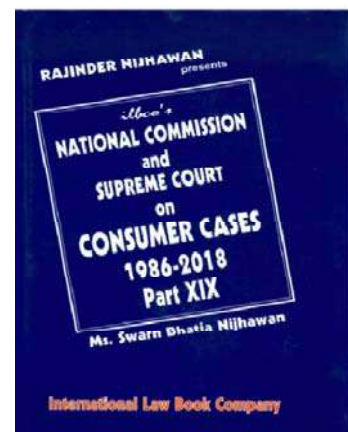


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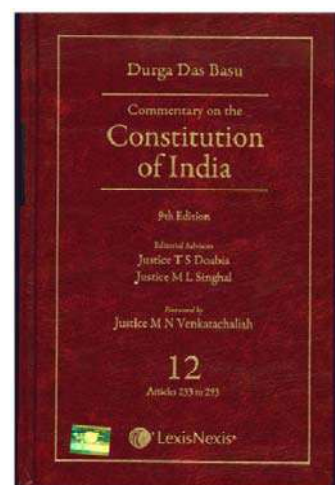


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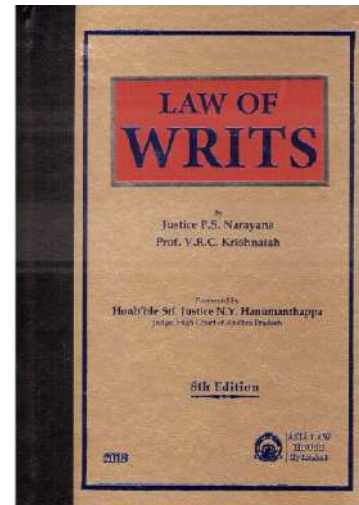
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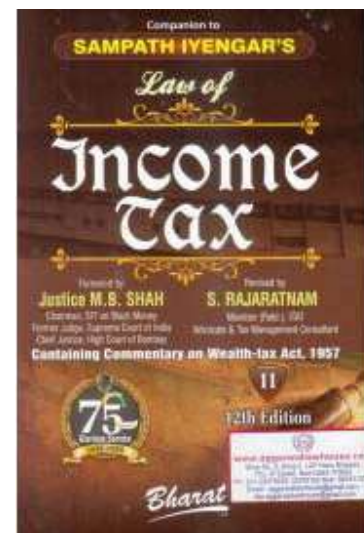
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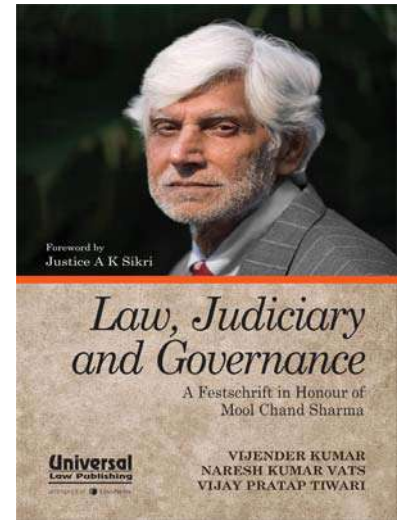
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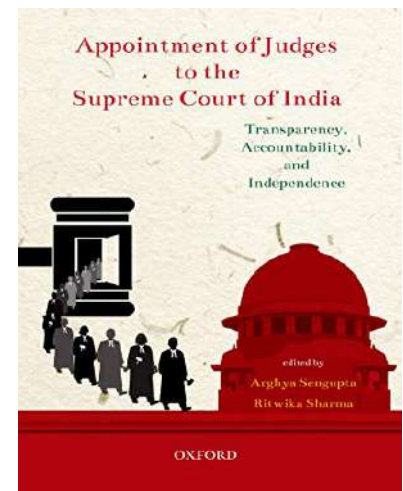
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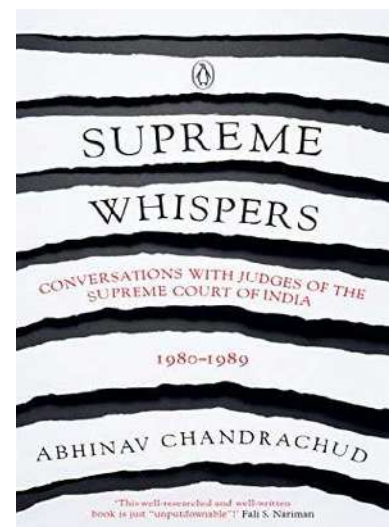
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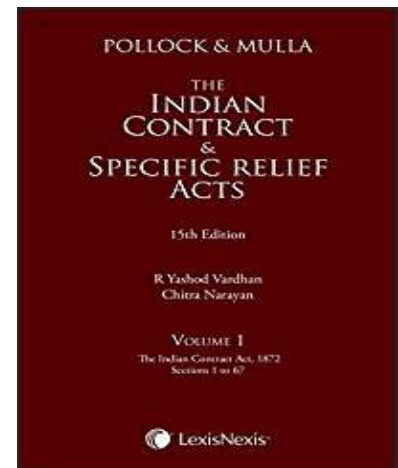


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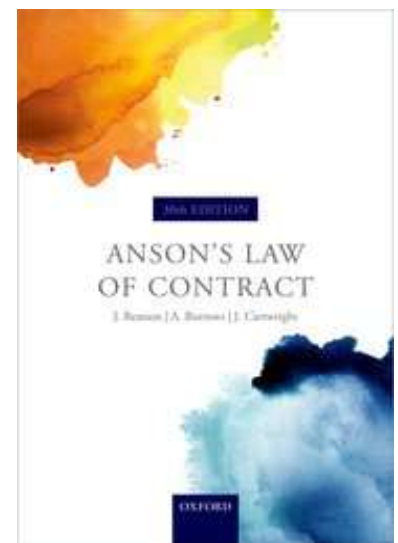
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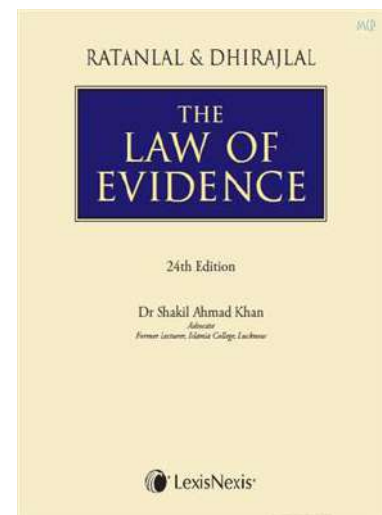


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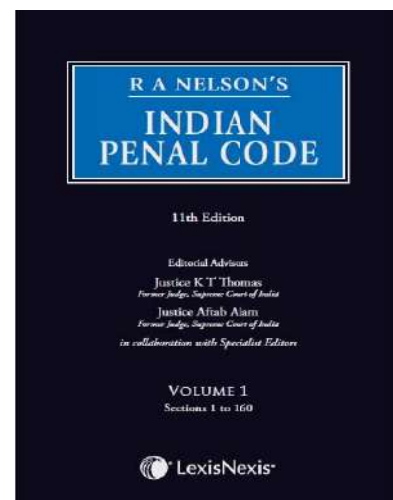


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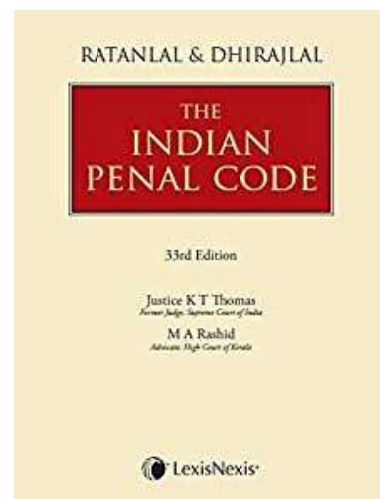
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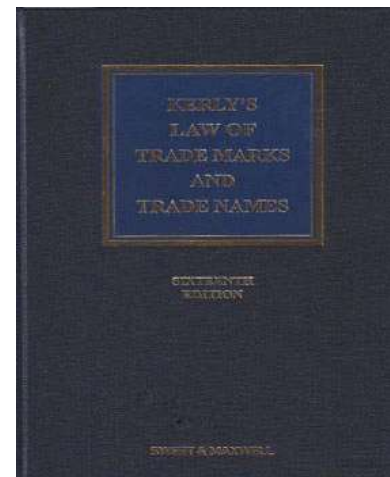


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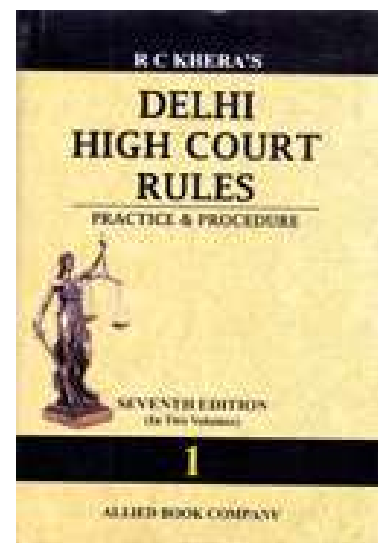


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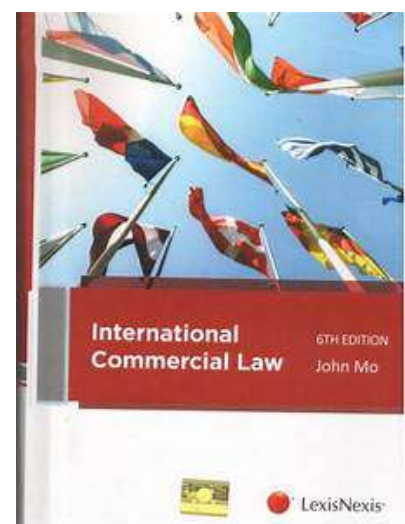


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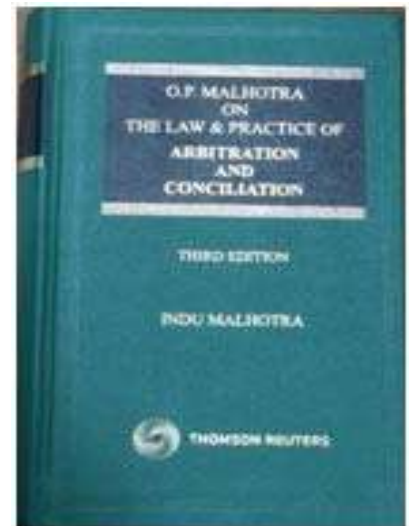
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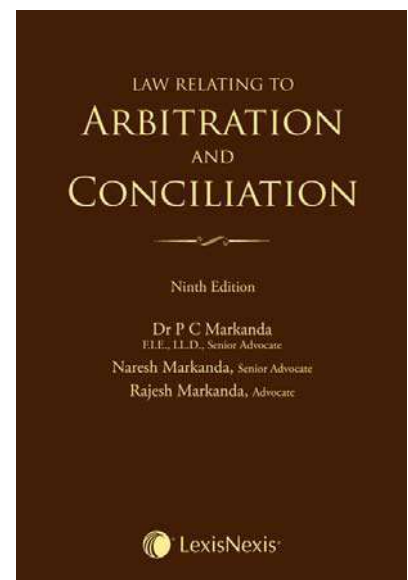
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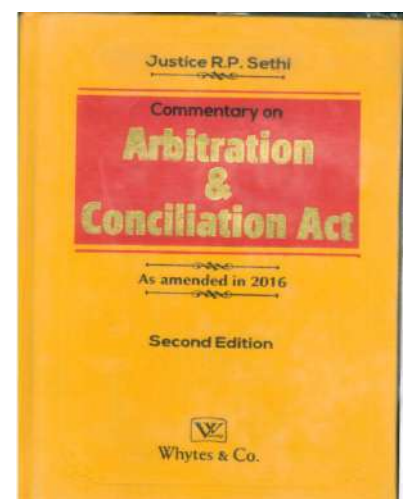
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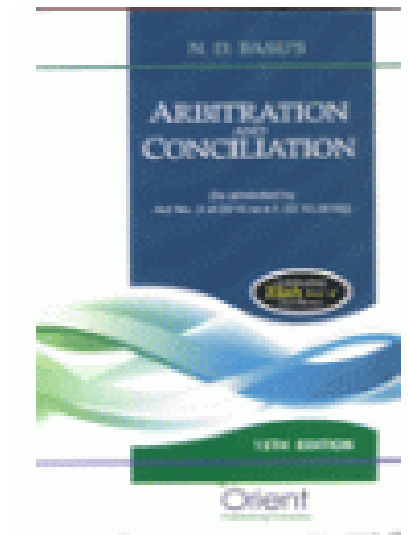
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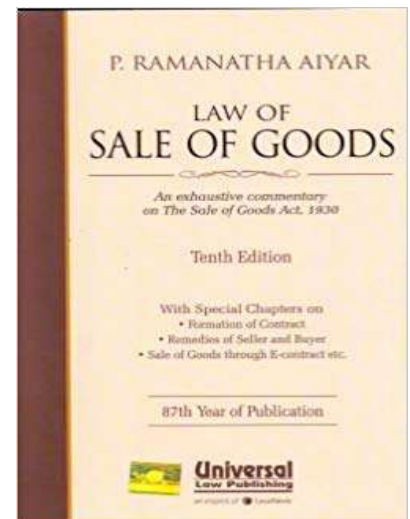


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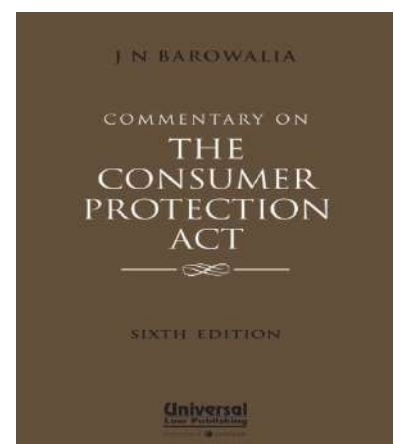


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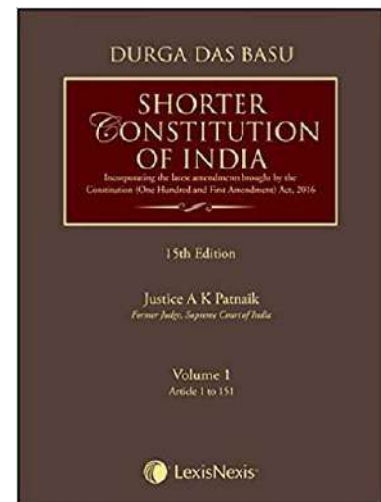


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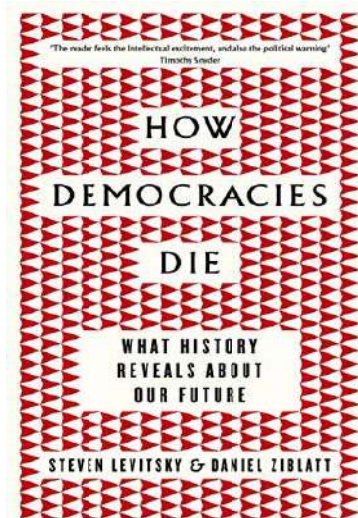
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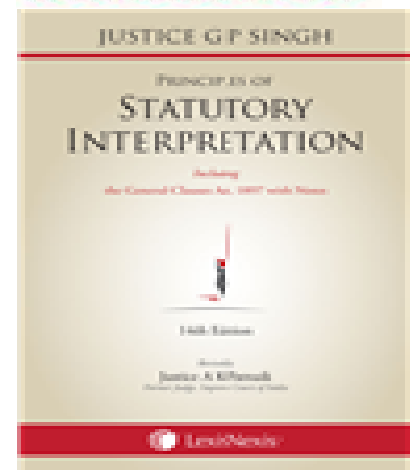


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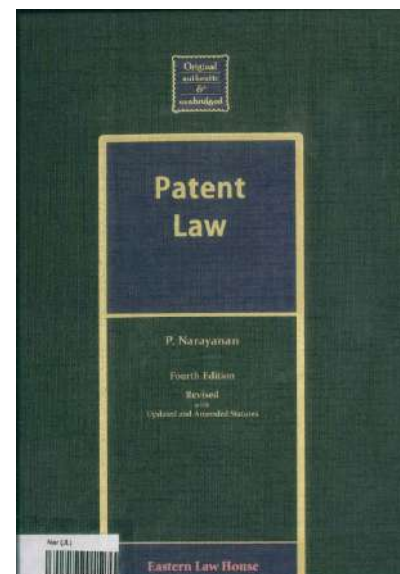


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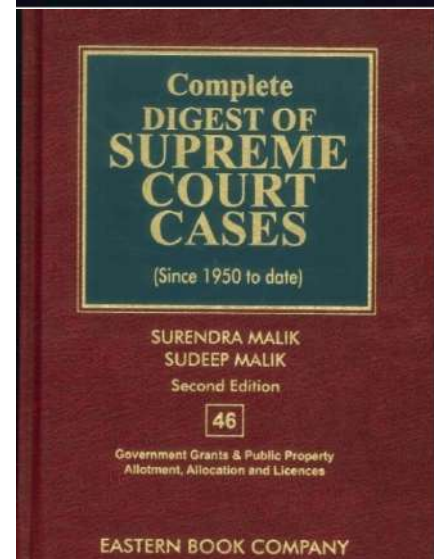
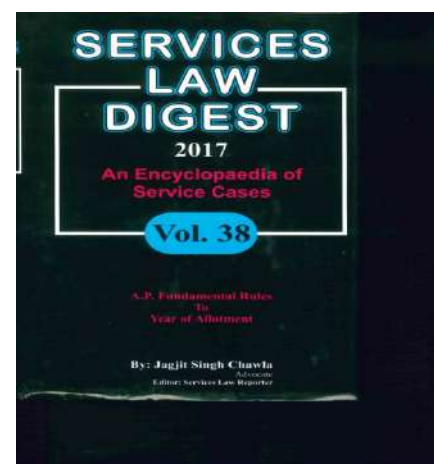
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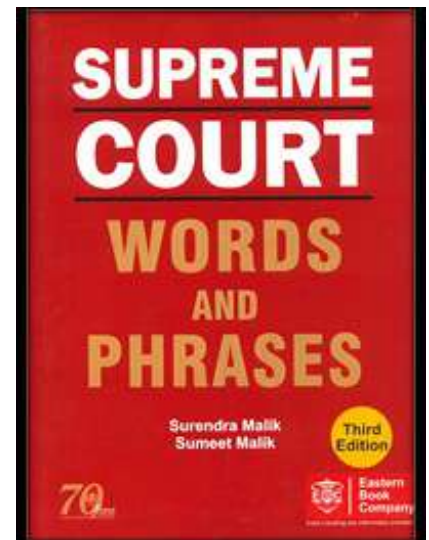
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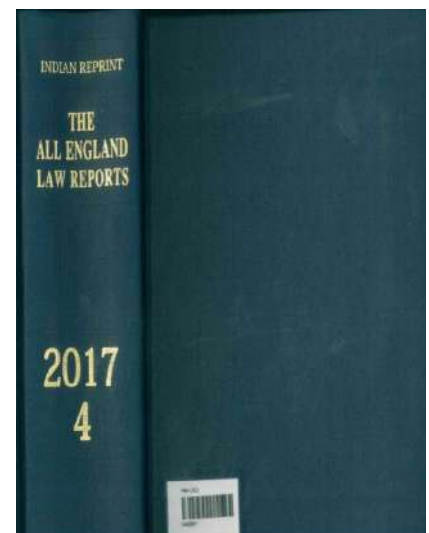


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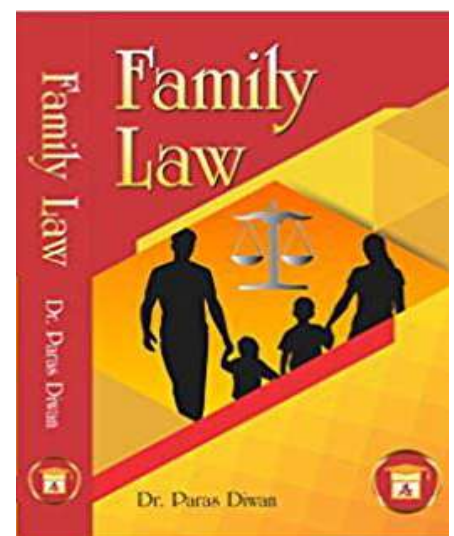


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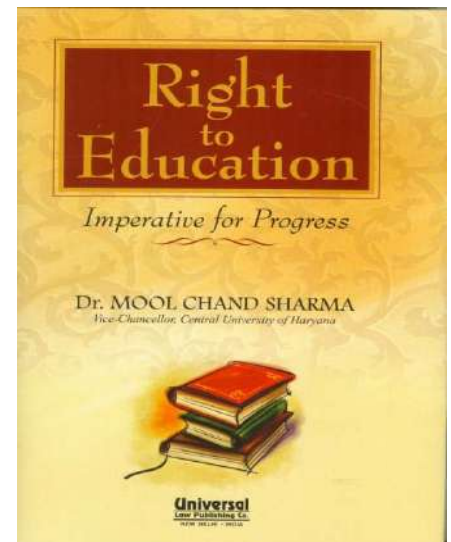


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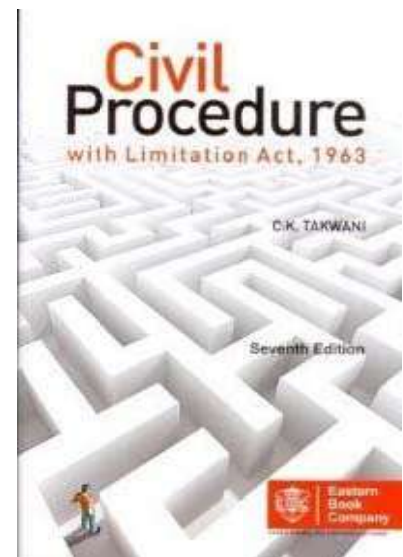


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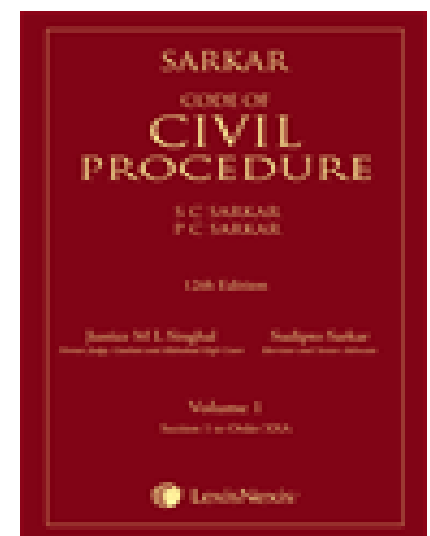
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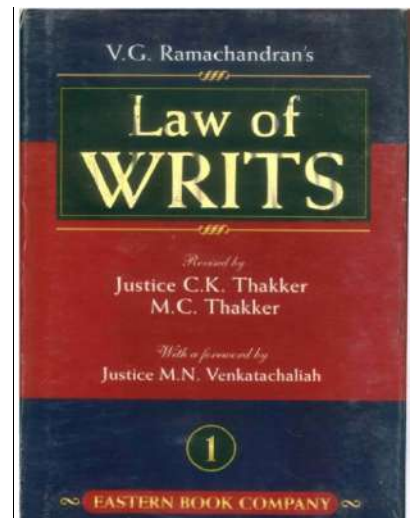


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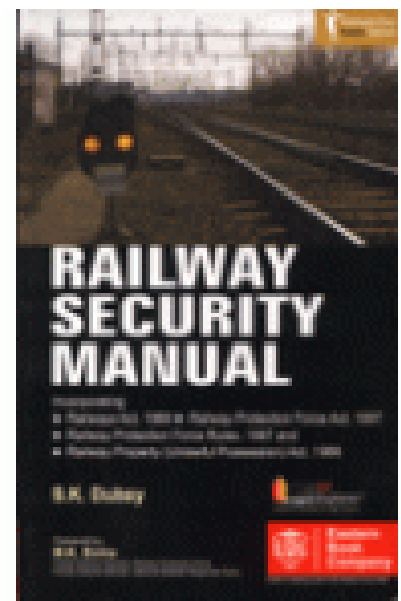


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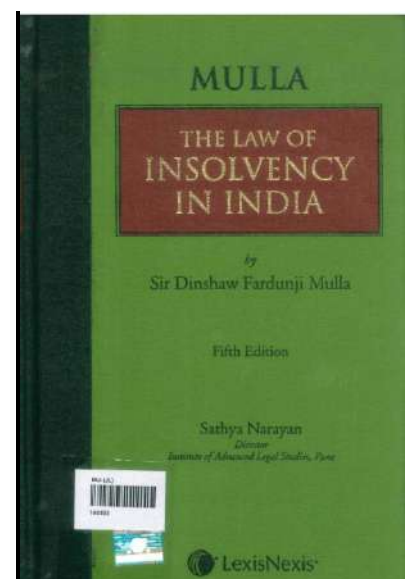


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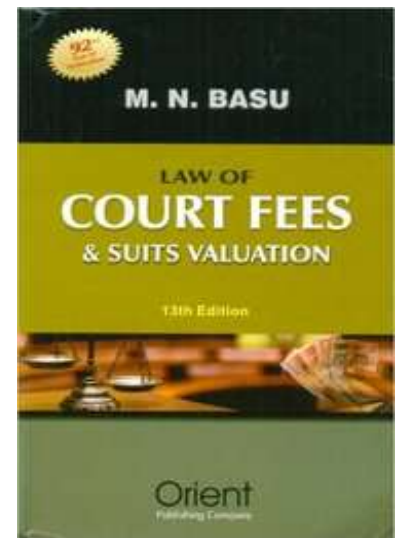
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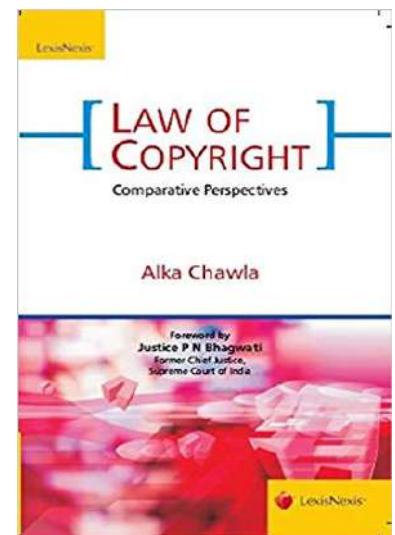
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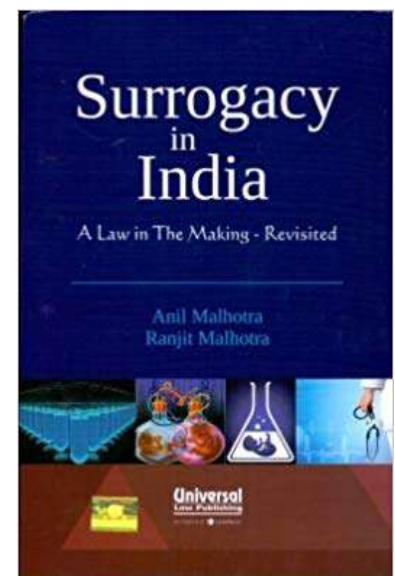
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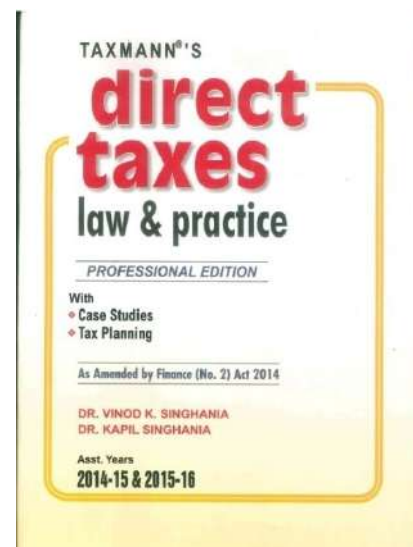
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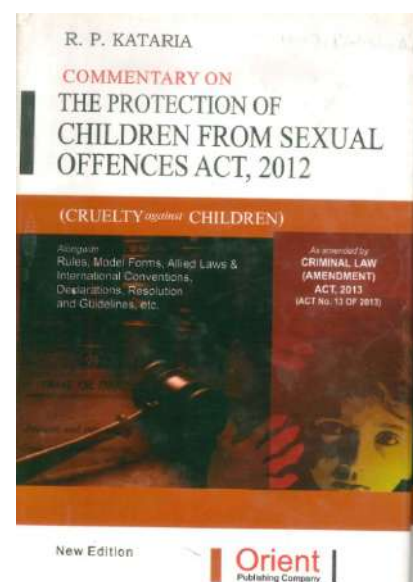
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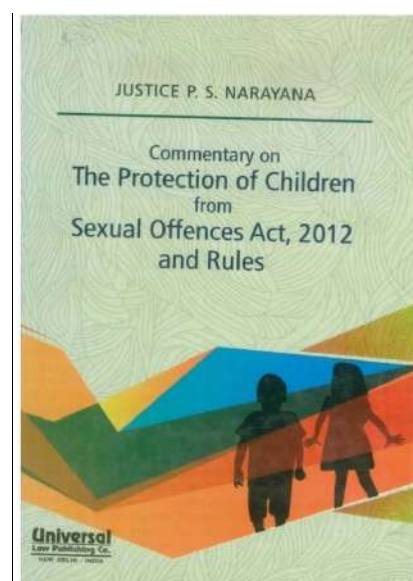
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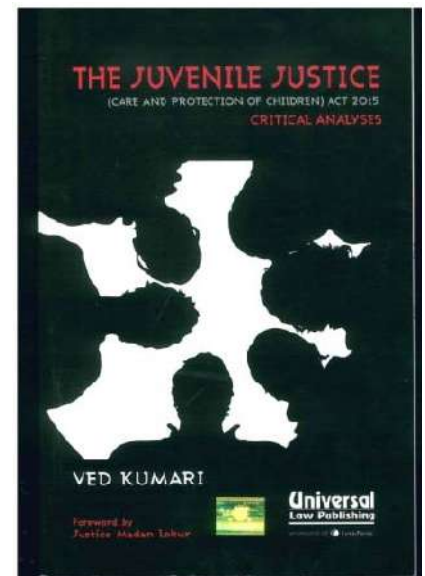
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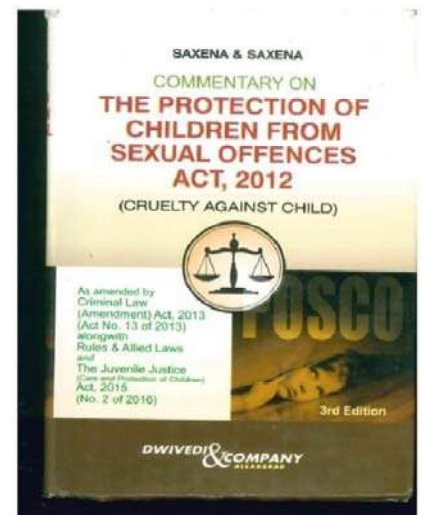
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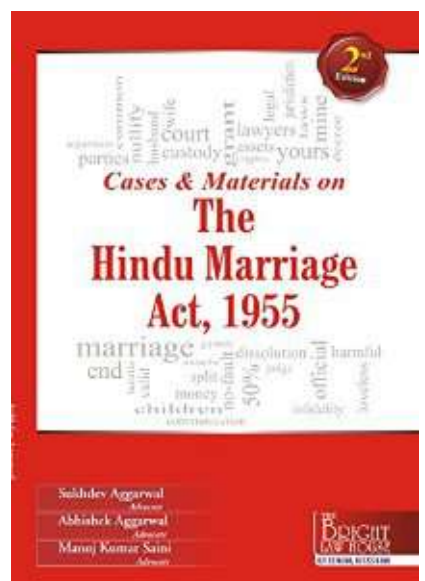
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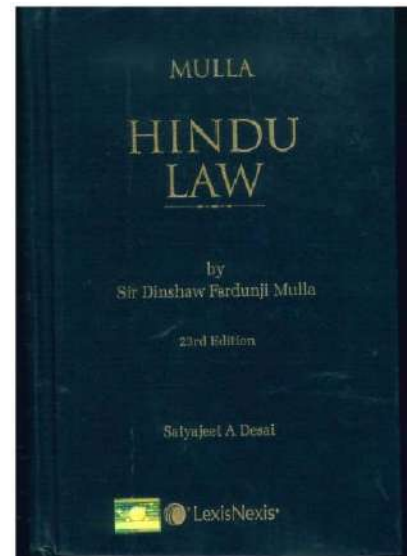
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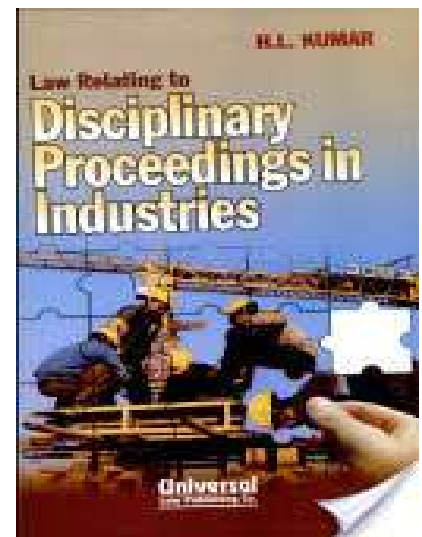


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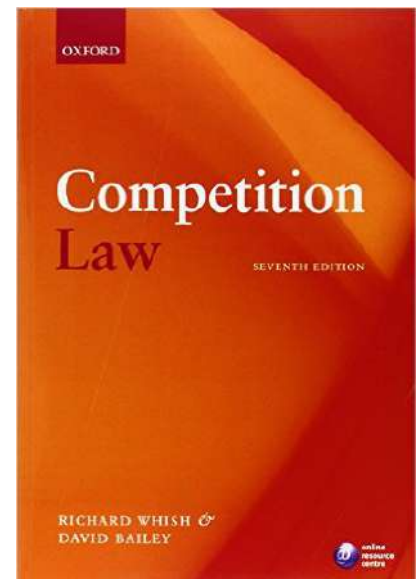


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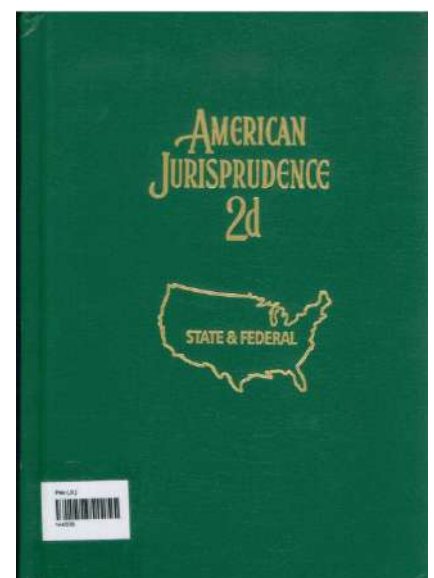
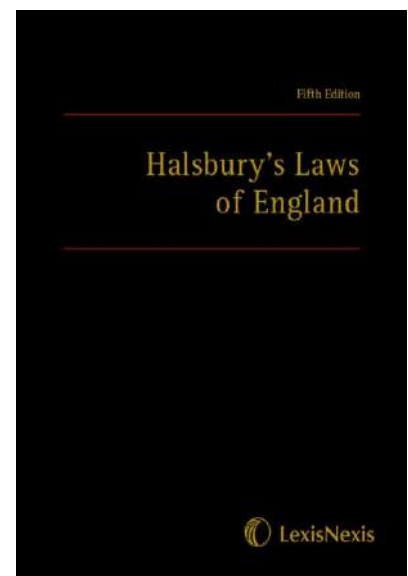
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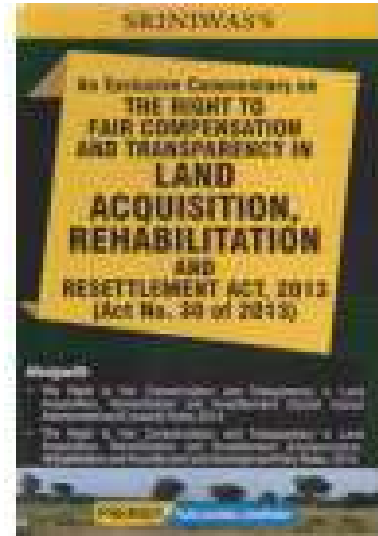


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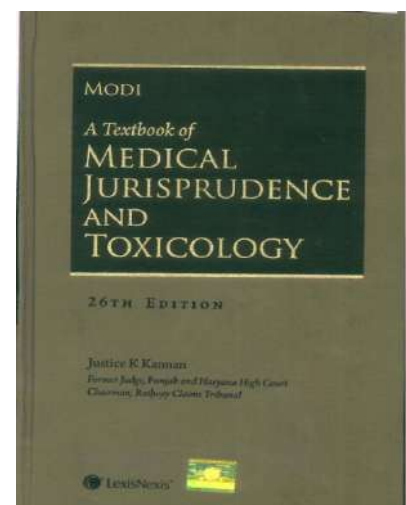


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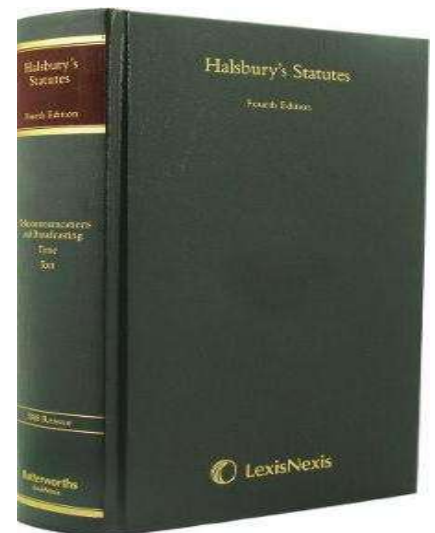
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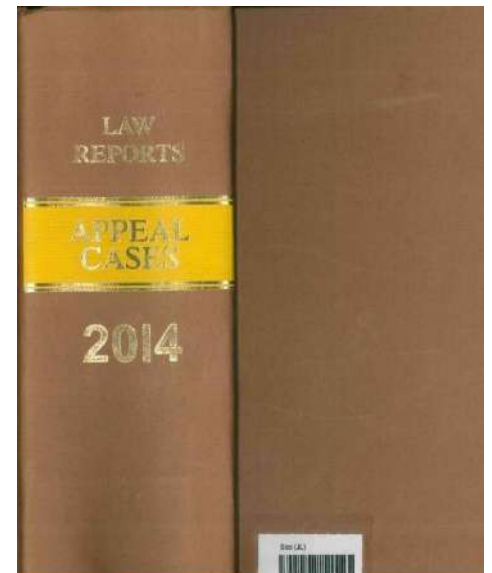


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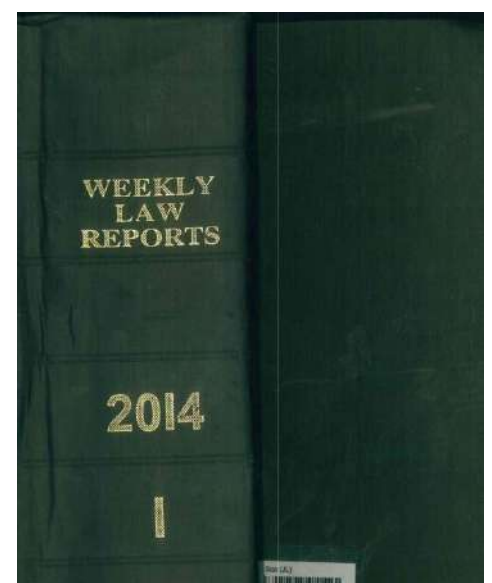


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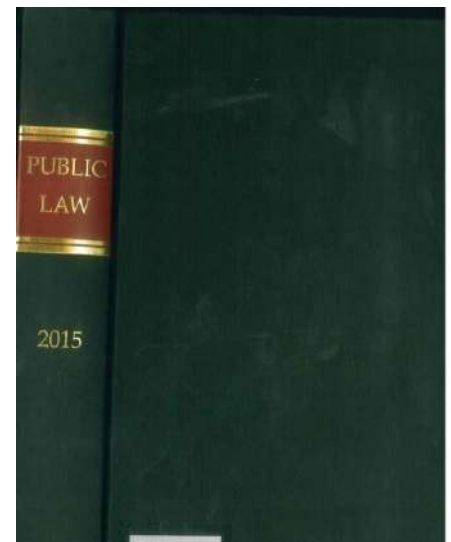


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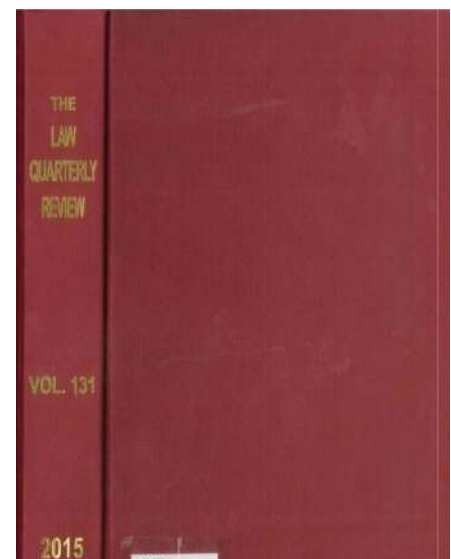


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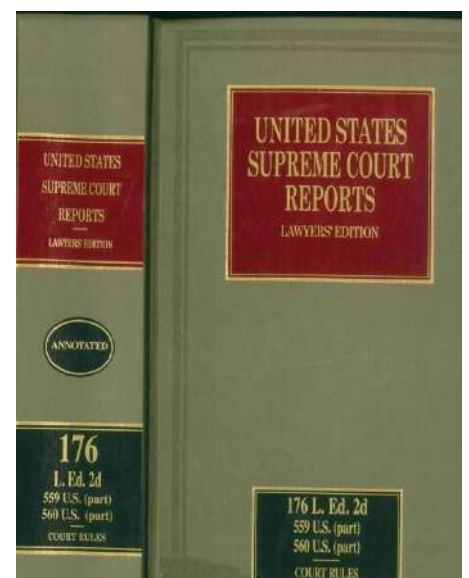


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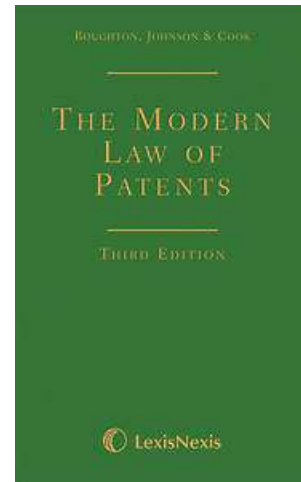
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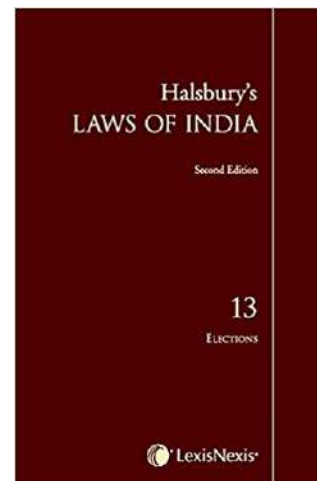
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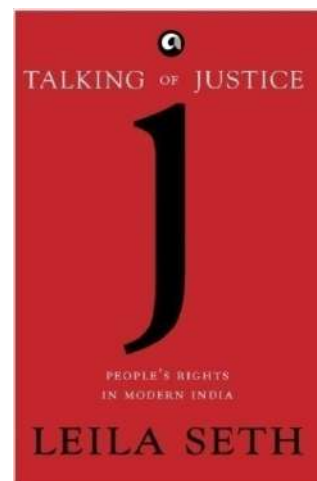
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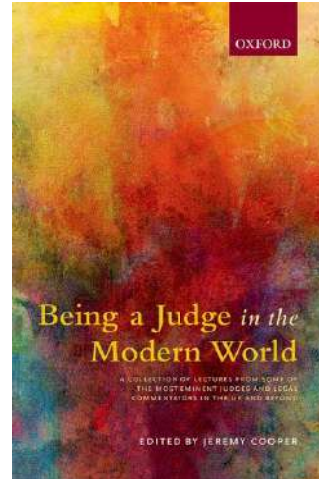
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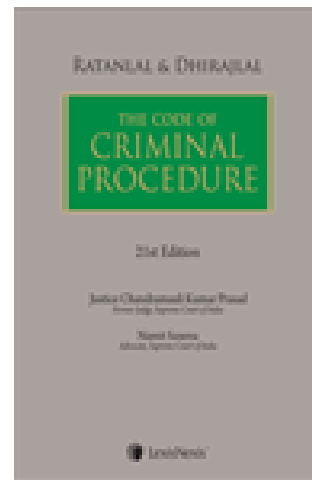
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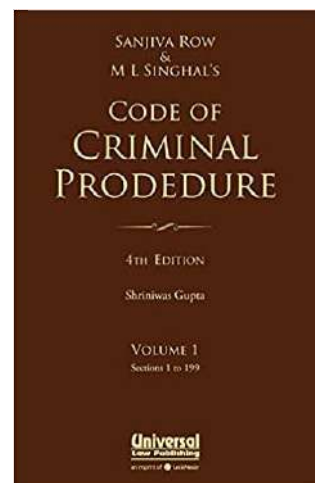
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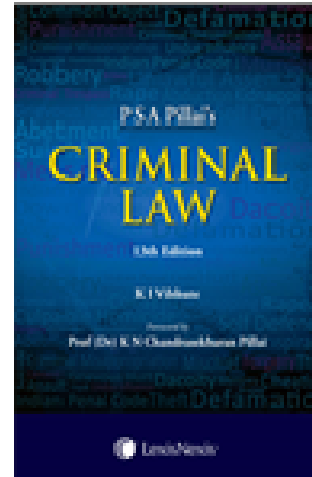
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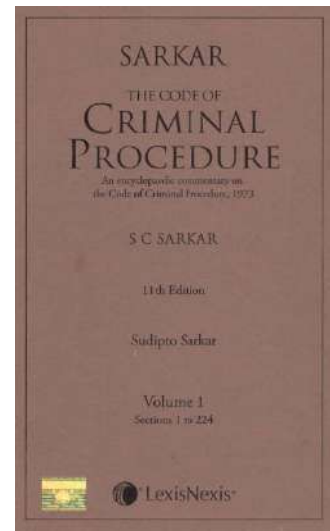
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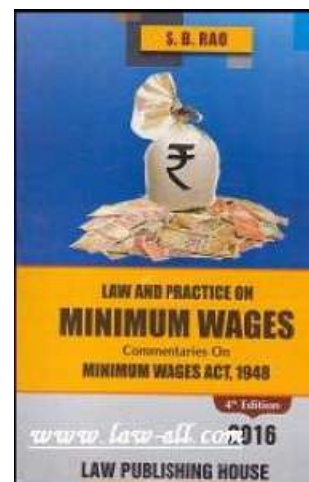
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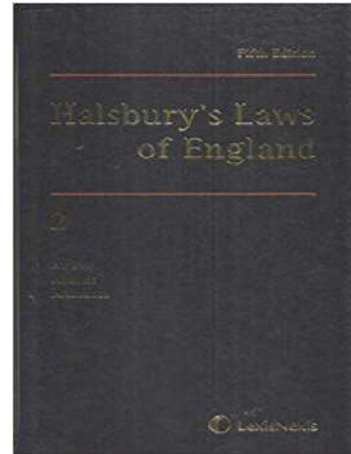
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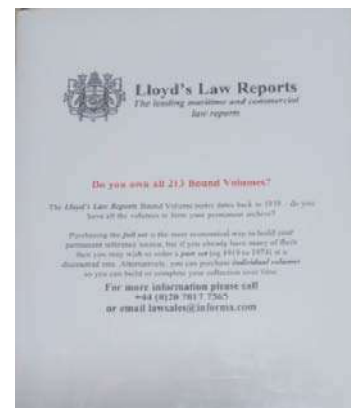
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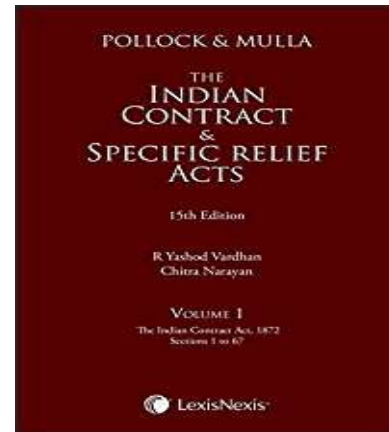
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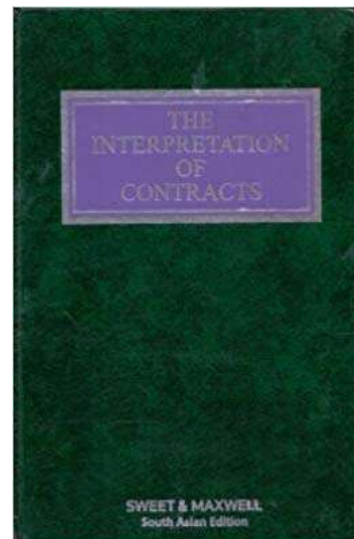
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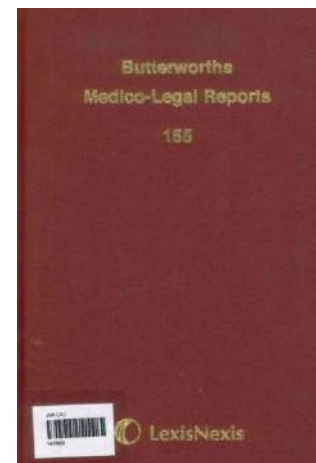
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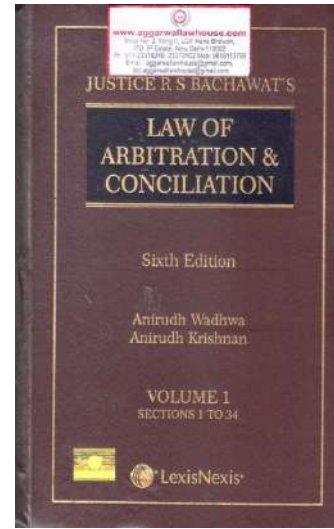
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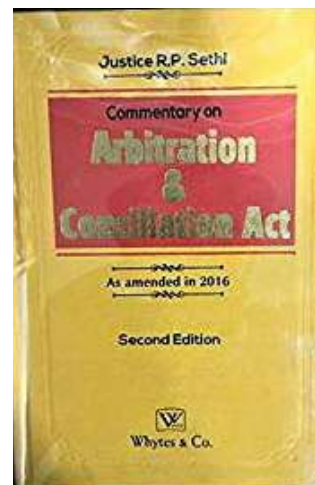
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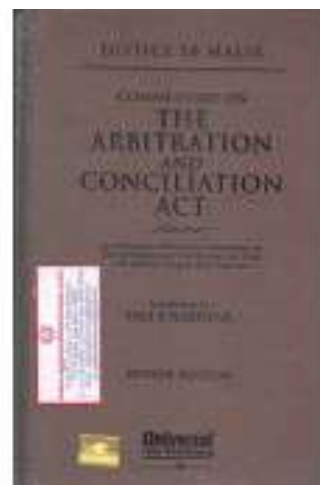
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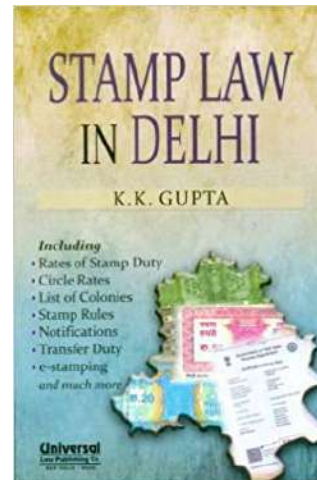
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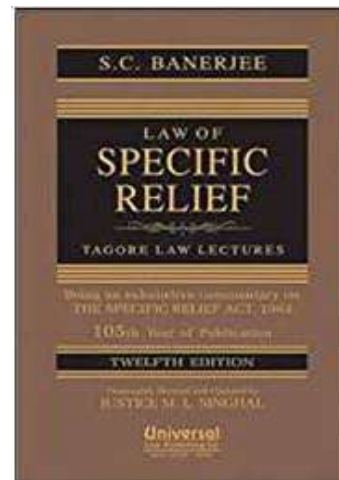
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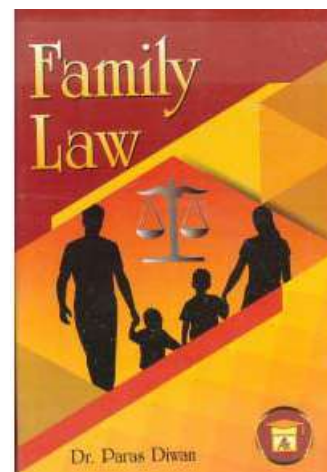
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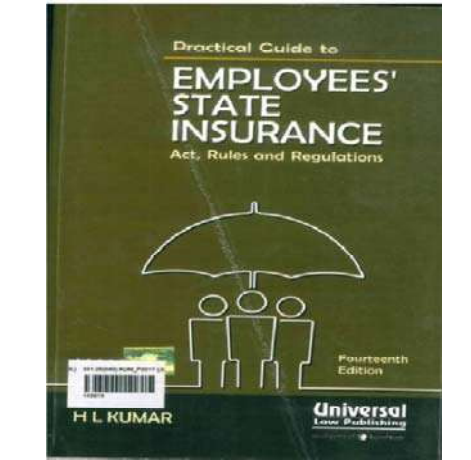
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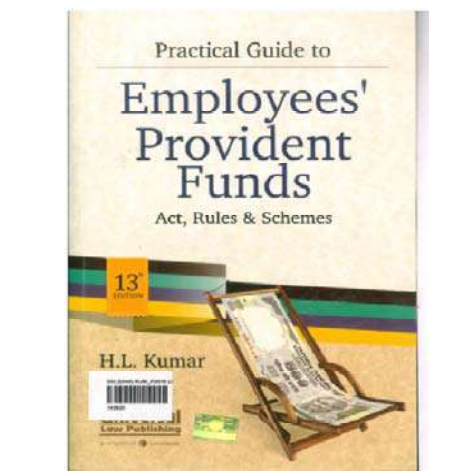
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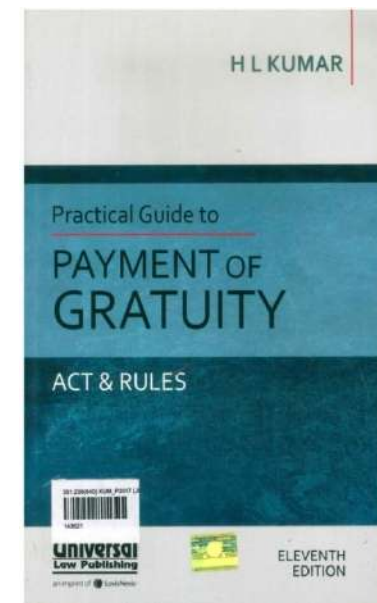
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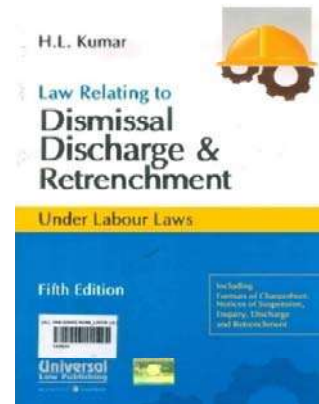
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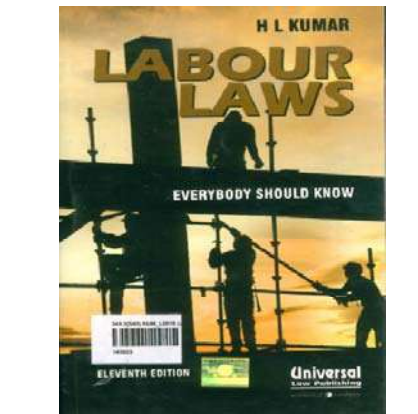
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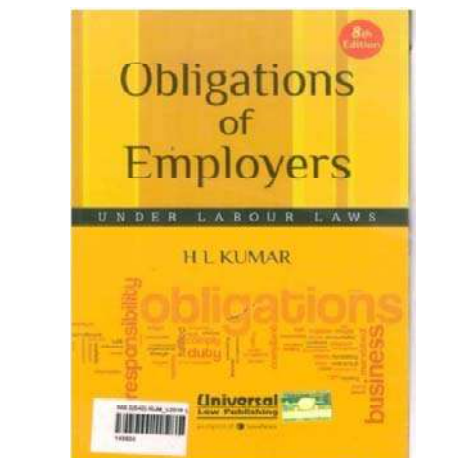
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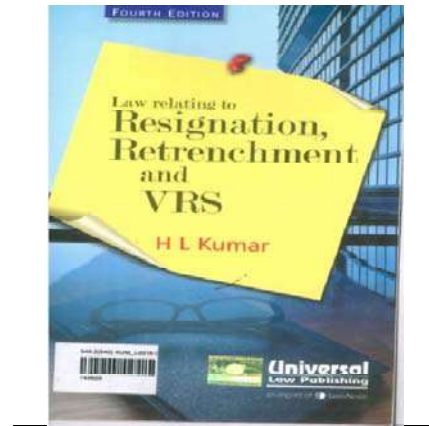
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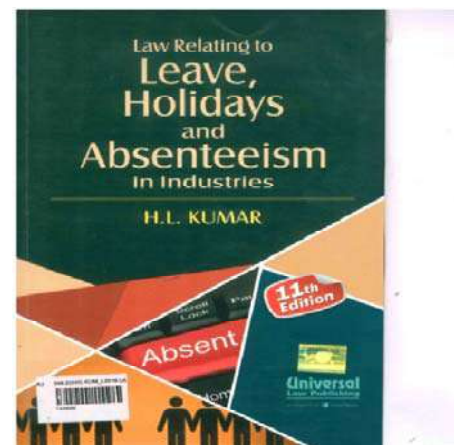
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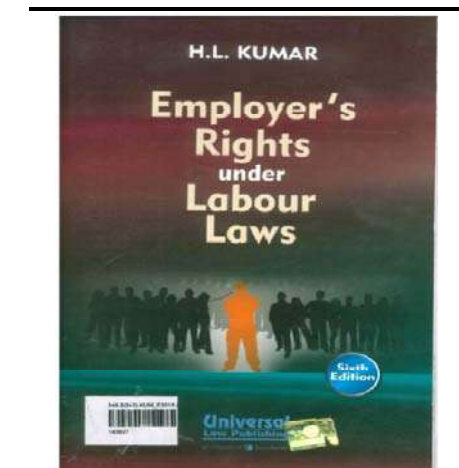
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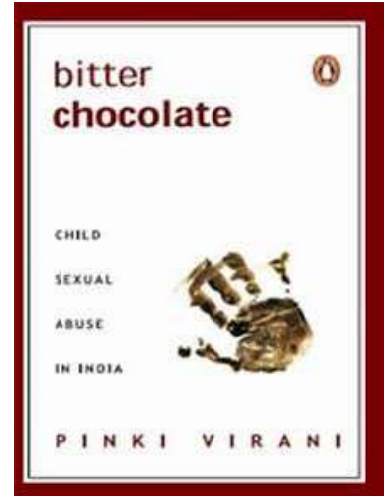
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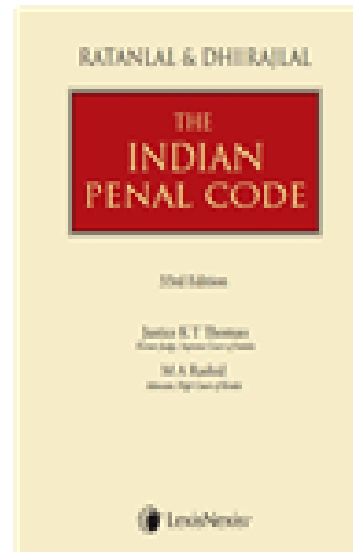
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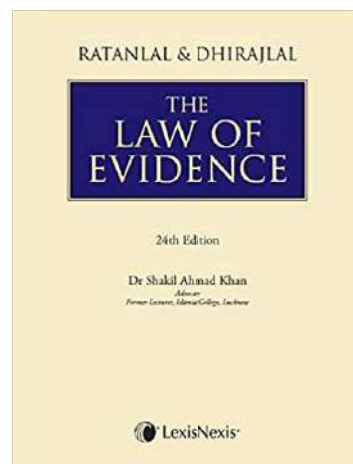
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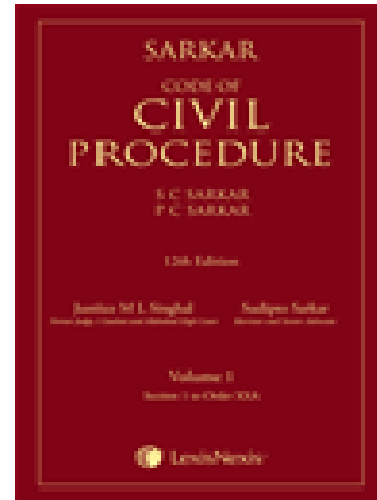
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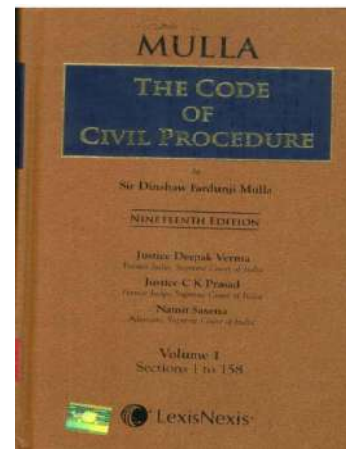
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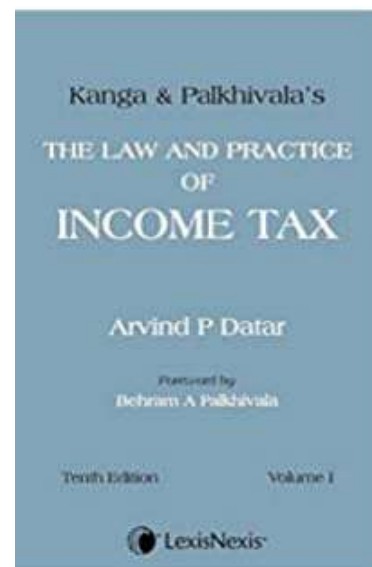
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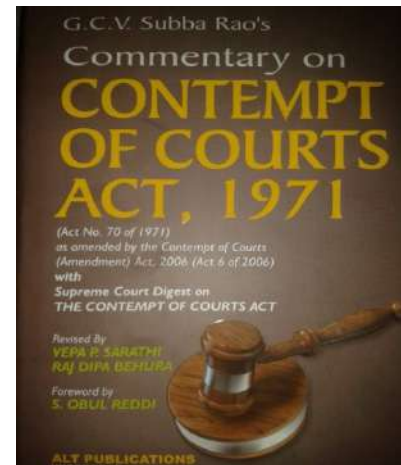
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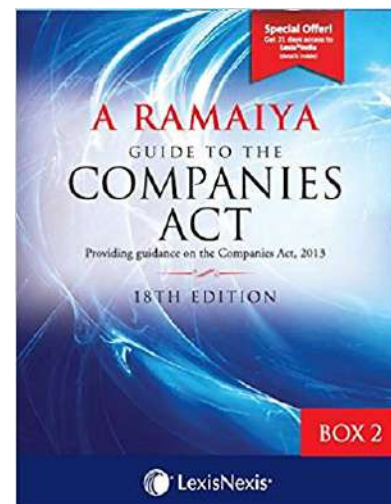


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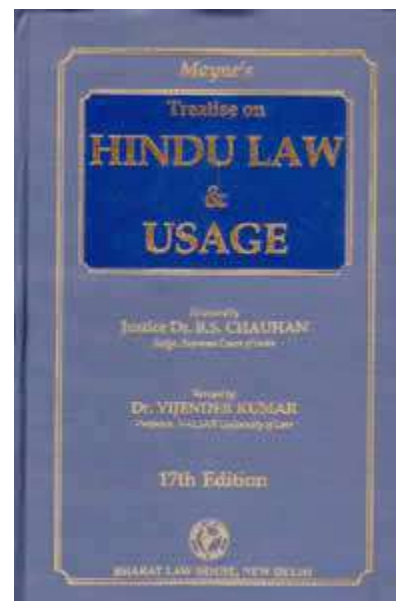
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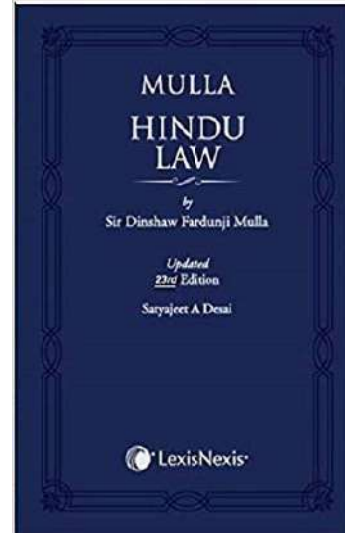
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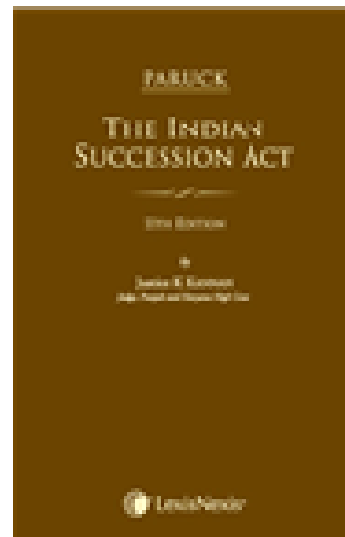
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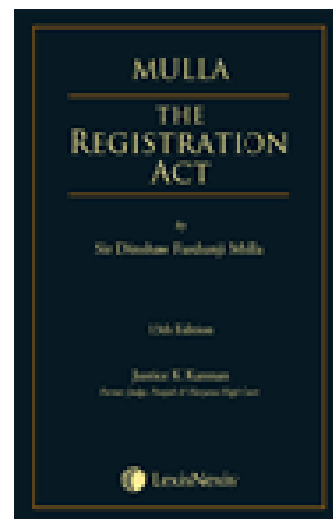
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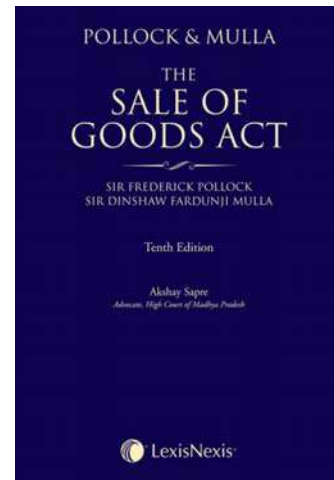
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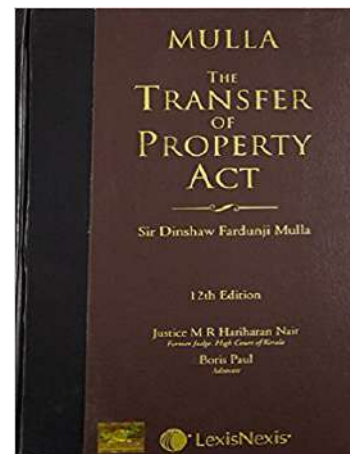
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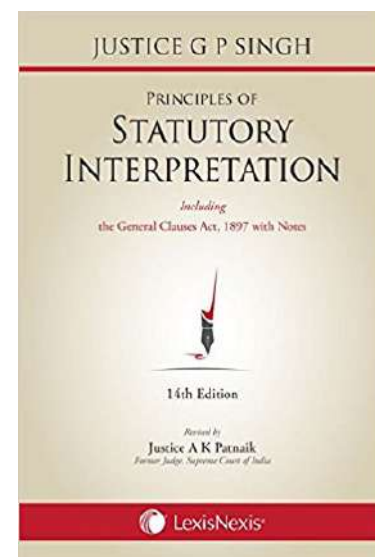
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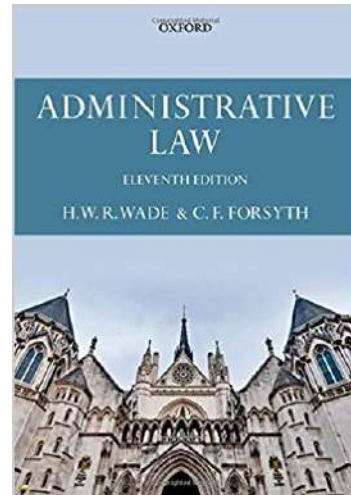
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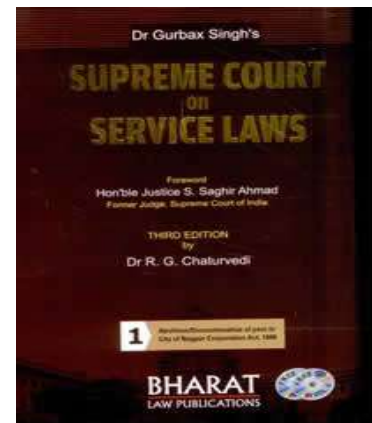
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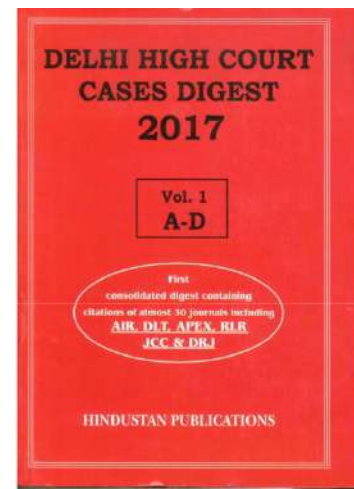
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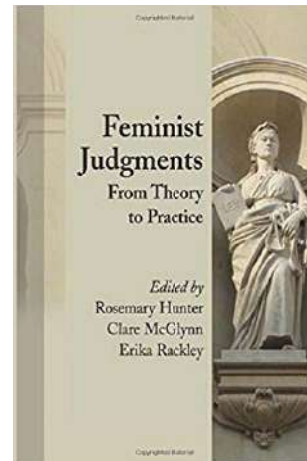
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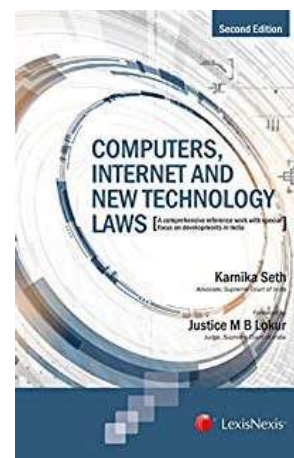
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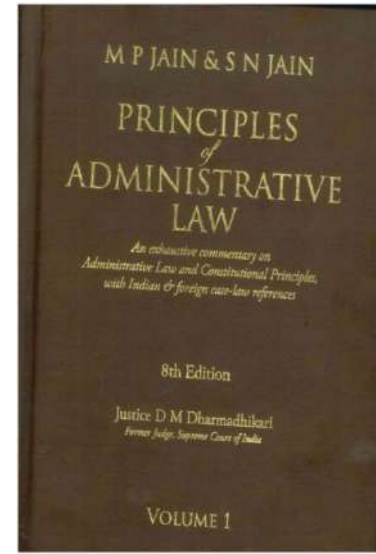
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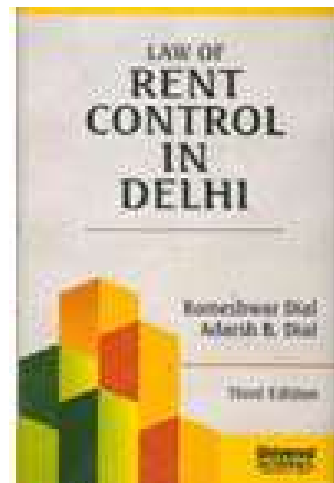
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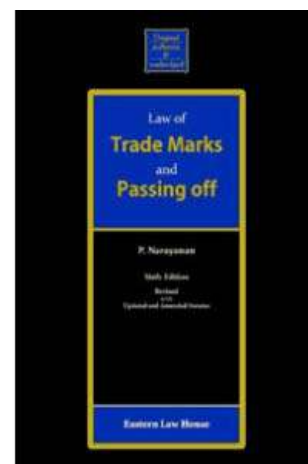
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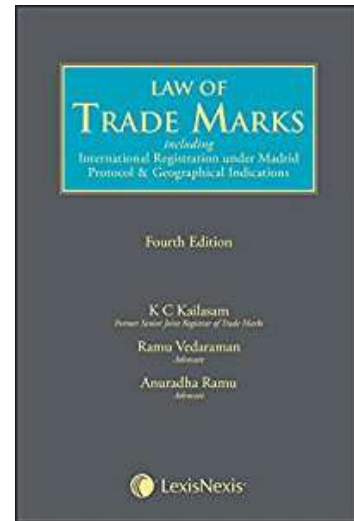
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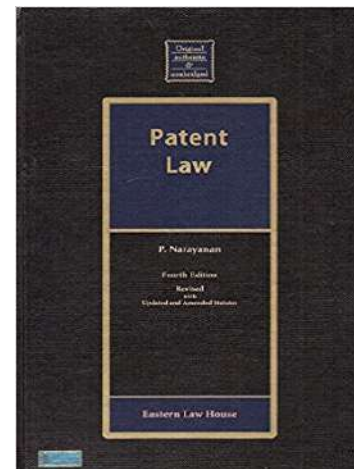
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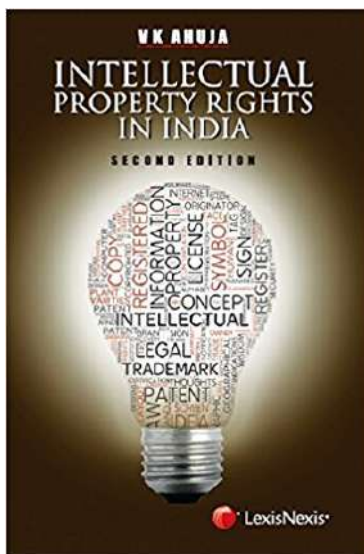
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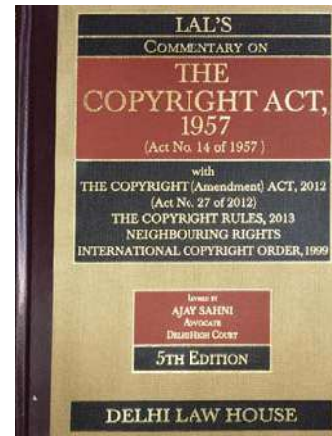
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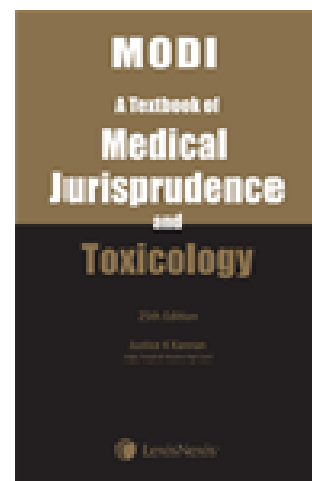
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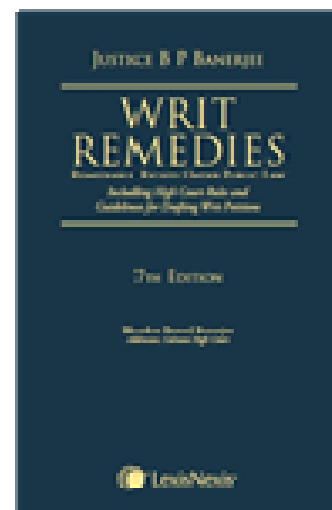
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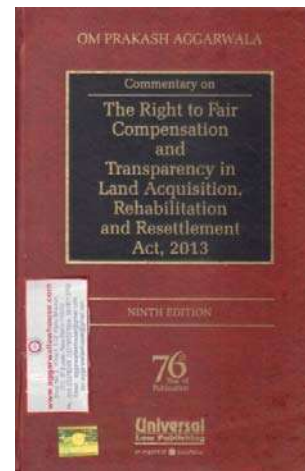
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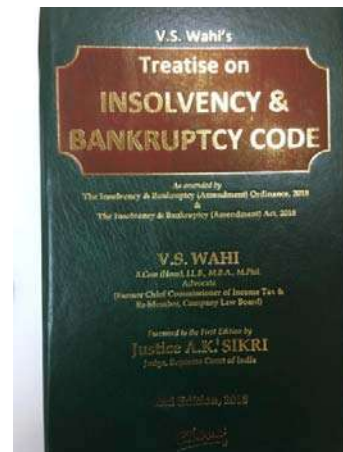
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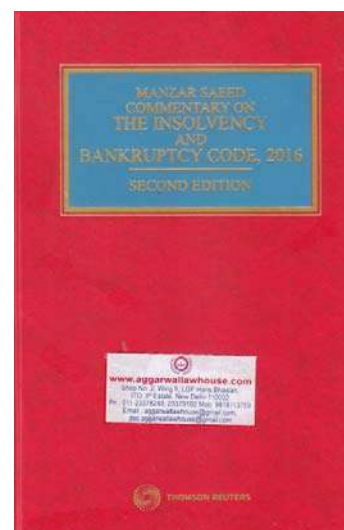
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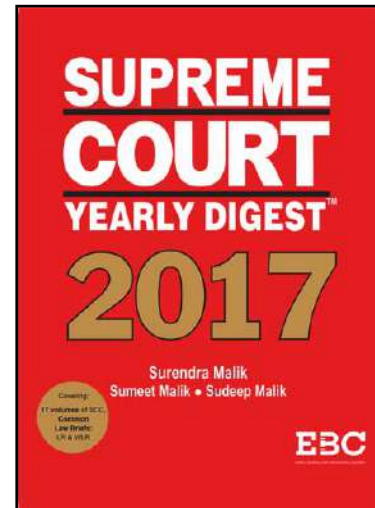
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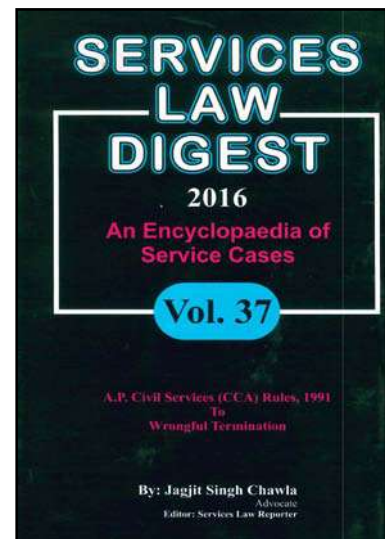
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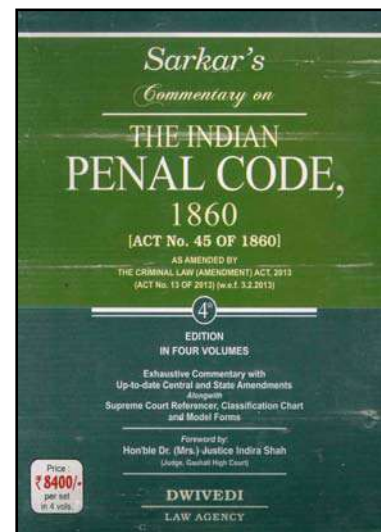
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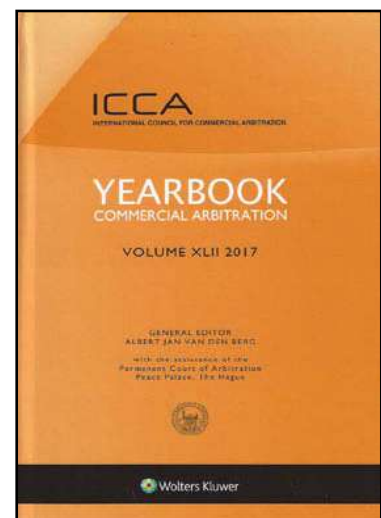
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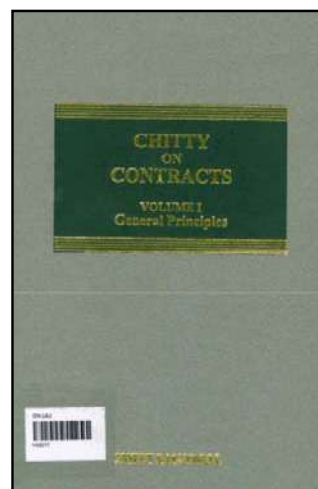
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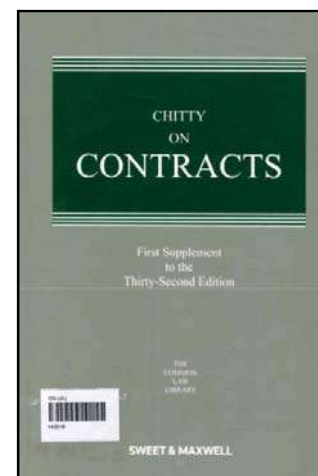
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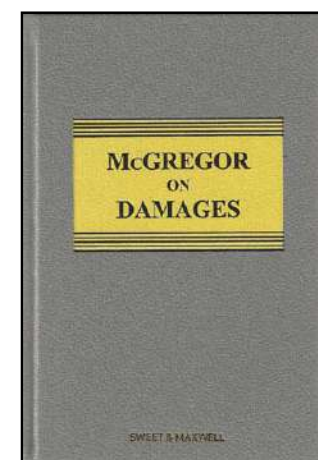
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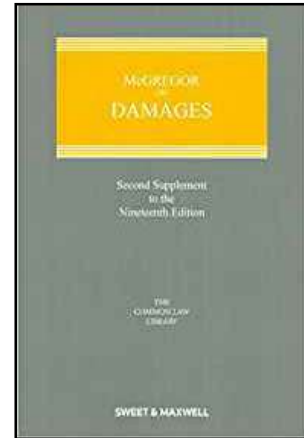


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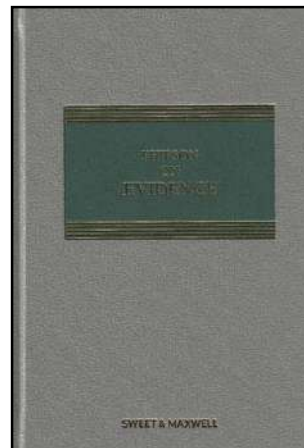


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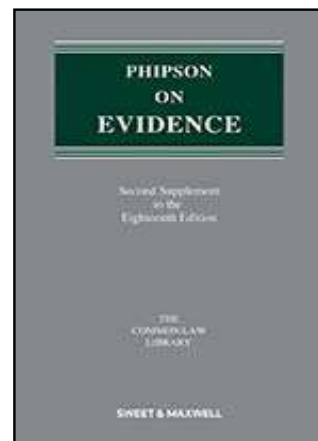


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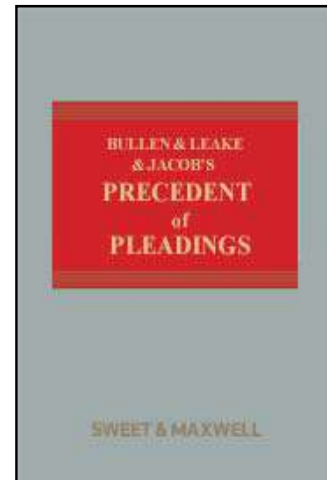
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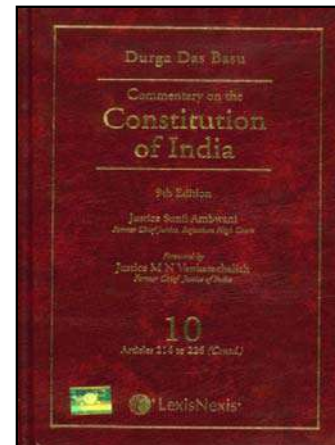
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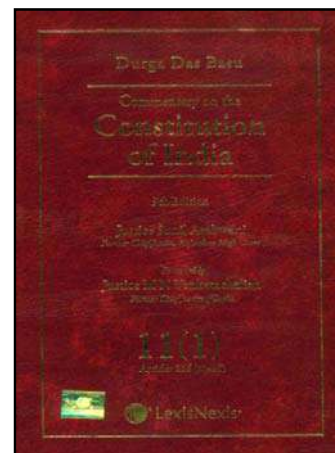
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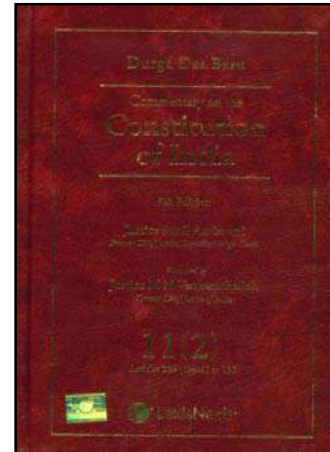
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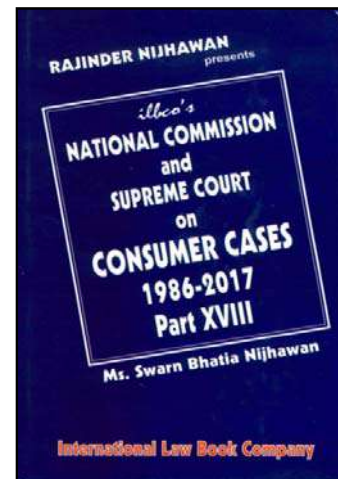
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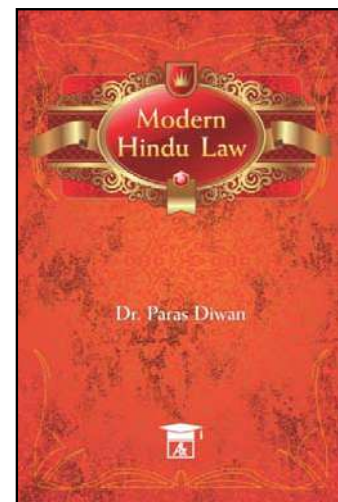
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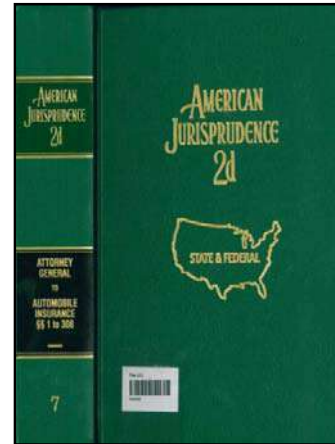
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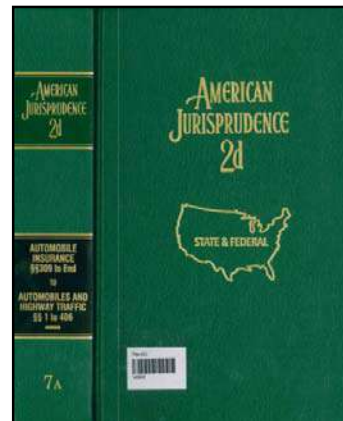
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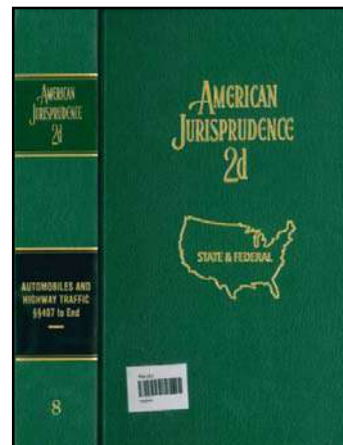
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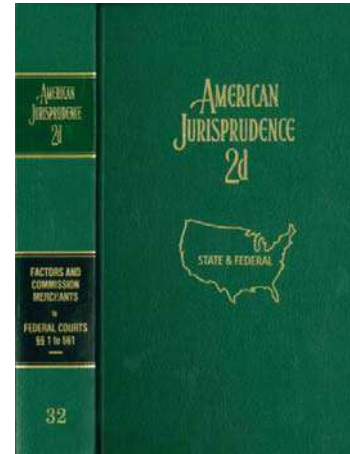
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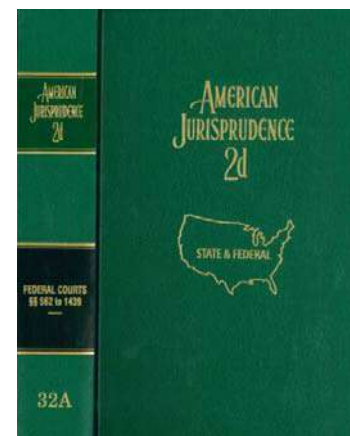
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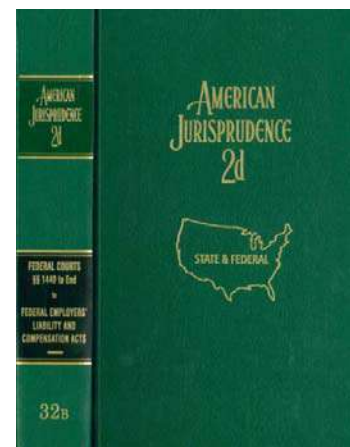
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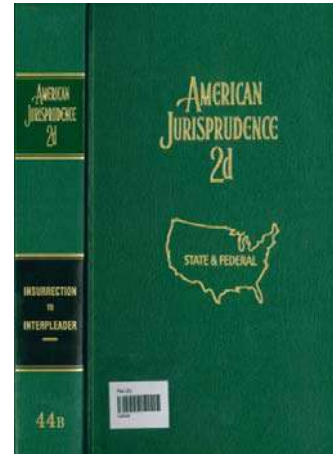
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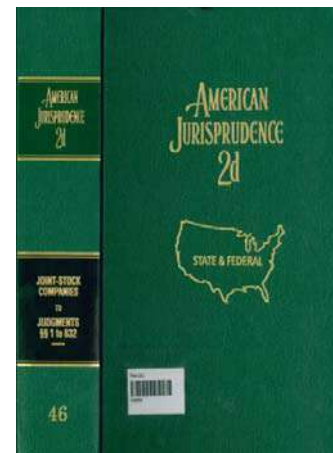
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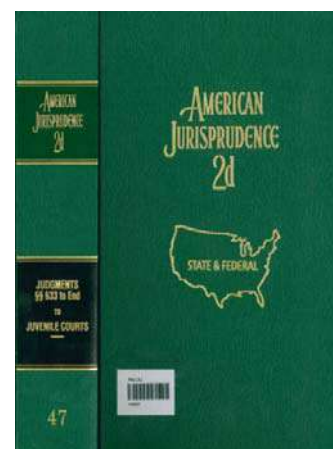
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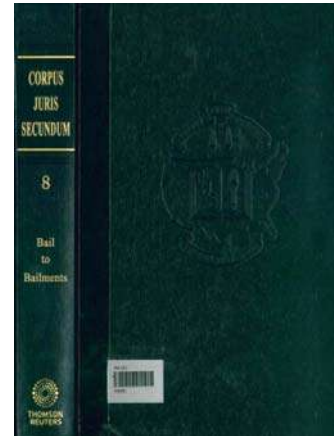
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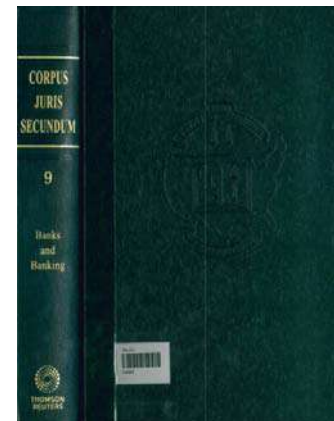
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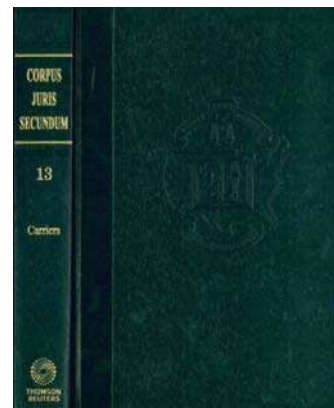
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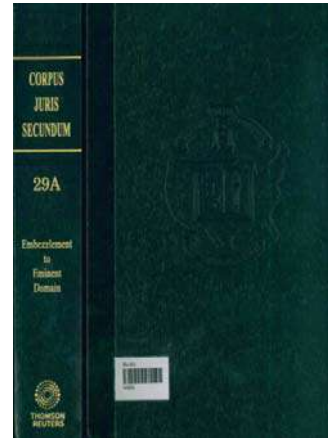
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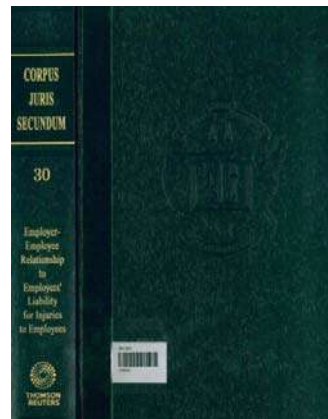
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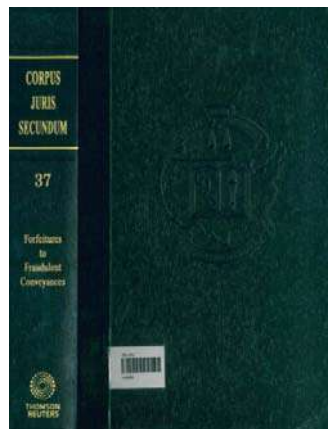
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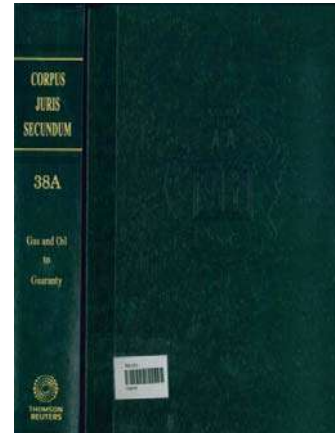


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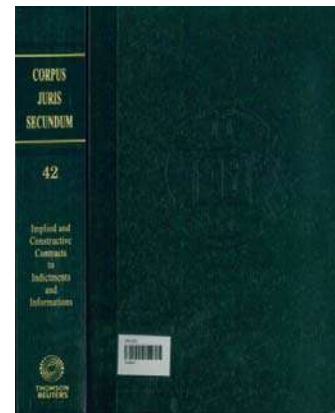


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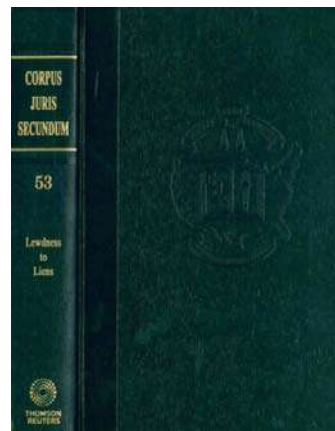


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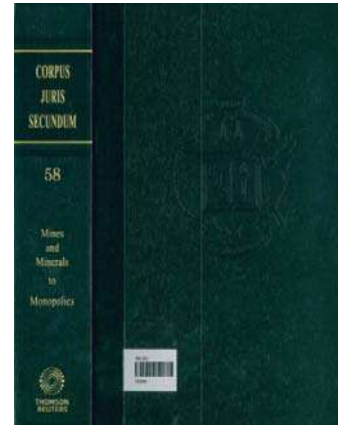


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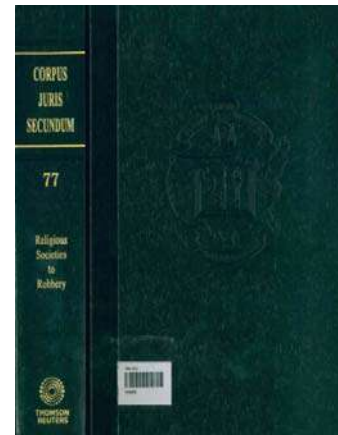


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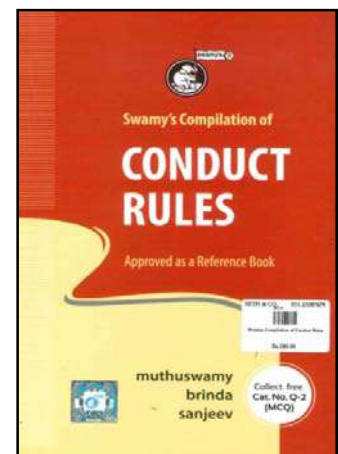


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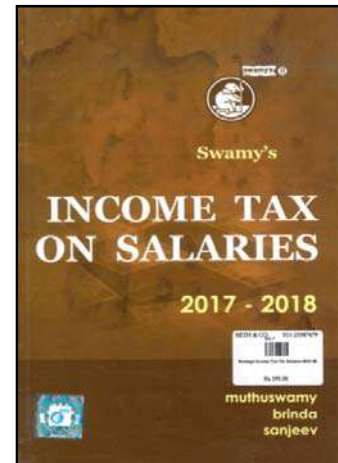
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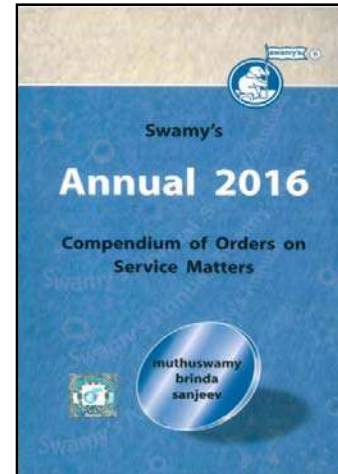
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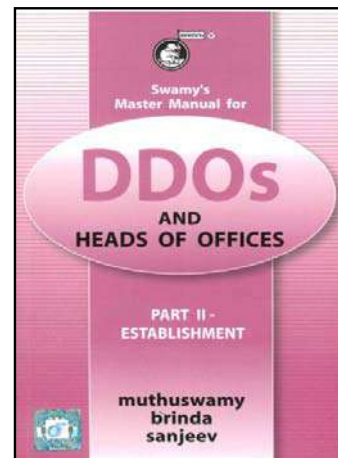
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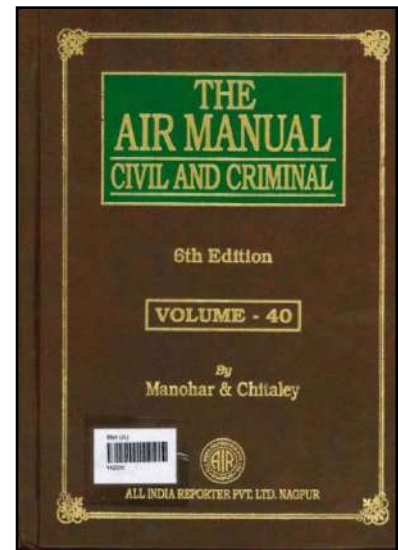
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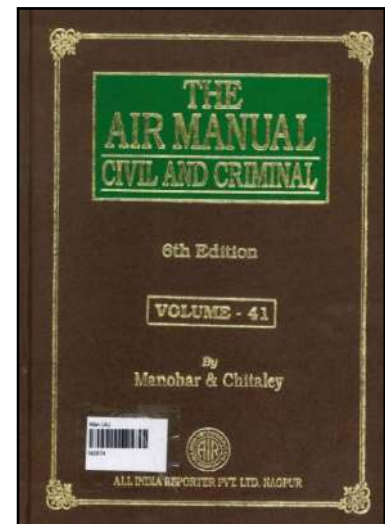
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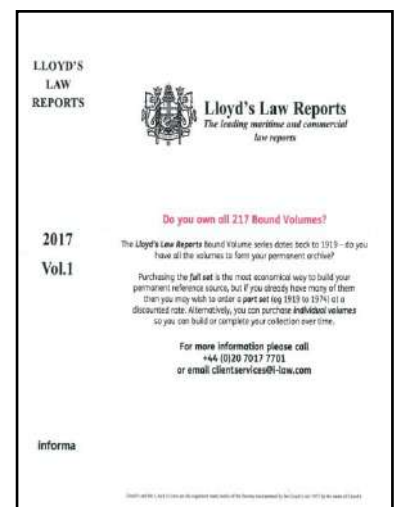
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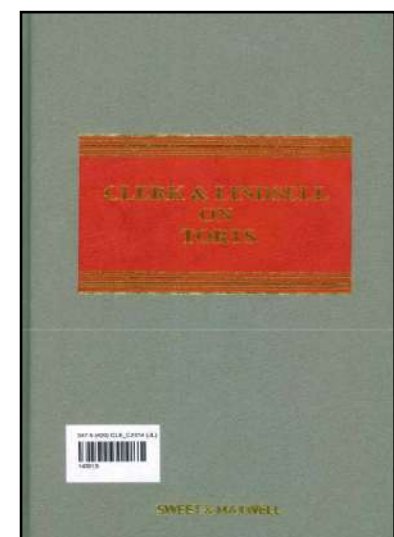
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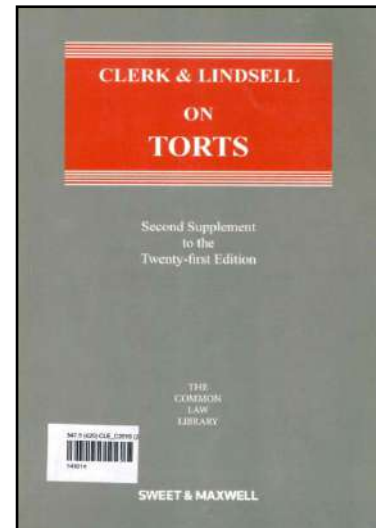


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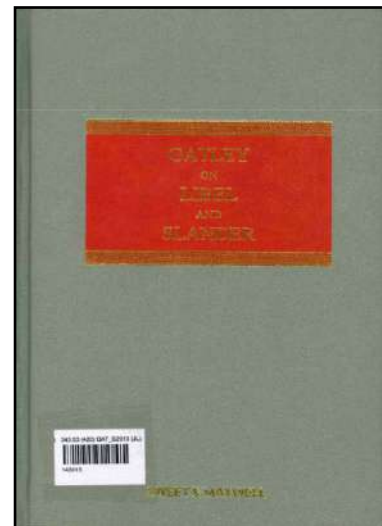


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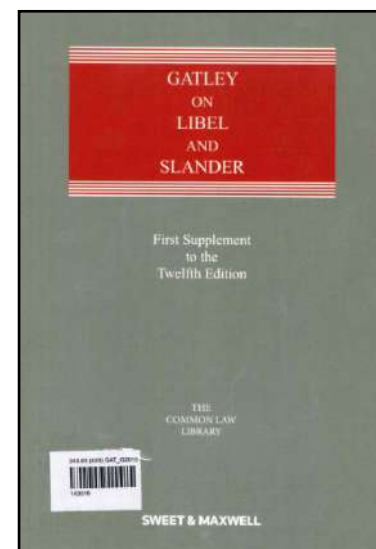


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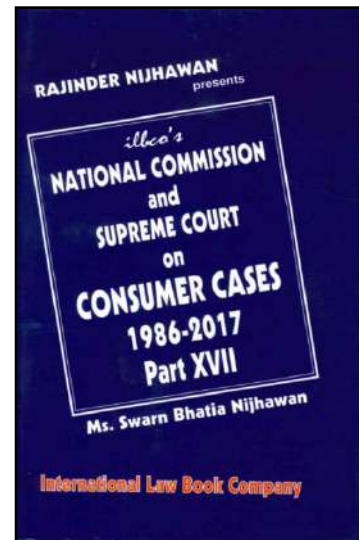
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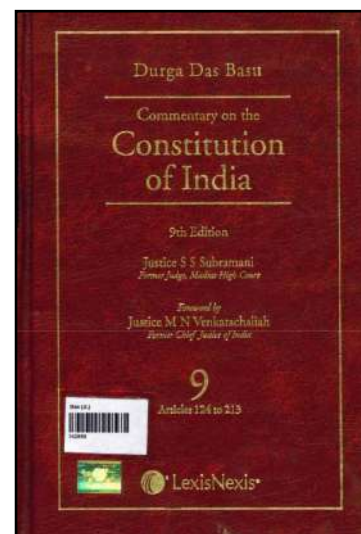
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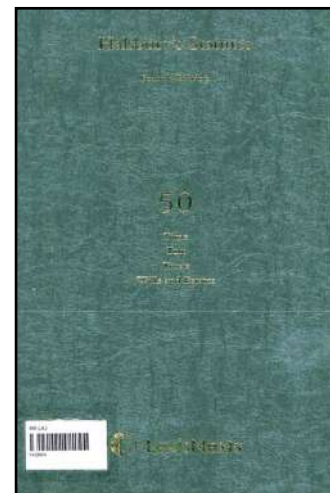
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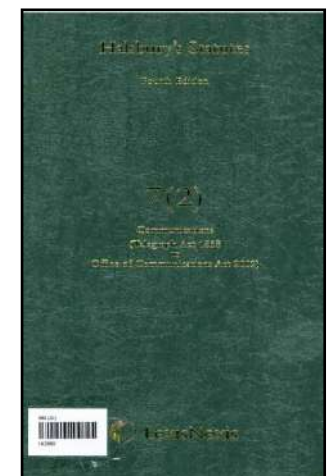
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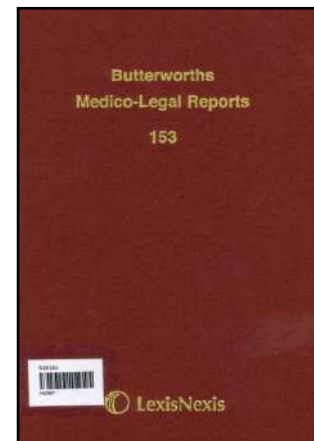
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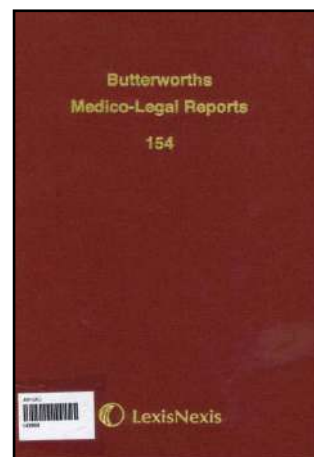
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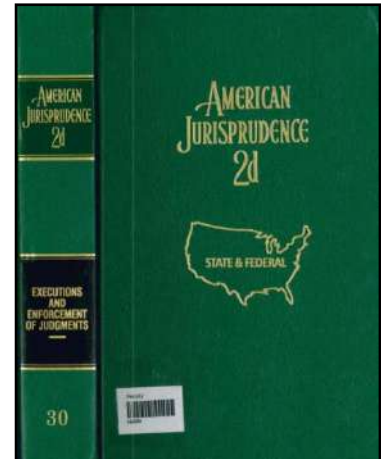
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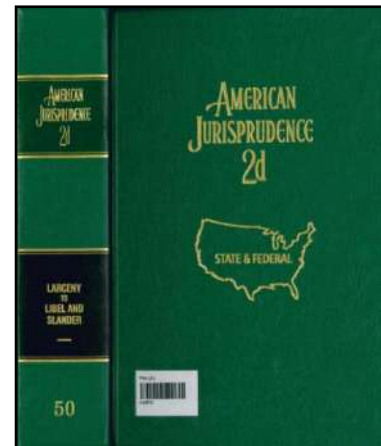
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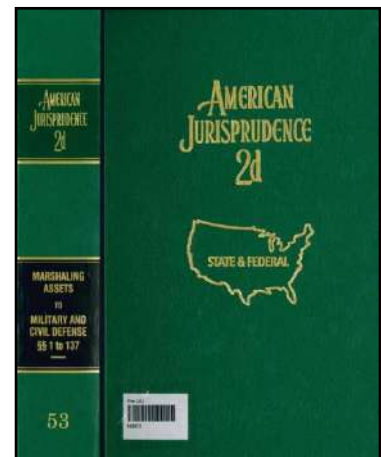
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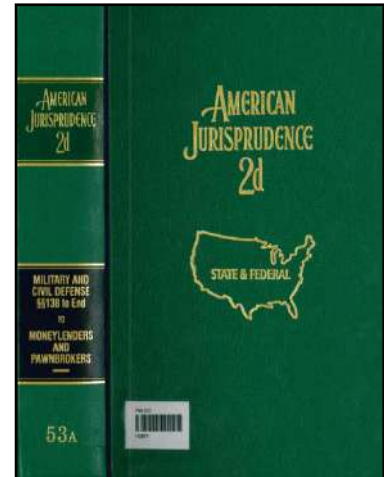
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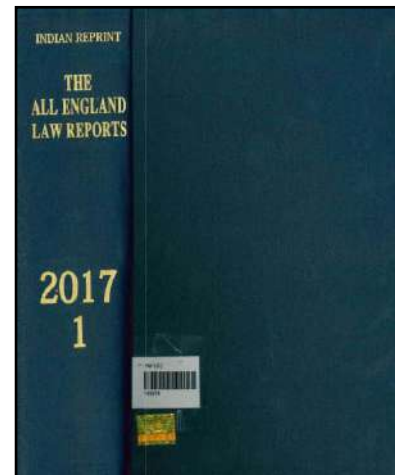
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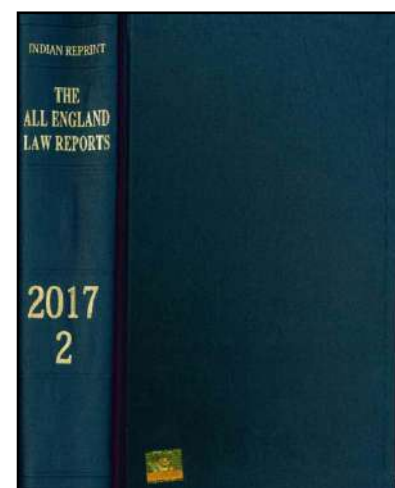
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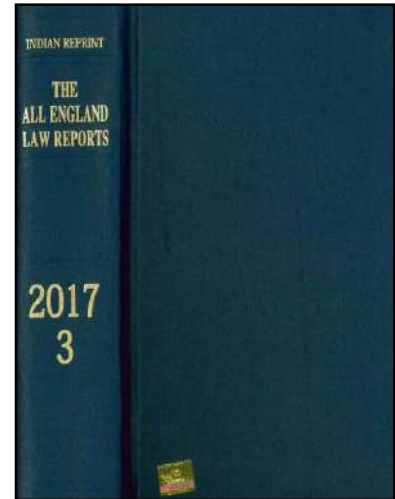
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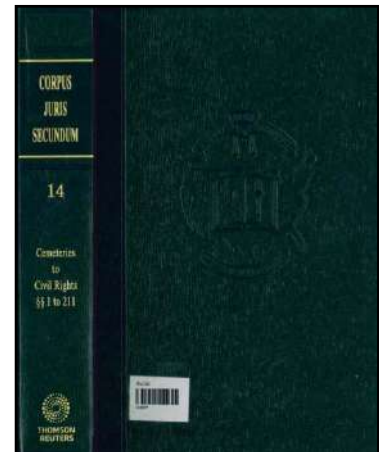
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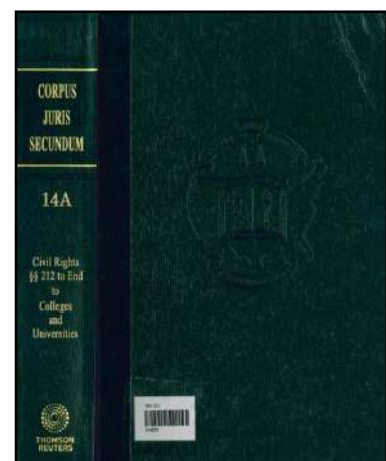
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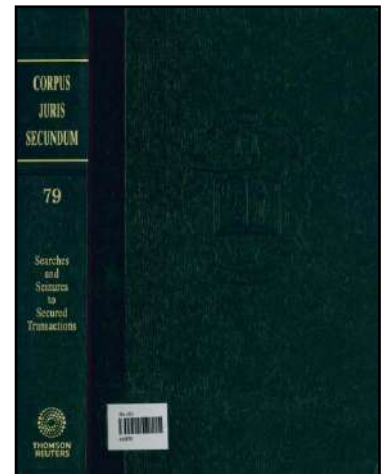
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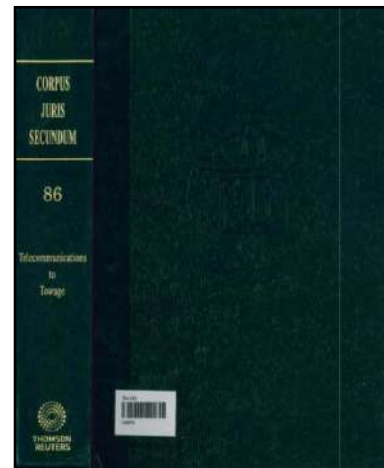
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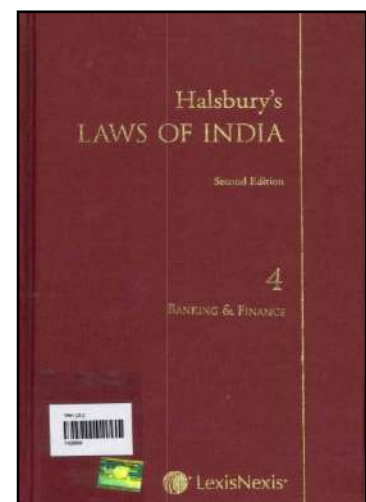
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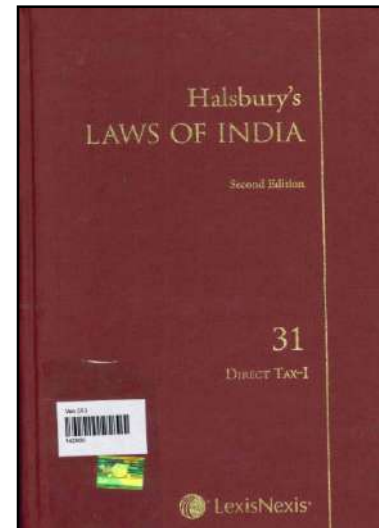


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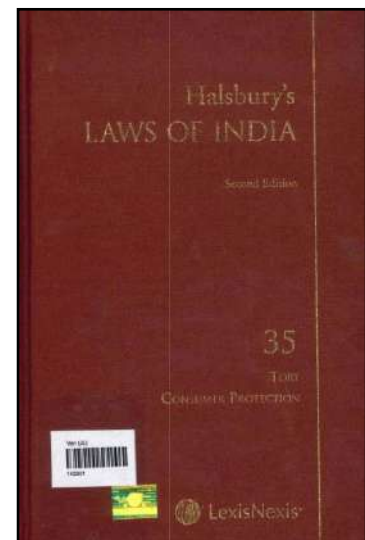
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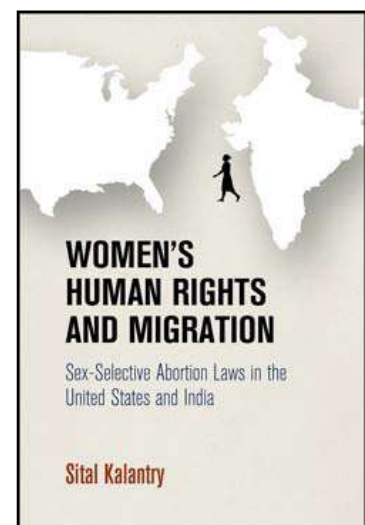
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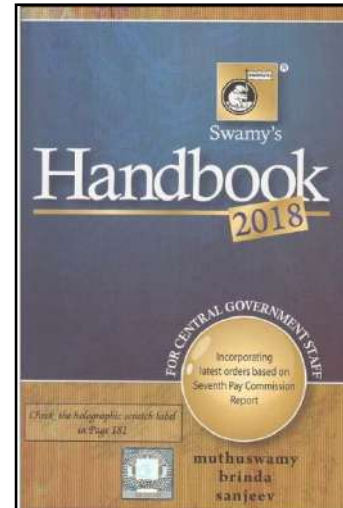
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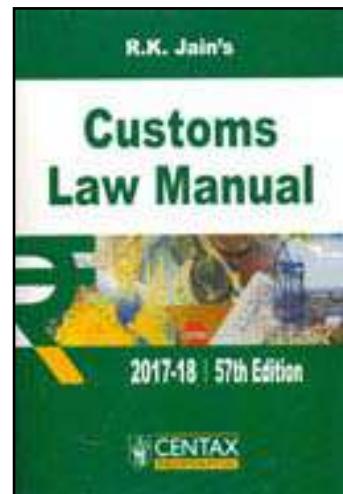
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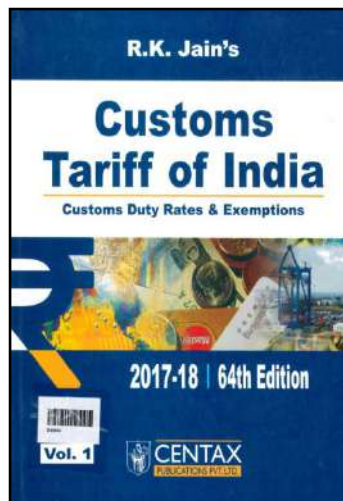
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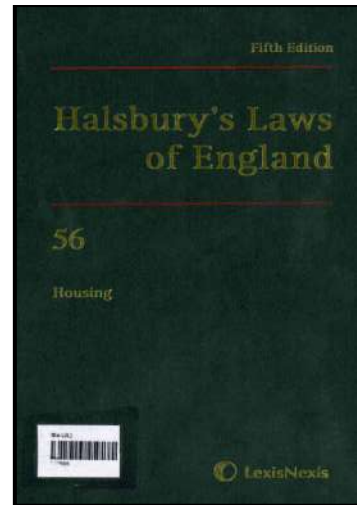


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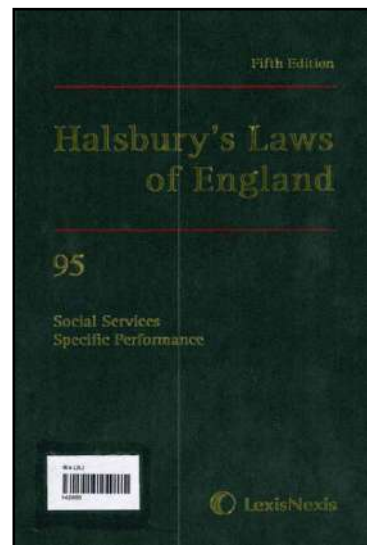
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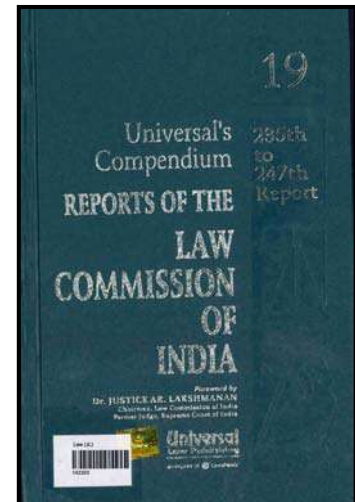
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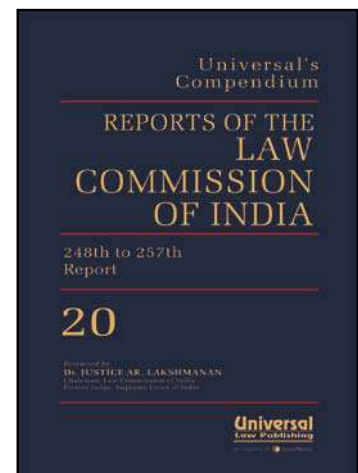
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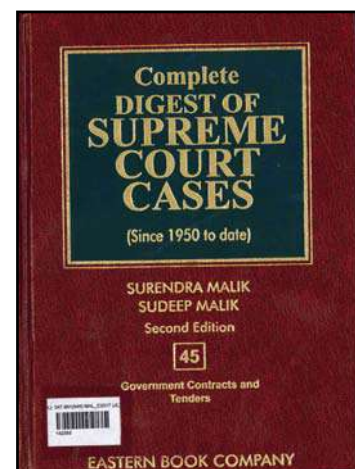
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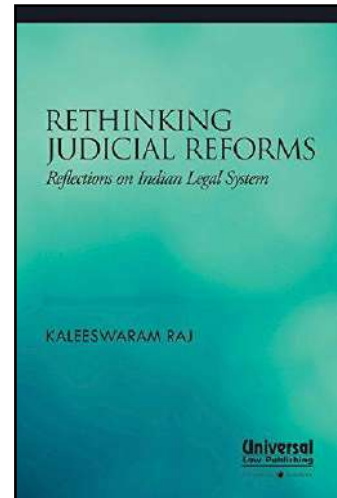
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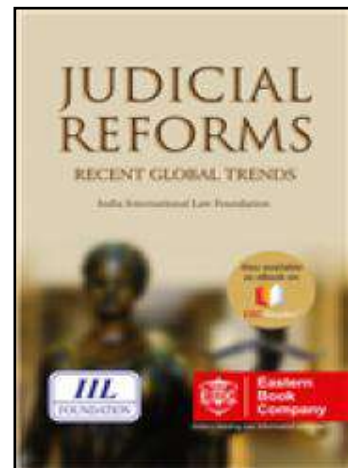
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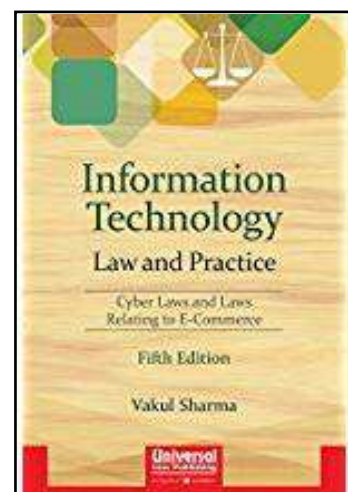
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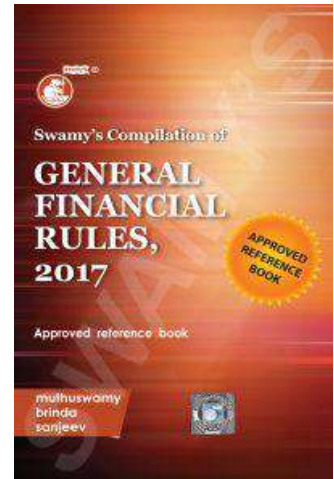
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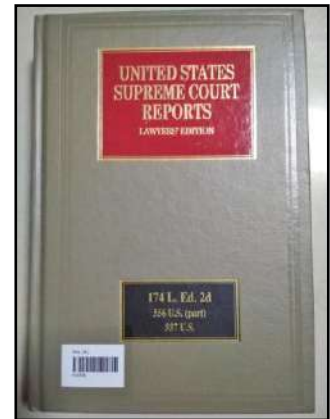
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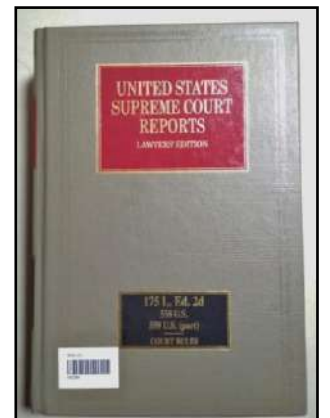
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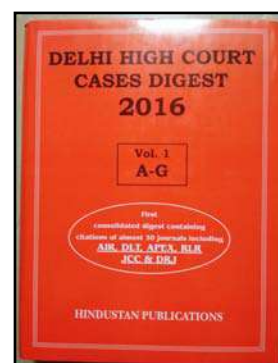
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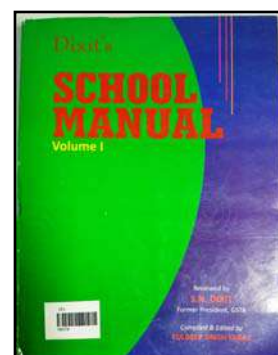
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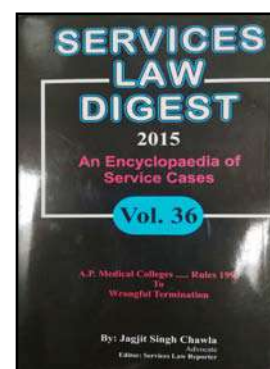
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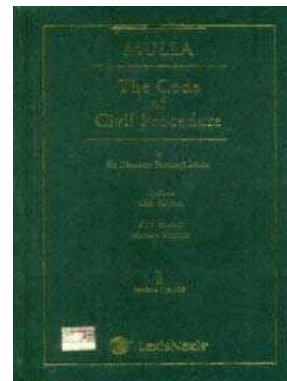
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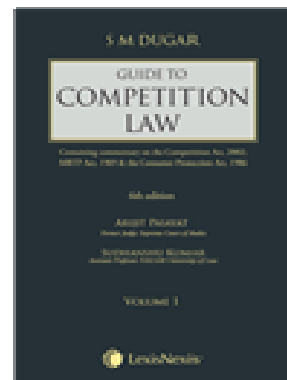
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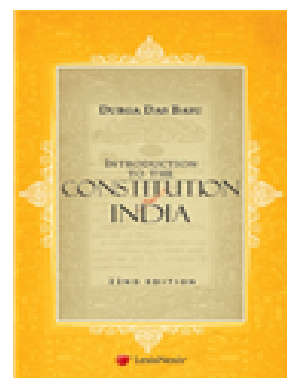
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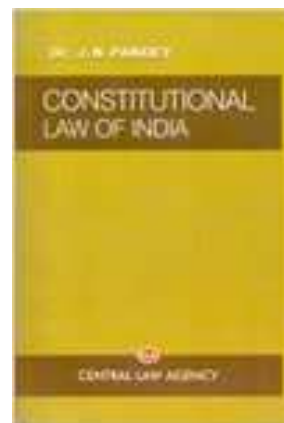
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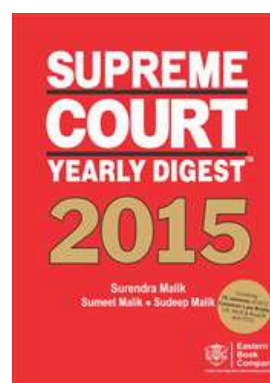
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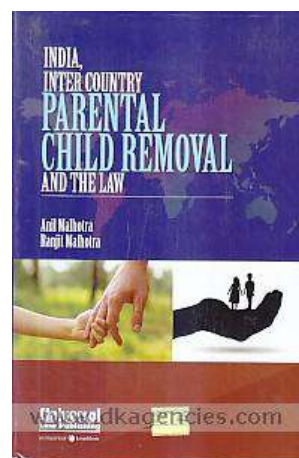
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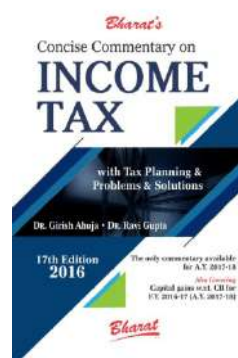
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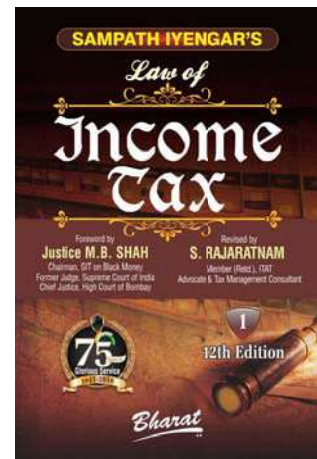
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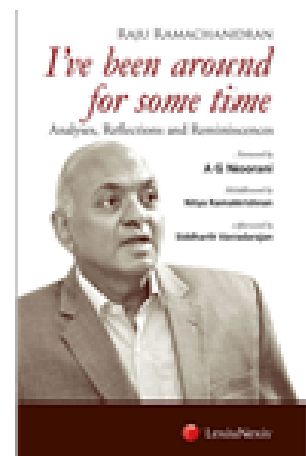


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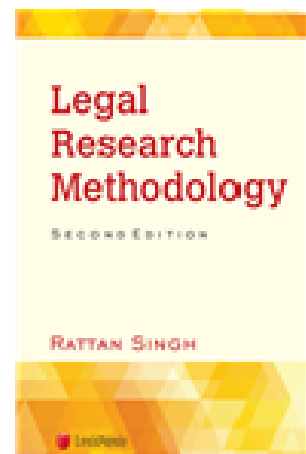


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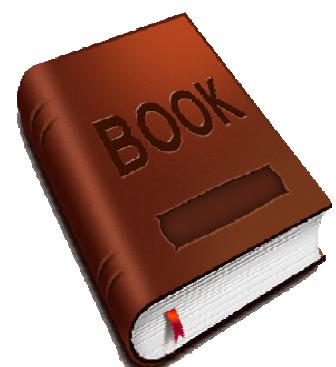


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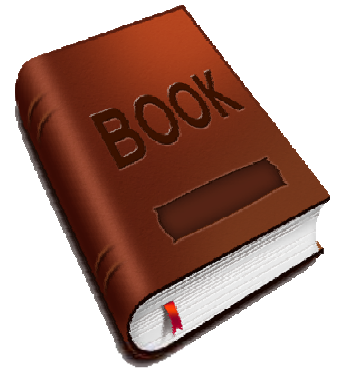
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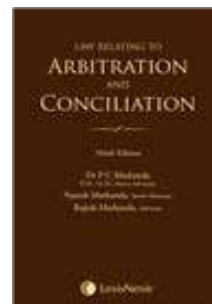
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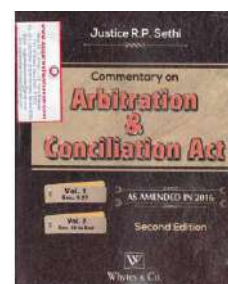
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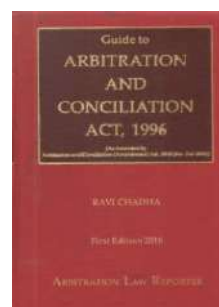


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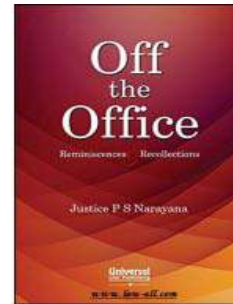
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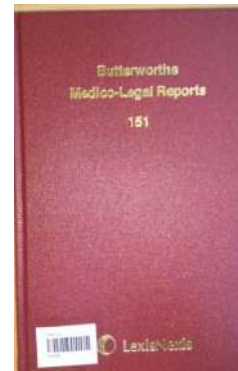


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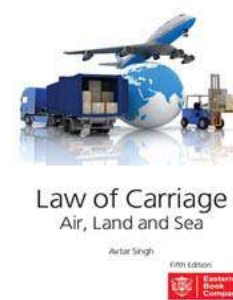
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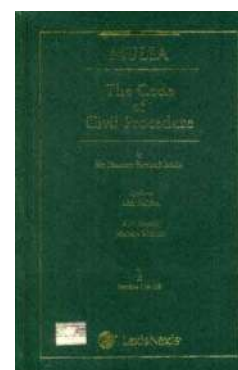
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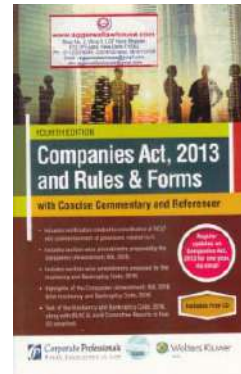
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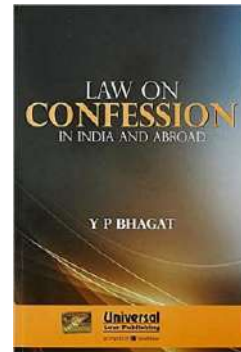
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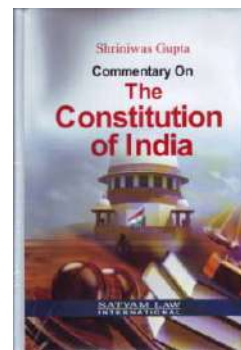
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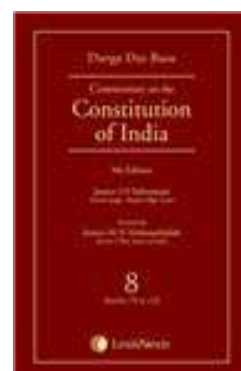
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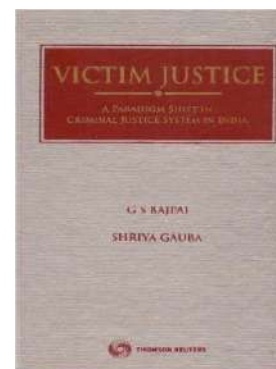
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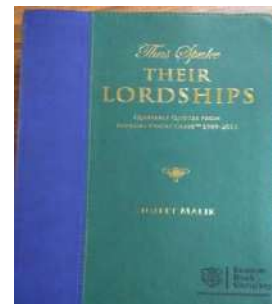
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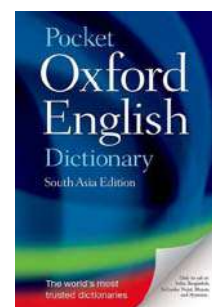
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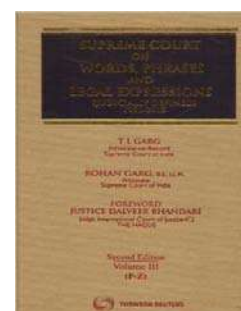
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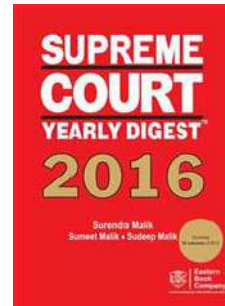
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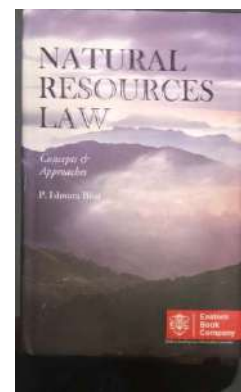
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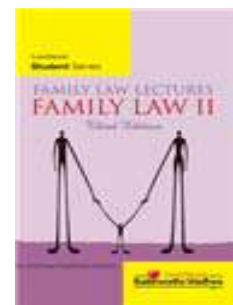
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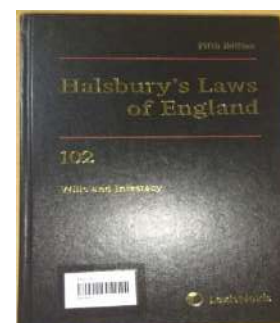
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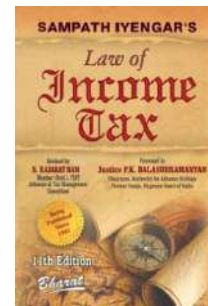


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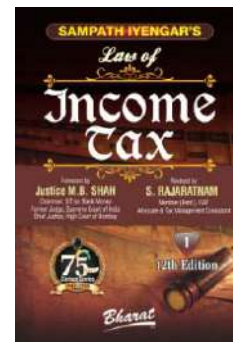
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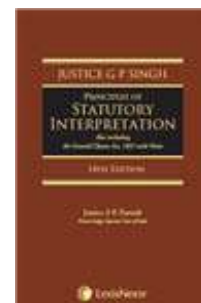


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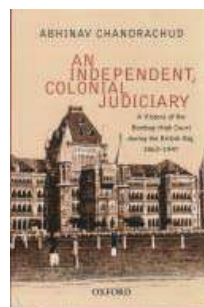
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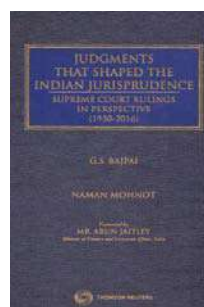
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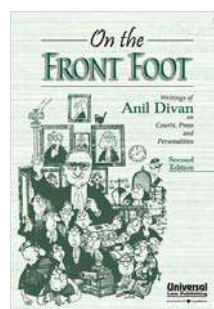
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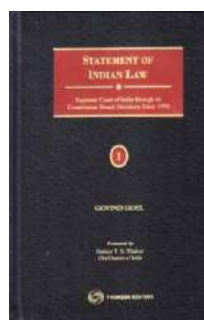
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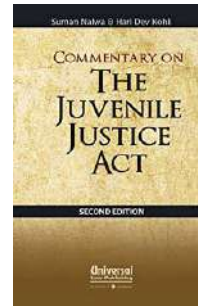
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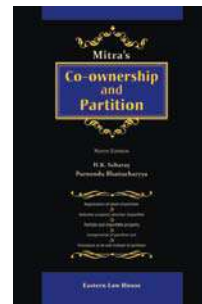
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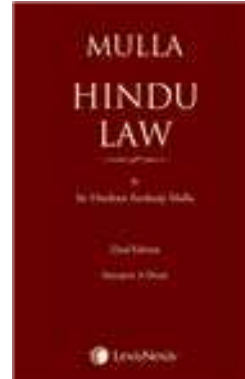
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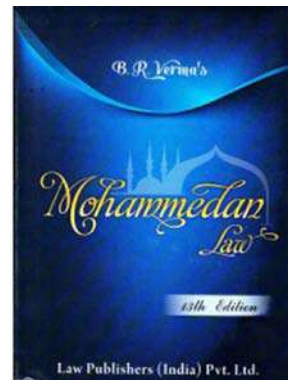
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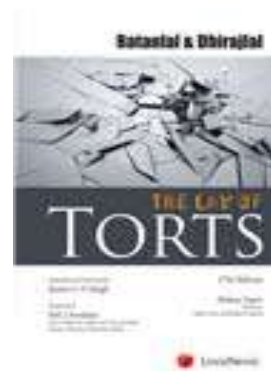
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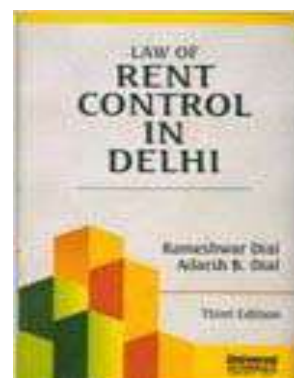
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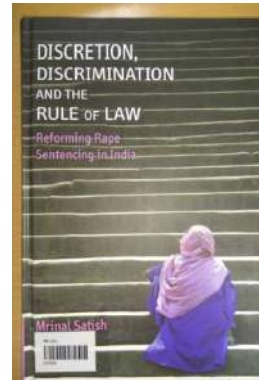
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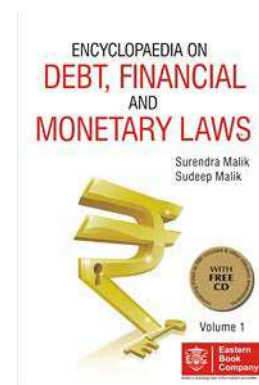
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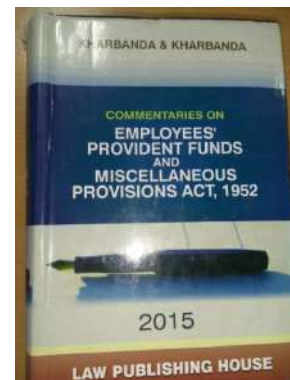
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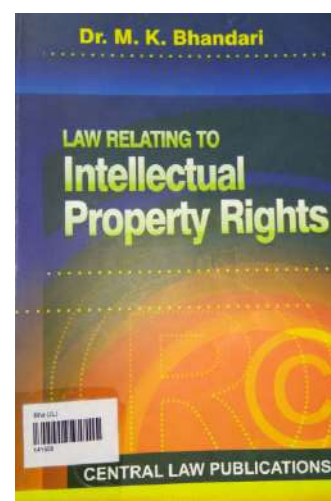
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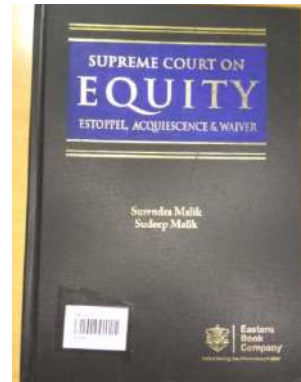
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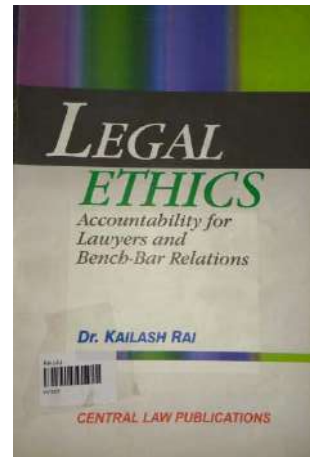
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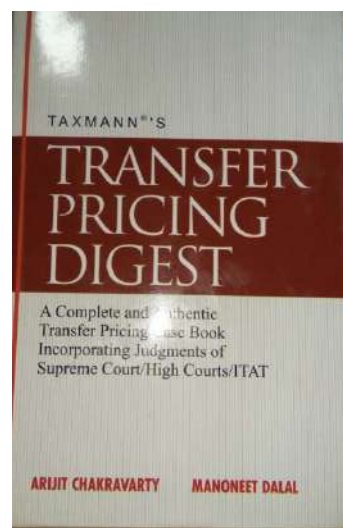
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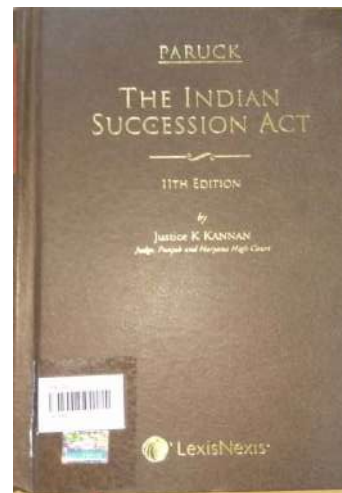
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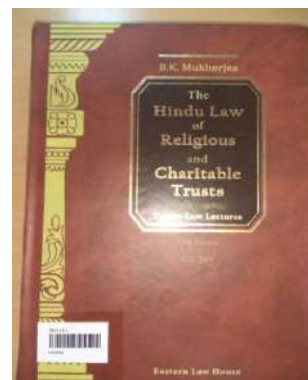
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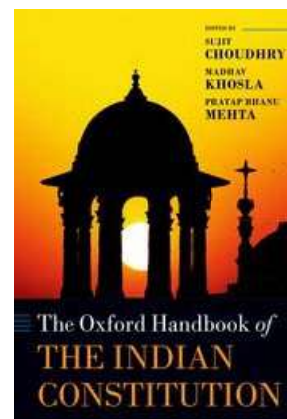
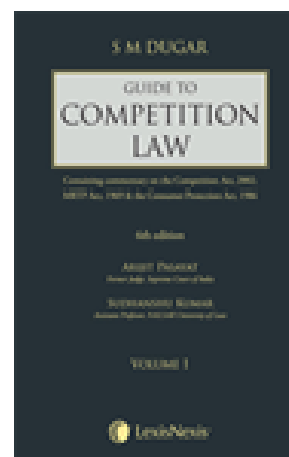
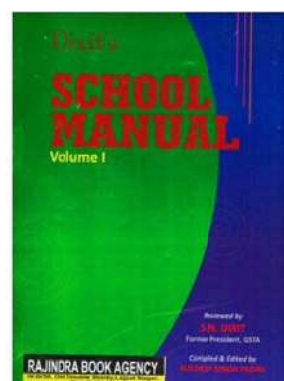
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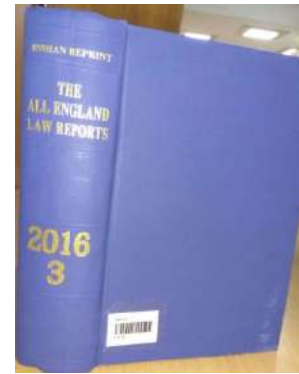
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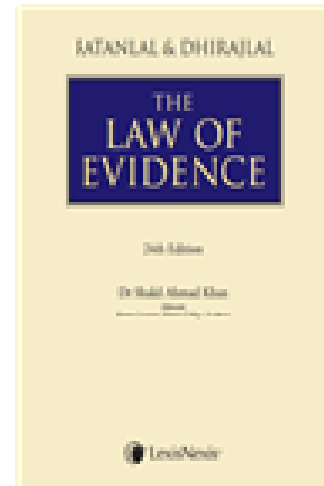
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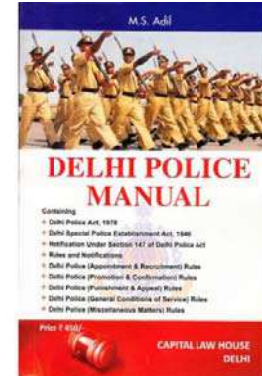
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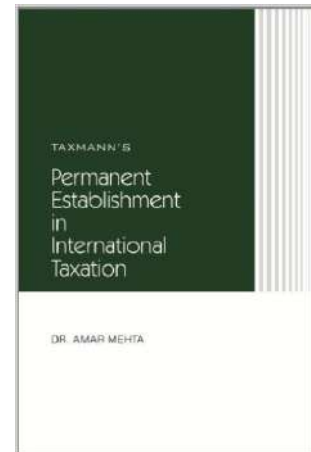
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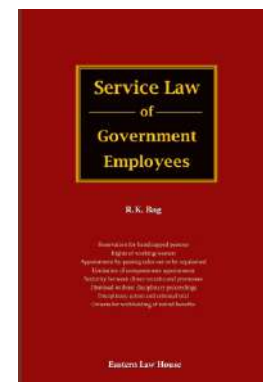
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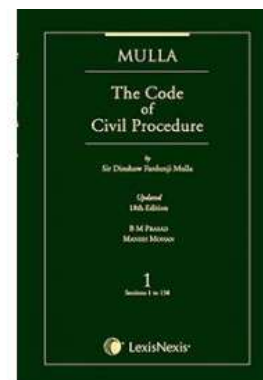
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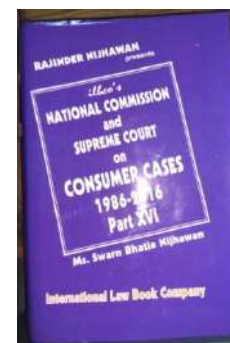
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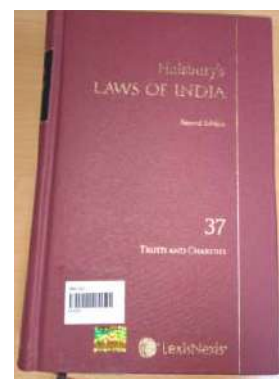
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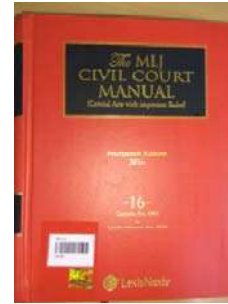
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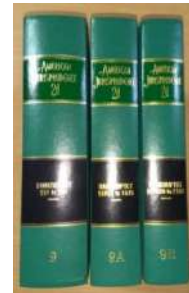
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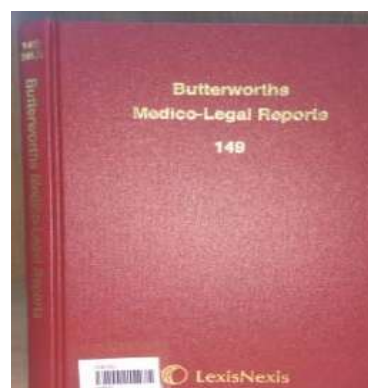
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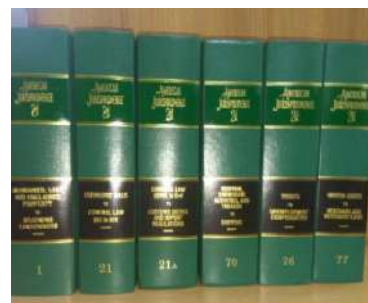
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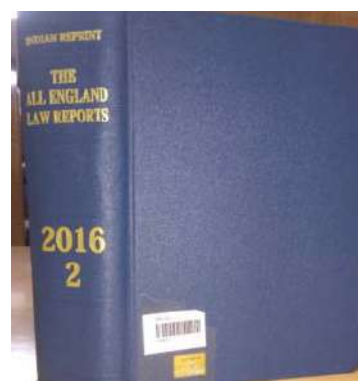
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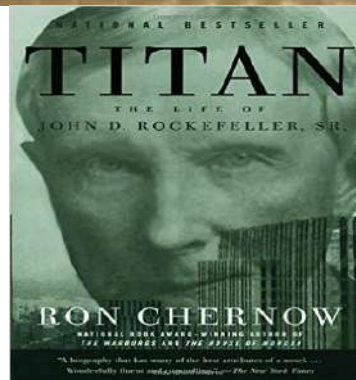
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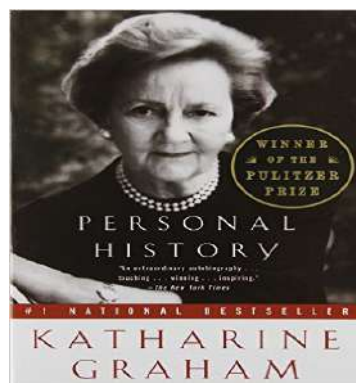
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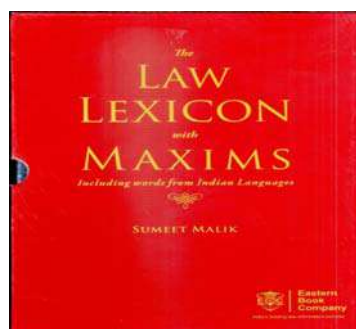
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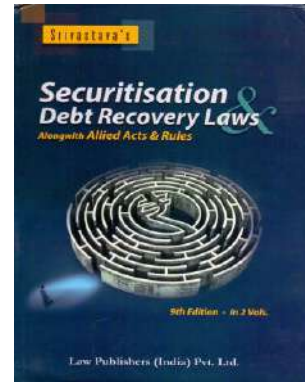
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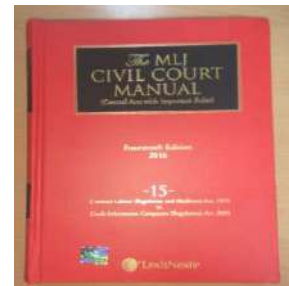
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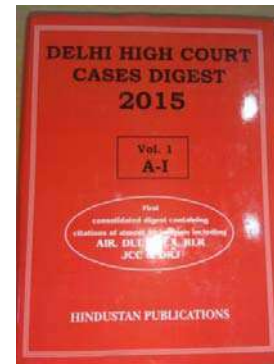
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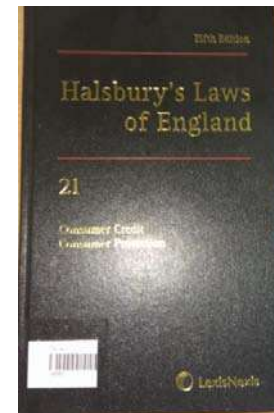
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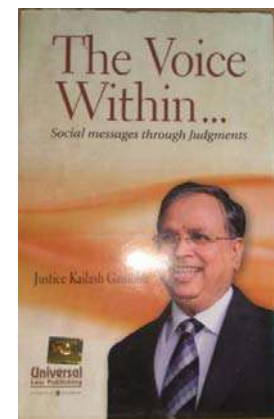
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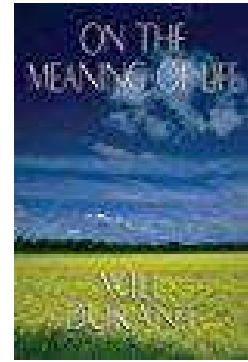
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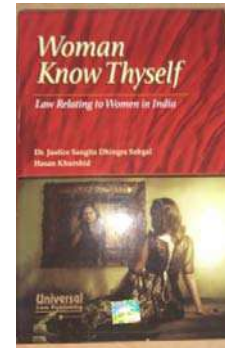
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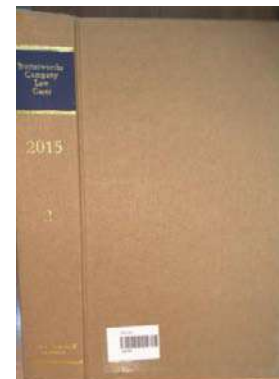
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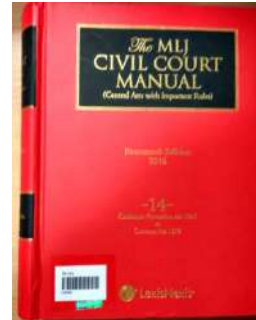
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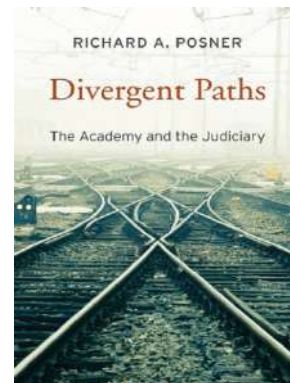
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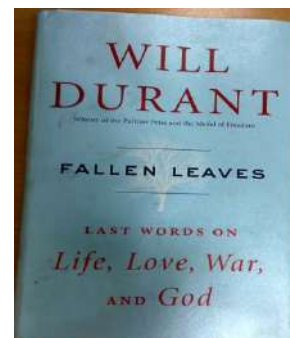
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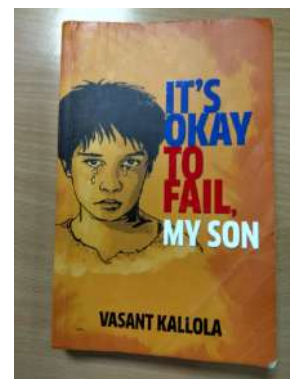
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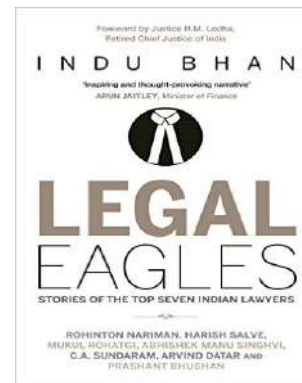
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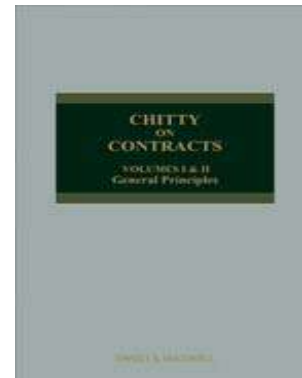
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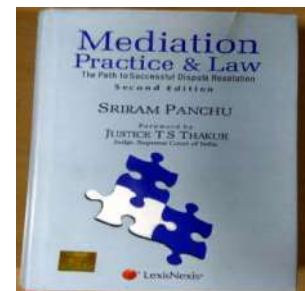
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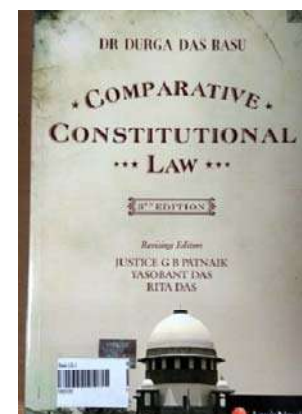
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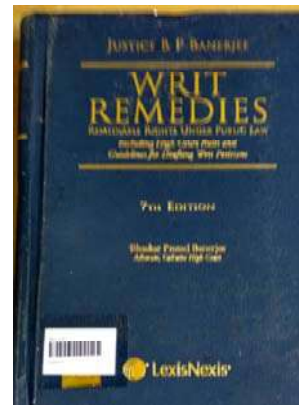
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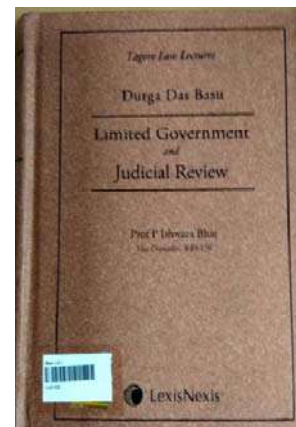
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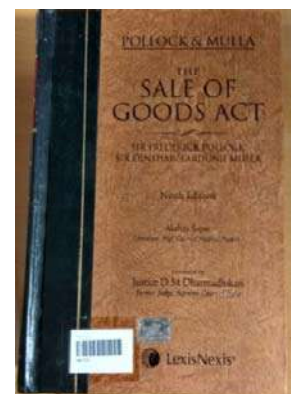
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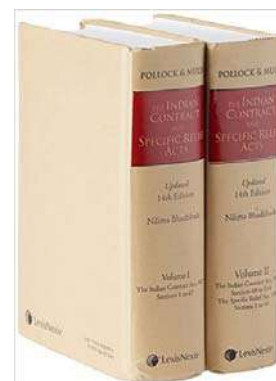
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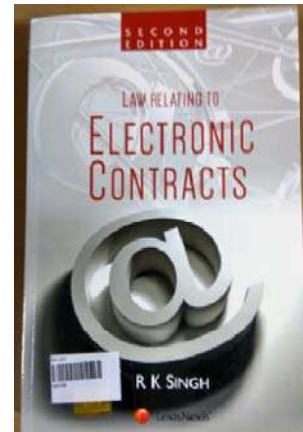
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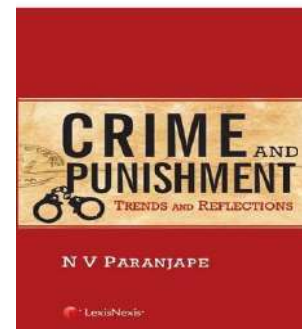
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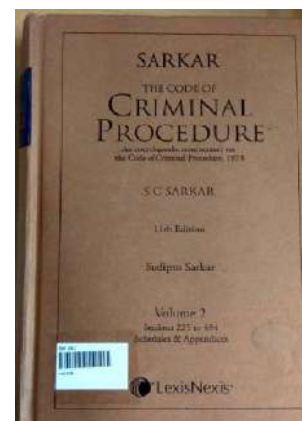
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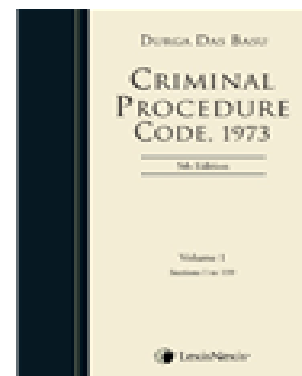
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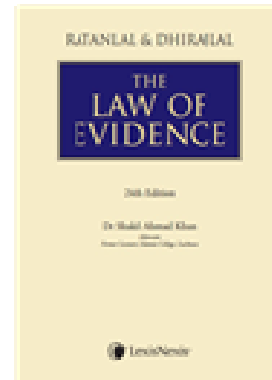
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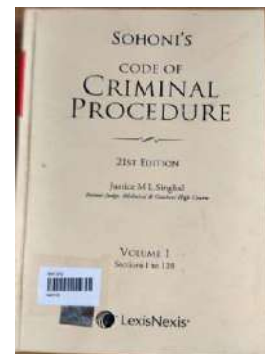
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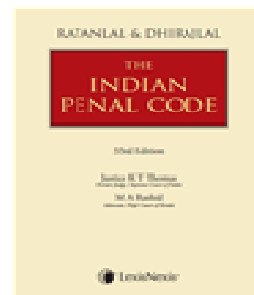
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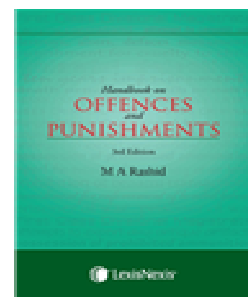
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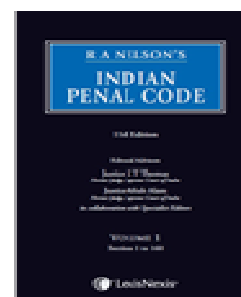
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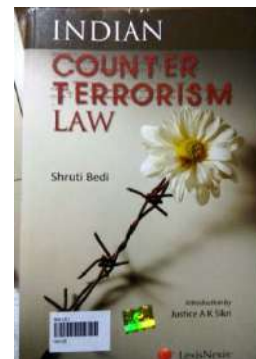
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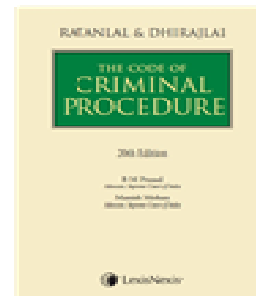
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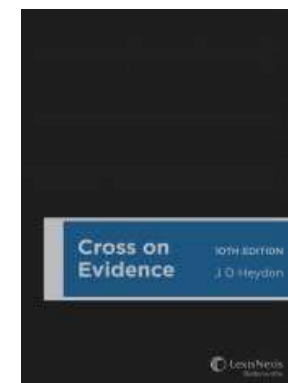
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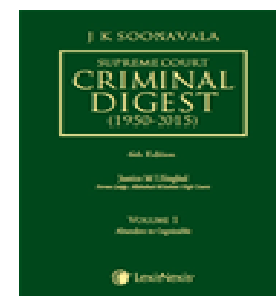
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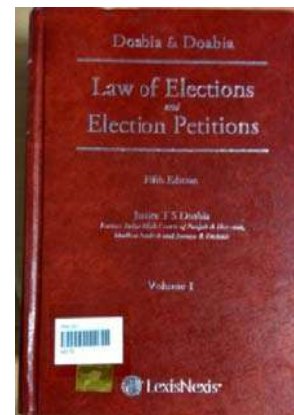


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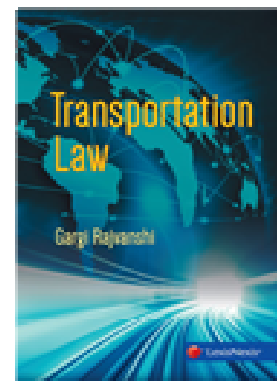


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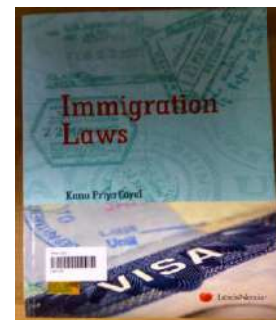


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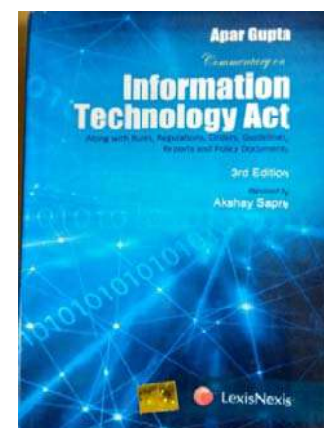


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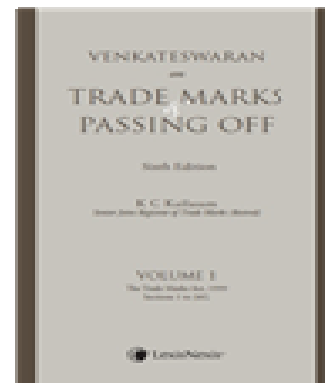
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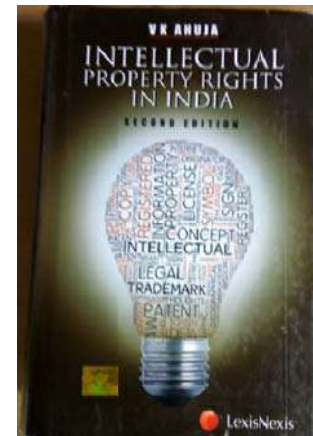
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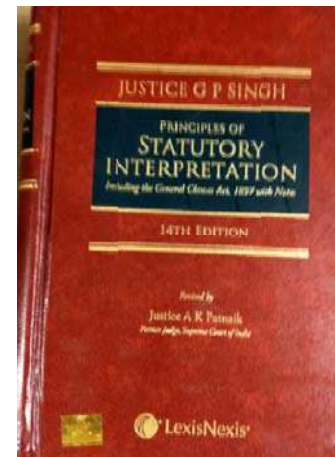
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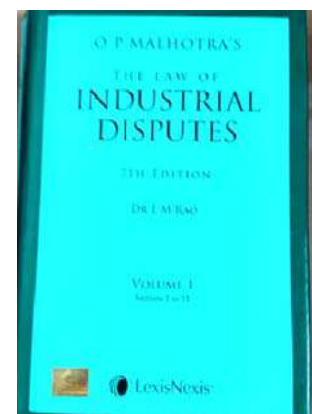
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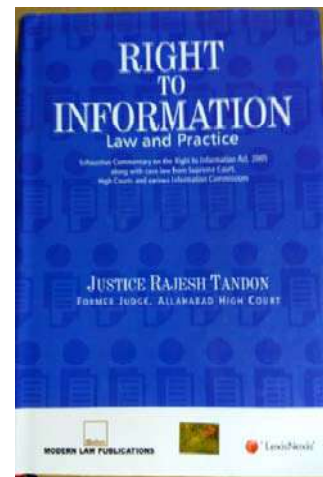
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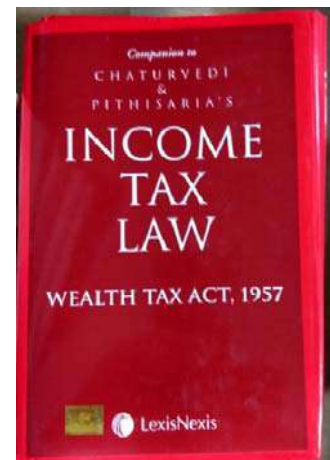
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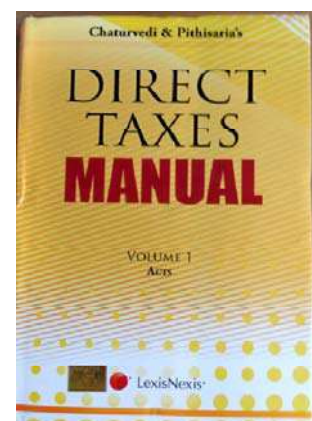
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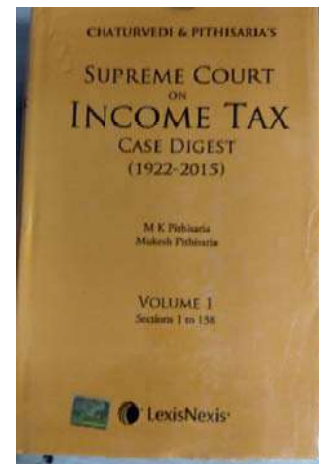
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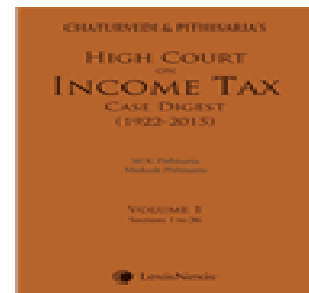
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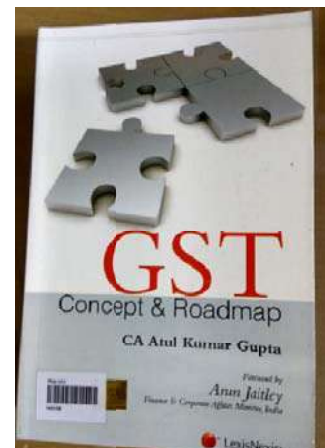
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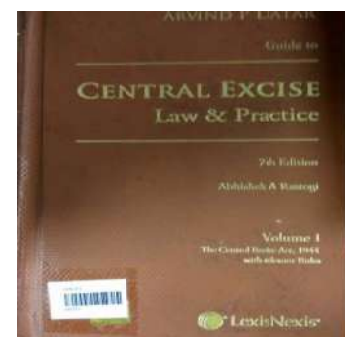
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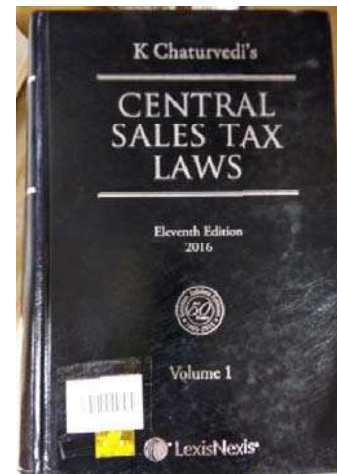
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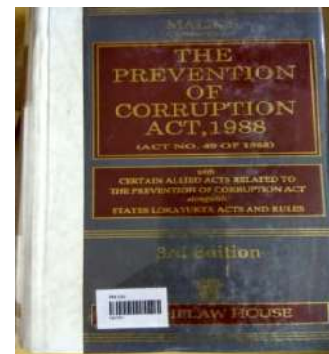
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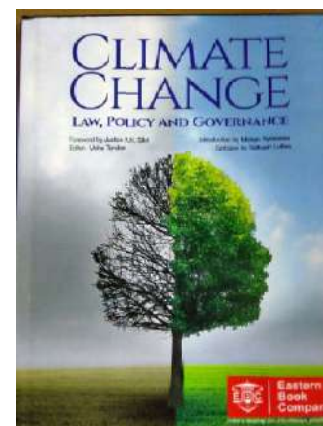
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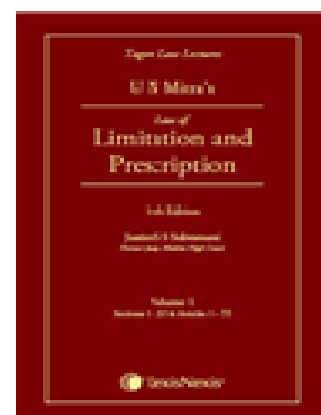
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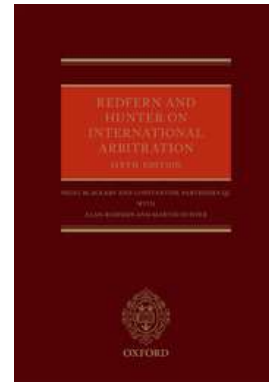
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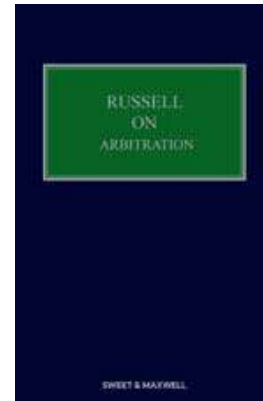
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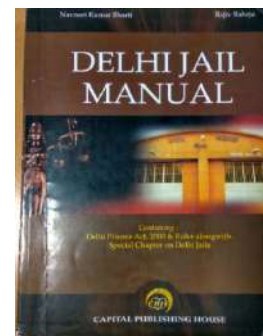
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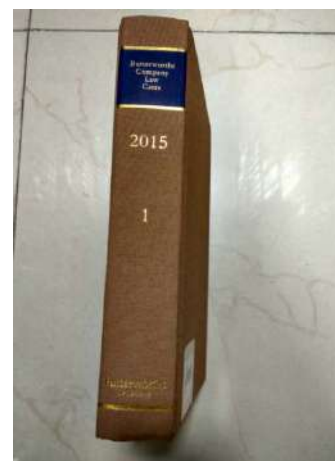
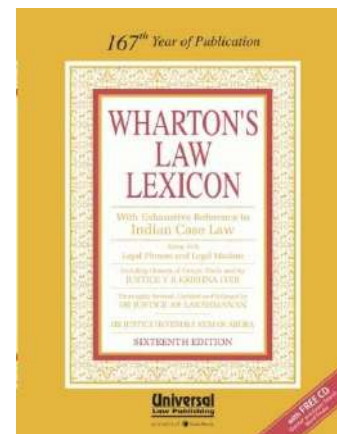
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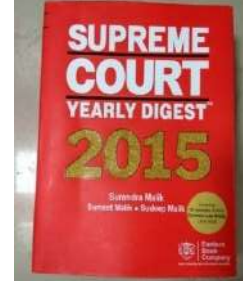
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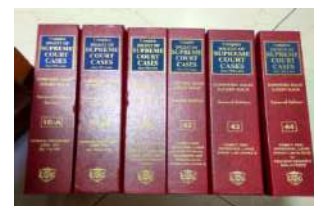
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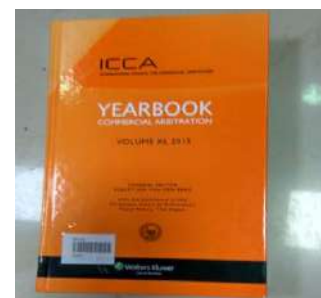


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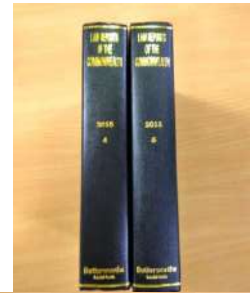
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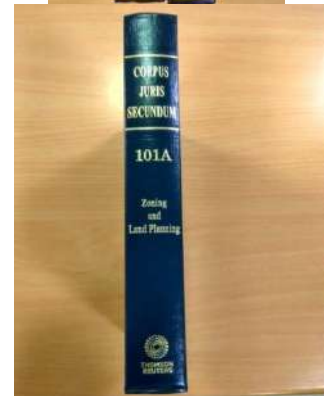
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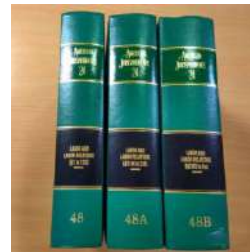
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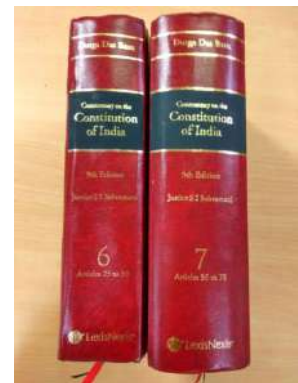
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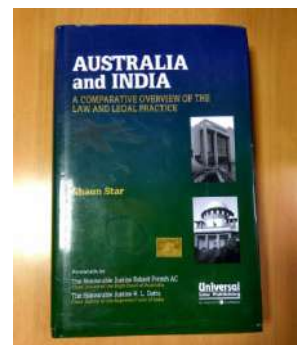
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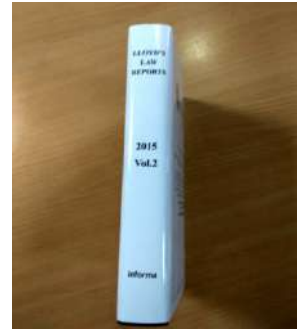
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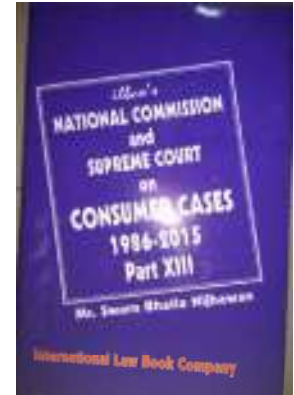


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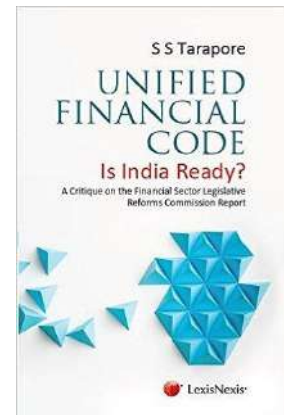
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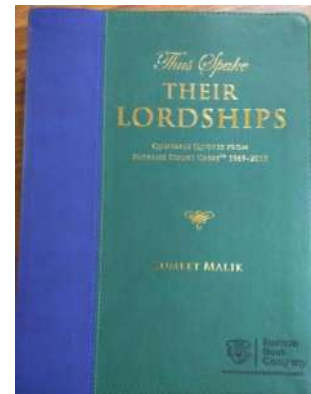


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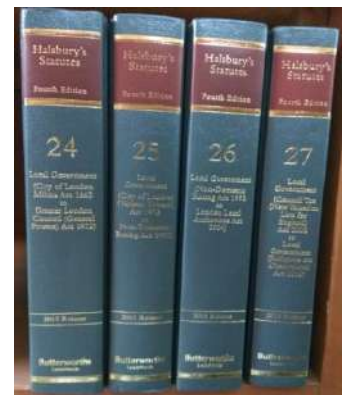


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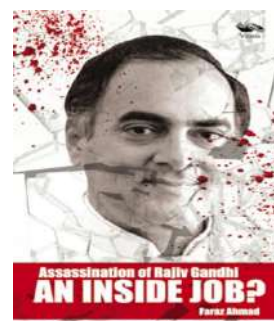
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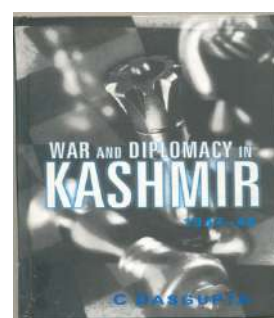
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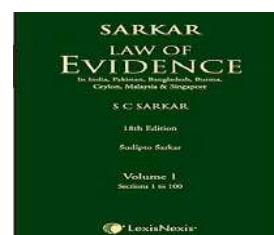
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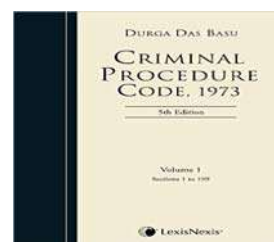
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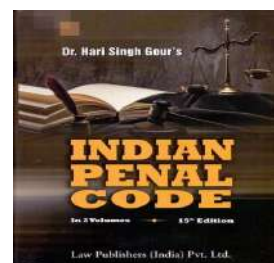
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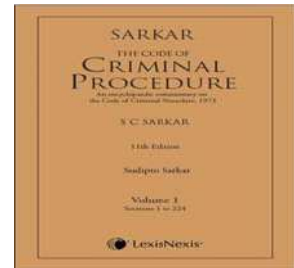


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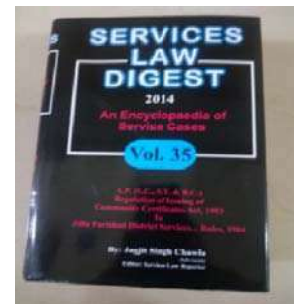


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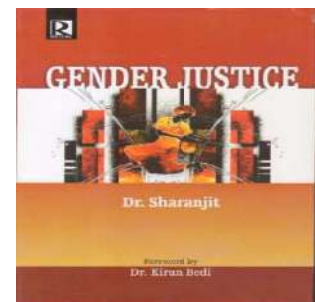


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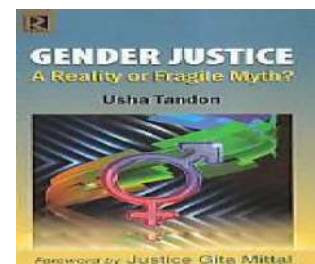


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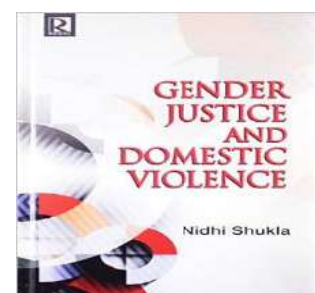


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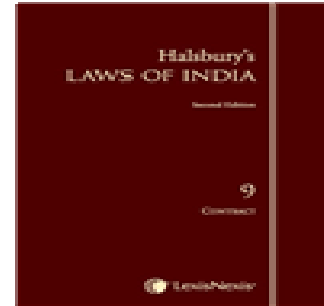
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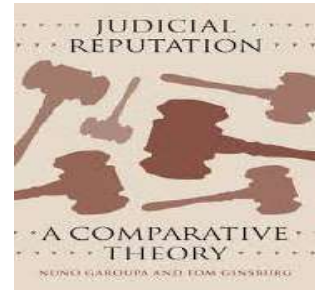
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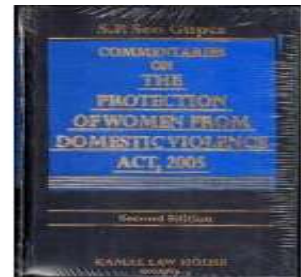
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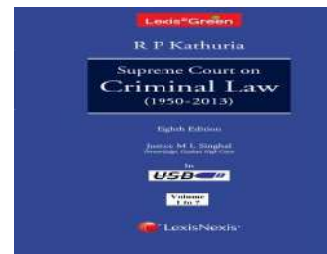
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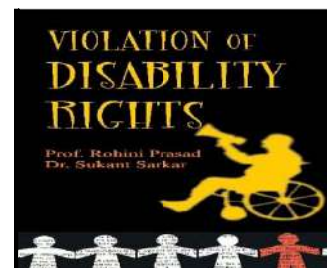
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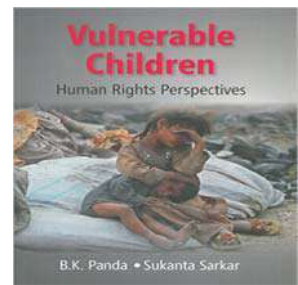
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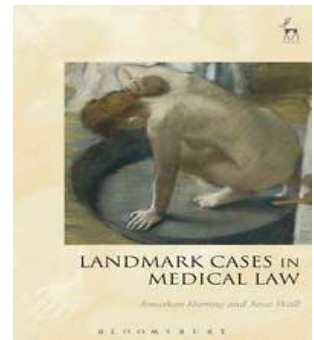
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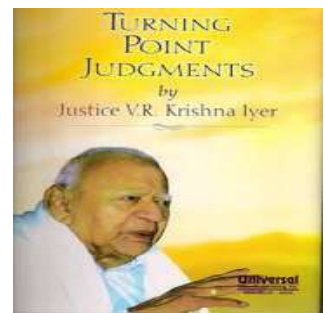
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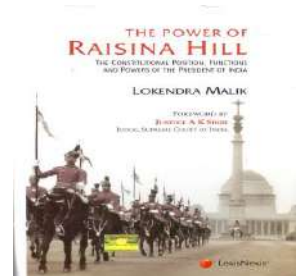
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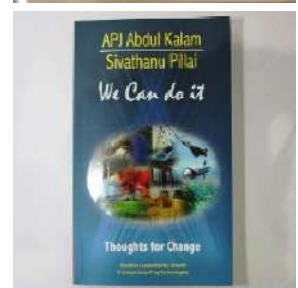
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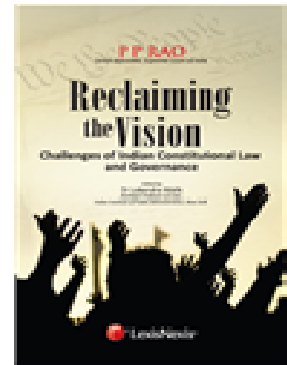


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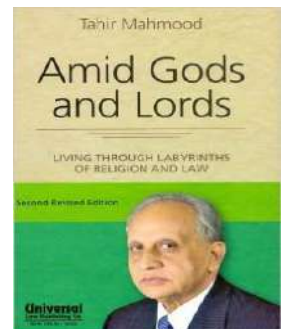


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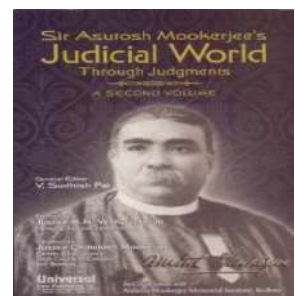


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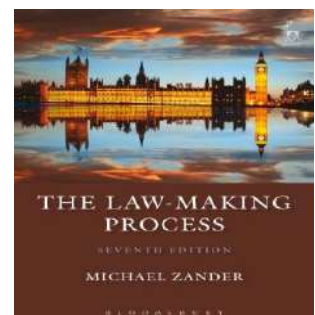


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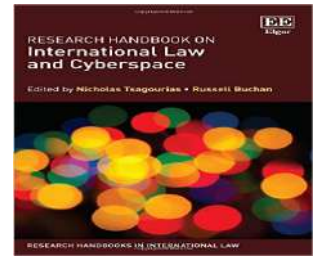
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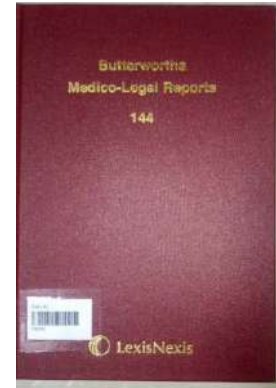
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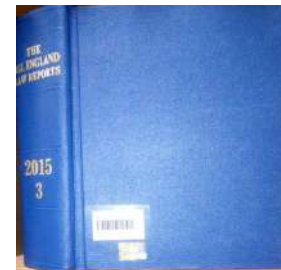
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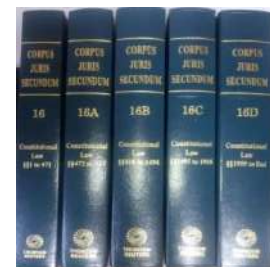
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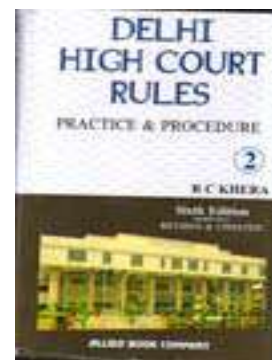
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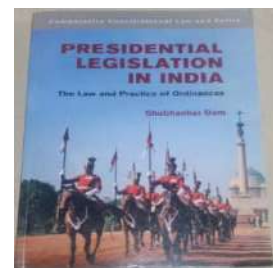
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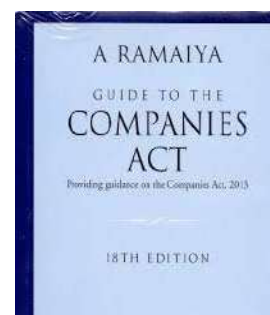
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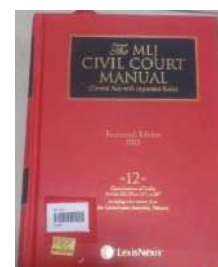
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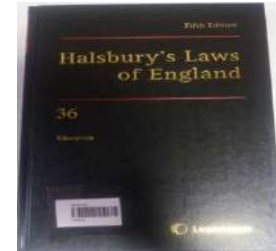
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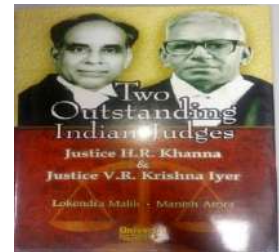
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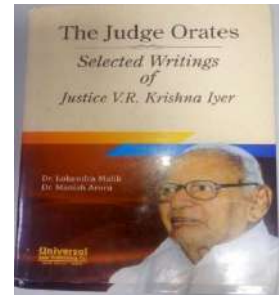
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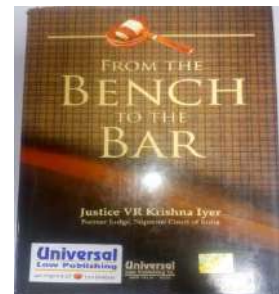
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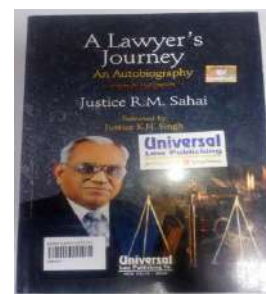
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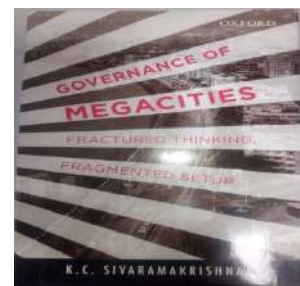
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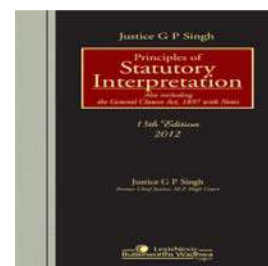


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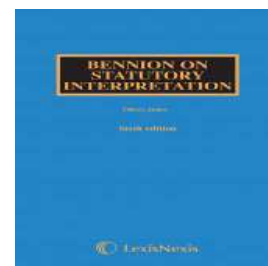


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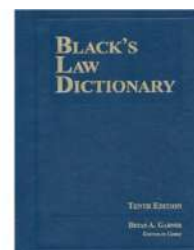
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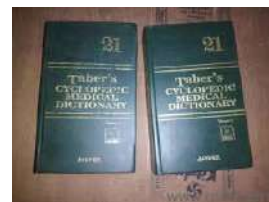


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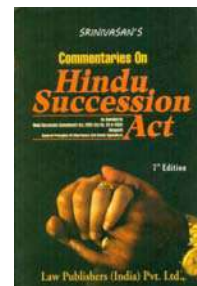


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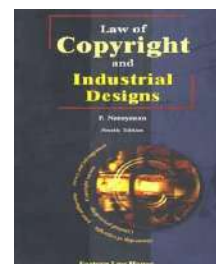


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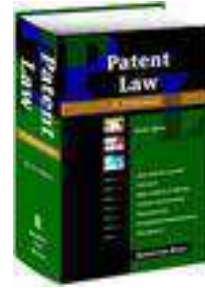
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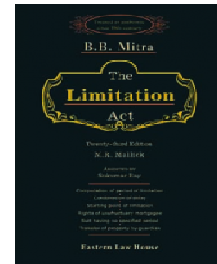
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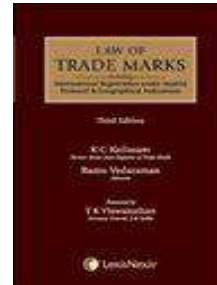
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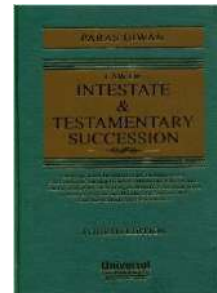
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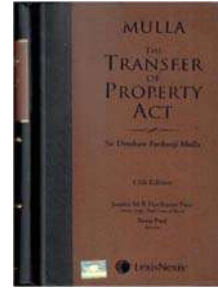
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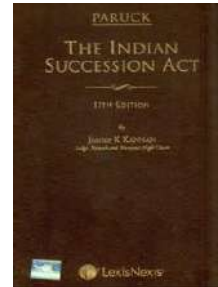
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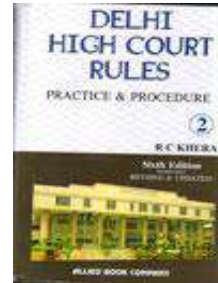
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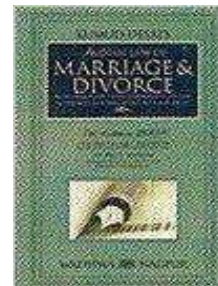
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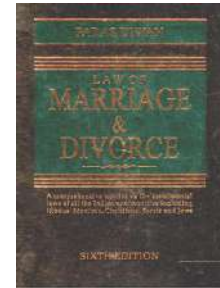
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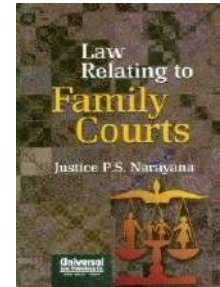
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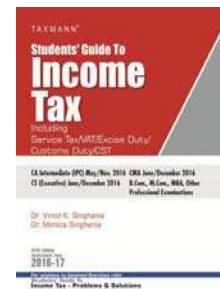
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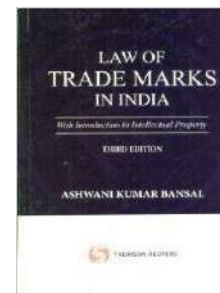
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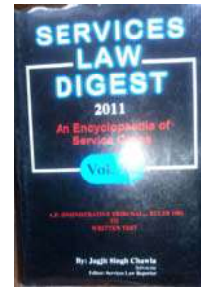
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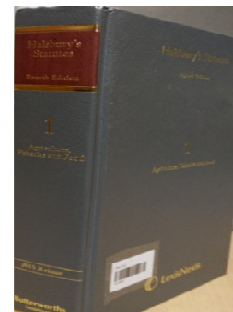
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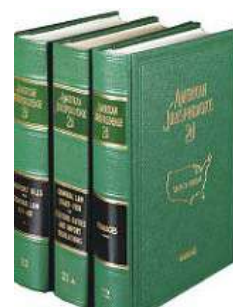
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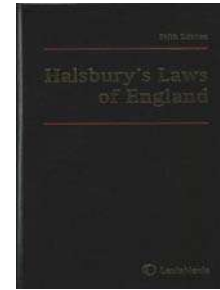
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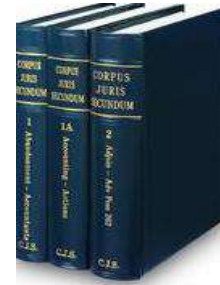
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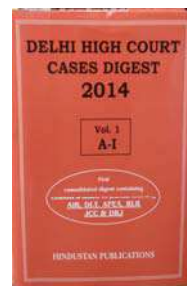


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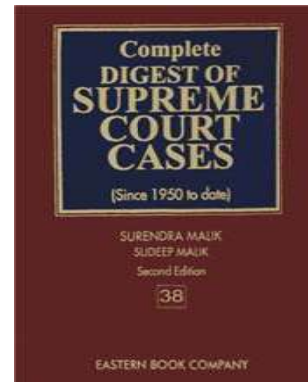
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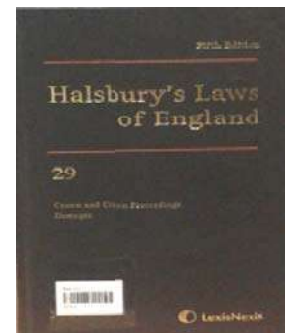
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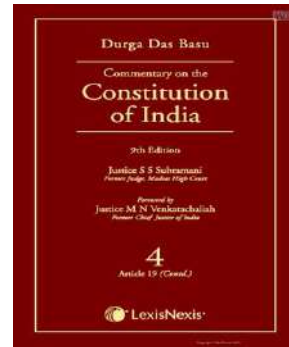


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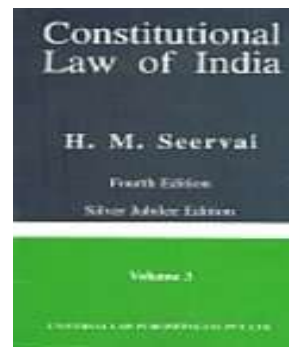


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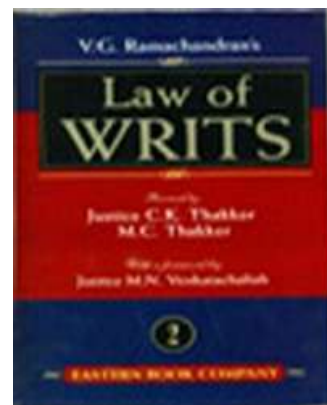


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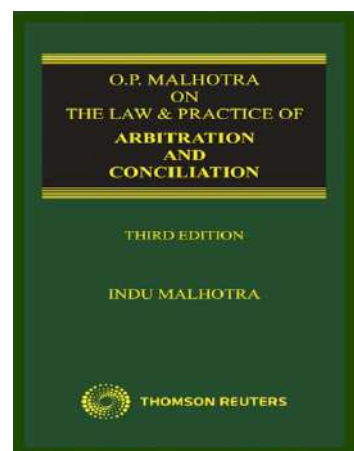


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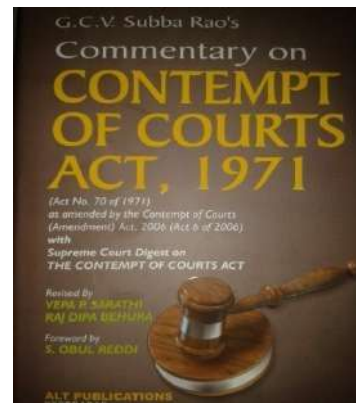


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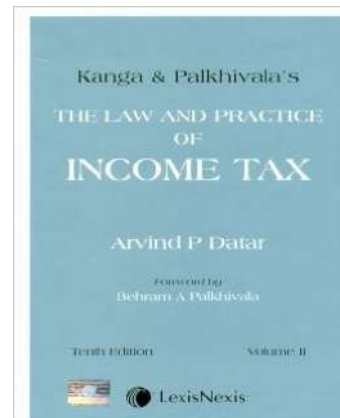


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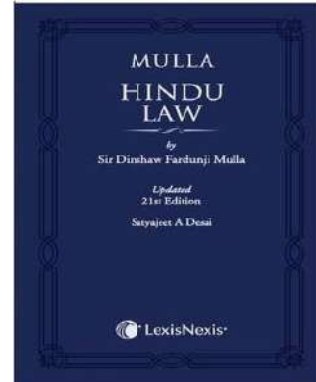


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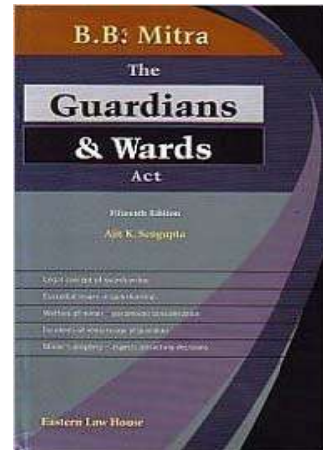


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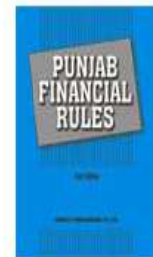
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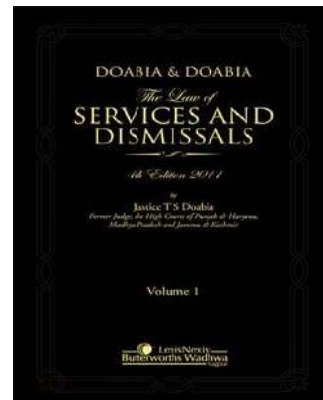


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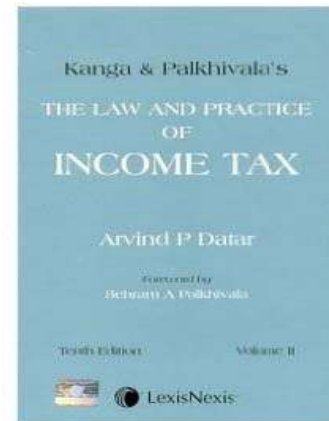


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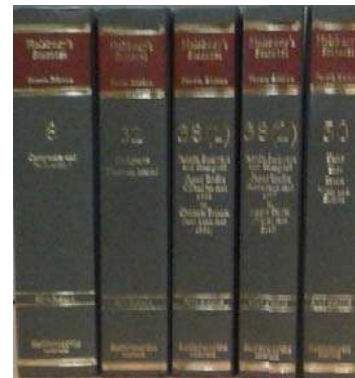
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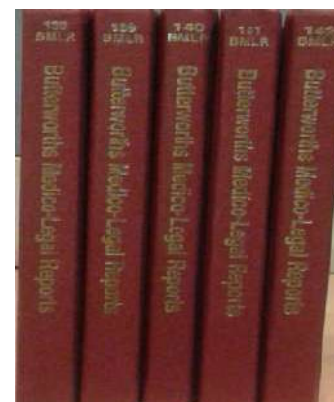


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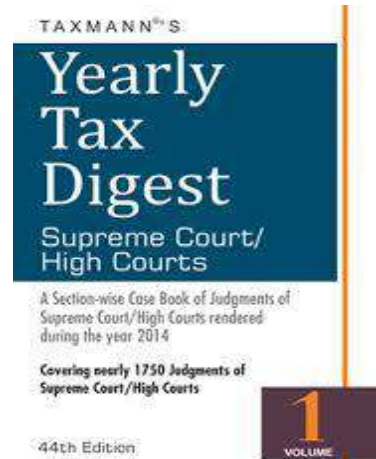
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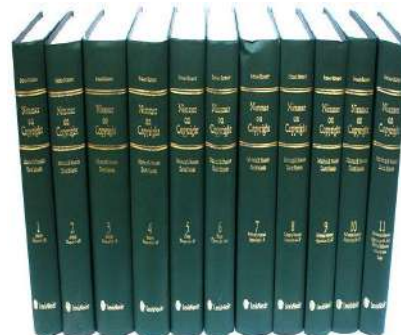


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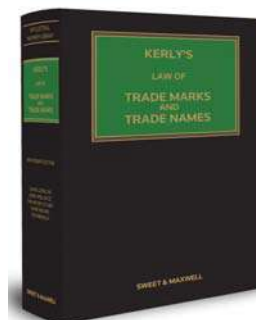


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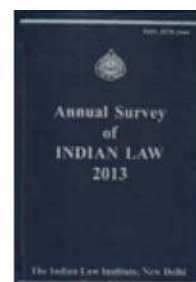
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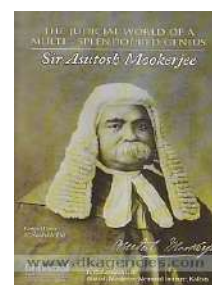
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CONTENTS

1.	Administrative Law	S. S. Jaswal	1
2.	Arbitration Law	A. K. Ganguly	29
3.	Banking Laws	Anil Kumar Rai	73
4.	Child Right	B. B. Pandey	93
5.	Civil Procedure	P. Puneeth	107
6.	Company Law	Arya A. Kumar	151
7.	Competition Law	Vinod Dixit	171
8.	Conflict of Laws	Lakshmi Jambholkar	201
9.	Constitutional Law-I	S. N. Singh	247
10.	Constitutional Law-II	M. R. K. Prasad	329
11.	Consumer Protection Law	Ashok R Patil	381
12.	Cooperative Law	K. Elumali	391
13.	Criminal Procedure	Jyoti Dogra Sood	415
14.	Cyber Law	K. N. Chandrasekharan Pillai	451
15.	Direct Tax Law(Income Tax)	Karnika Seth	467
16.	Education Law	R. Venkataramani	483
17.	Election Law	M. P. Raju	513
18.	Environmental Law	Virendra Kumar	553
19.	Evidence Law	G. B. Reddy	583
20.	Hindu Law	K. S. Chauhan	625
21.	Intellectual Property Law	Poonam Pradhan Saxena	673
22.	International Law	Alka Chawla	715
23.	Interpretation Law	Manoj Kumar Sinha	737
24.	Interpretation of Statues	Anurag Deep	751
25.	Labour Management Relations	Bhushan Tilak Kaul	827
26.	Mercantile Law	Farooq Ahmad Mir	859
27.	Muslim Law	Furqan Ahmad	877
28.	Property Law	Annam Subrahmanyam	937
29.	Public Interest Litigation	Aman Hingorani	969
30.	Socio Economic Offences	Jupi Gogoi	1001
31.	Social Security and Labour Law	S. C. Srivastava	1025
32.	Tort Law	B.C.Nirmal	1039
33.	Women and the Law	Lisa P Lukose	1073
34.	Central Legislation	S. Sivakumar	1117

CONTENTS

1. Foreword – <i>Justice M.N. Venkatachaliah</i>	v
2. Preface	ix
3. Introduction – <i>Justice Chittatosh Mookerjee</i>	xiii
4. Asutosh Mookerjee – <i>V. Sudhish Pai</i>	1
5. The Bengal Tiger – <i>Justice D.N. Sinha</i>	28
6. Sir Asutosh Mookerjee – <i>Dr. Radha Binod Pal</i>	42
7. Sir Asutosh Mookerjee—The Jurist – <i>Amarendra Nath Mukherjee</i>	47
8. Memoirs & Anecdotes about Sir Asutosh – <i>Hemendra Chandra Sen</i>	53
9. Memoirs & Anecdotes about Sir Asutosh – <i>N.C. Chatterjee</i>	56
10. Sir Asutosh Mookerjee – <i>Kali Prasad Khaitan</i>	60
11. Asutosh Mookerjee’s Library – The Asutosh Collection in the National Library	66
12. Asutosh Mookerjee in the field of Mathematics – <i>Dr. R.N. Sen</i>	69
13. Asutosh Mookerjee – In the Asiatic Society, India Museum, Sanskrit Convocation and Bengali Literary Conferences	73
14. Sir Asutosh Mookerjee—India’s Greatest Educationist – <i>N.A. Palkhivala</i> (Address at the 125th Birth Anniversary Celebrations)	77
15. Sir Asutosh Mookerjee – Educationist, Leader and Institution Builder – <i>D.P. Sen Gupta</i>	80
16. Sir Asutosh and Poet Rabindranath Tagore—Their Association and Shared Vision – <i>Debdutta Chakraborty</i>	94
17. Introductory Chapter of Sir Asutosh Mookerjee’s Tagore Law Lectures – The Law of Perpetuities in British India	96
18. Sir Asutosh Mookerjee’s Minutes—Re: Establishing a separate Law College under the Calcutta University and Foundation of the University Law College	110
19. Sir Asutosh Mookerjee’s Essay and Speeches on the Future of Indian Literature with an Introduction by Tagore	112
20. Sir Asutosh Mookerjee’s – Convocation Address at the Mysore University (1918)	134
21. The Study of Law – Sir Asutosh Mookerjee’s Address at the Inauguration of the Department of Legal Studies, Banaras Hindu University (1923)	143
22. The University and the Nation – Sir Asutosh Mookerjee’s Convocation Address at the Lucknow University (1924)	150
23. Democratic Control of Universities – Sir Asutosh Mookerjee’s Speech at the Debate at the Lucknow University (1924)	158

24. Sir Asutosh Mookerjee's Address at the Bihar and Orissa Research Society Meeting (1924)	166
25. The Lytton Letters – Correspondence between Lord Lytton – The Governor of Bengal and Sir Asutosh	169
26. Sir Asutosh Mookerjee's Retirement—Farewell Addresses and Reply	175
27. Full Court Reference on 27th May, 1924 on the Passing Away of Sir Asutosh Mookerjee	180
28. Obituary Tribute published in 39 CLJ	184
29. An Autobiographical piece found in Asutosh Mookerjee's Diary	191
30. Asutosh Mookerjee's Horoscope	201
31. Chronology	202

[Return to page 1](#)

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DECEMBER- 2013

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Narayanan, P.	Patent Law	4 th ed./Rep. 2010
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Malik, Surendra	Supreme Court Yearly Digest 2010	2011
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Singhania, Vinod Kumar	Students Guide to Income Tax 2013-2014	49 th ed./2013
Rai, Kailash	Taxation Laws	9 th ed./Rep. 2012
Ghosh, K. M.	Company Law with Secretarial Practice Vol. 4	14 th ed./2013
Malik, Surendra	Complete Digest of Supreme Court Cases (since 1950 to date) Vol. 30	2 nd ed./2013
Chawla, Jagjit Singh	Services Law Digest Vol. 33	2012
Nijhawan, Swarn Bhatia	National Commission and Supreme Court on Consumer Cases (1986- 2013) Vol. 12	2013

Zia, Modi	10 Judgements that changed India	2013
Ng, Jenny	Domain Name Registration System : Liberalization, Consumer Protection & Growth	2013
Rao, M. B. & Guru, Manjula	Patent Law in India	2010
Sarkar	Guide to Drafting, Pleading & Conveyancing in 2 Vols.	2013
Ramcharan, Robin	International Intellectual Property Law and Human Security	2013
Ratanlal & Dhirajlal	Indian Penal Code	32 nd ed./2013
Mogha	Indian Conveyancer	14 th ed./Rep. 2011
Malik, Surendra & Malik , Sudeep	Supreme Court on Award of Interest	2013
Swamy, N. Maheshwara	Law relating to Environmental Pollution & Protection in 3 Vols.	5 th ed./2013
Khera, R. C.	Delhi High Court Rules : Practice & Procedure in 2 Vols.	6 th ed./2013
Oxford	Oxford English Mini Dictionary (English to English)	7 th ed./2013
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NOVEMBER 2013

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Pollock and Mulla	Indian Contract and Specific Relief Acts in 2 Vols.	14 th Ed./ 2013
Ghaiye, B.R.	Law and Procedure of Departmental Enquiries in Private and Public Sectors in 2 Vols.	4 th Ed./2012
Chakaravarti, K. P.	Domestic Enquiry and Punishment	4 th Ed./ 2010
Mulla, D. F.	Principles of Mahomedan Law	20 th Ed./ 2013

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Jaswal, Gurdial Singh	Dictionary of Revenue Term	2012
Qazalbash, Yawer	Commentary on Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act	2013
Takwani, C. K.	Civil Procedure with Limitation Act, 1963	7 th Ed./2013
Sarkar and Khastgir	Indian Penal Code, 1860 in 2 Vols.	2013
Sarkar, Sudipto and Manohar, V. R.	Law of Evidence in 2 Vols.	17 th Ed./Rep. 2013
Sarkar, S. C.	Code of Criminal Procedure in 2 Vols.	10 th Ed./ Rep. 2012
Puri, V. K.	Compendium of Haryana Building Bye-Laws & Urban Development Regulations	2 nd Ed./2010
Soonavala, J. K.	Supreme Court Criminal Digest (1950-2010) in 4 Vols.	5 th Ed./2011
Malik, Surendra	Supreme Court on Award of Interest	2013

July-August 2013

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Khera, R. C.	Delhi High Court Rules : Practice & Procedure in 2 Vols.	6 th Ed./ 2013
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Woodroffe, John and Ali, Syed Amir	Law of Evidence in 4 Vols.	19 th Ed./ 2013
Sarkar, S. C.	Code of Criminal Procedure in 2 Vols.	10 th Ed./ 2012
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Gupta, Arun Kumar and Chauhan, Virender	Guide to Delhi Value Added Tax in 2 Vols.	7 th Ed./ 2013
Basu, Durga Das	Shorter Constitution of India in 2 Vols.	14 th Ed./ Rep. 2012
Kahneman, Daniel	Thinking Fast and Slow	2011
Banaji, Mahzarin R. and Greenwald, Anthony G.	Blindspot : Hidden Biases of Good People	2013
Modi	Medical Jurisprudence & Toxicology	24 th Ed./ Rep. 2012
Singh, G.P.	Principles of Statutory Interpretation	13 th Ed./ 2012
Mulla	Hindu Law	21 st Ed./ 2013

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Singhal, M. L.	MLJ: Civil Court Manual –Central Acts with important Rules Vol. 9	14 th Ed./ 2013
Khera, R. C.	Delhi High Court Rules : Practice and Procedure in 2 Vols.	6 th Rev. Ed. / 2013
Corporate Law Adviser	Supreme Court on Company Cases in 3 Vols.	2013
LexisNexis	Company Law Manual(1927-2012) in 2 Vols.	2012
Aiyar, S. Krishnamurthi	Law relating to Negotiable Instruments Act	11 th Ed./2012
Gutteridge & Megrah	Law of Banker's Commercial Credits	8 th Ed./2001
Hapgood, Q. C. Mark	Paget's Law of Banking	13 th Ed./2012
Ramachandran, V. G.	Contempt of Court	6 th Ed./ Reprint 2005
Modi	Medical Jurisprudence and Toxicology	24 th Ed./Reprint 2012
Mulla, D. F.	Transfer of Property	11 th Ed./2013
Basu, M. N.	Law of Court Fees & Suits Valuation	12 th Ed./2012
Thakker, C. K.	Administrative law	2 nd Ed./2012
Craig, Paul	Administrative Law	6 th Ed./2011
De Smith	Judicial Review	6 th Ed./2009
Wade, H.W.R. & Forsyth, C. F.	Administrative Law	10 th Ed./2009
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Ghosh, K. M.	Company Law with Secretarial	14 th Ed./2012

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Nangia, Vinita Dawara	It is your Life	2012
Garg, Mohan Lal	VAT on Works Contract	7 th Ed./ 2012
Murphy, Joseph	Power of your Subconscious Mind	2006
Rao, P. Seshagiri	Law of Mines and Minerals in 2 Vols.	18 th Ed./ 2012
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Woodroffe, John George	Law relating to Injunctions in India	3 rd Ed. /2012
Padmanabhan, Ananth	Intellectual Property Rights : Infringement & Remedies	1 st Ed./2012
Sharma, Mool Chand	Right To Education : Imperative for Progress	2013
Copinger & James	Copyright in 2 Vols.	16 th Ed./2012
Govindaraj & Jayaraj	Non Resident Indian & International Law	2008
Mulla, D. F.	Hindu Law	21 st Ed./Rep. 2012
Diwan, Paras	Family Law	9 th Ed./Rep. 2012
Ahuja, Satish	Delhi High Court Cases Digest 2012 in 2 Vols.	2013
Noronha, F. E.	Private International Law in India	2 nd Ed./2013
Bansal, Ashwani Kumar	Design Laws	2012
Narayanan, P.	Law of Copyright & Industrial Design	4 th Ed./Rep. 2010
Cornish, William	Intellectual Property : Patent, Copyright, Trade Mark & Allied Rights	7 th Ed./ 2010
Jones, Stephen F.	CIPA : Guide to Patents Act	6 th Ed./2009
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Malik, Surendra	Supreme Court on Criminal Procedure Code and Criminal Trial in 3 Vols.	2011
Soonavala, J. K.	Supreme Court Criminal Digest (1950 to 2010) in 4 Vols.	5 th Ed./ 2011

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Khera, R. C.	Delhi Land & Revenue Code	3 rd Ed./ 2012
Seth	Cantonment Laws	1 st Ed./ 2011
Pahwa, Puneet	Delhi Development Laws	2012
Row, Sanjiva	Railways Act	8 th Ed./ 2011
Narayana, P. S.	Public Premises Law	1 st Ed./ 2011
Sarkar, P. K.	Acquisition of Land in India	3 rd Ed./ 2012
Malik, Surendra	Supreme Court Yearly Digest, 2011	2012
Pullani	Company Rules & Forms	15 th Ed./ 2012
Ramaiya, A.	Guide to the Companies Act	17 th Ed./ 2010
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Jha, D. N.	Society and Ideology in India : Essays in Honour of Professor R. S. Sharma	1996
Bayly, C. A.	Omnibus	2009
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Malik, Surendra	Complete Digest of Supreme Court Cases (Since 1950 to date) Vol. 28 & Vol. 29	2013
Suri	Consumer Protection Digest (1999-2009)	2012

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Berg, Albert Jan Van Den	Yearbook Commercial Arbitration, vol. 37	2012
Mahapragya, Acharya	Understanding Joy & Sorrow	2012
Malik, Surendra	Supreme Court Yearly Digest, 2013	2013
Srinivasan	Hindu Succession Act	7 th / 2012

JANUARY 2013

S.NO	AUTHOR	TITLE	EDITIONYEAR
1.	Sivakumar,S.	Annual Survey of Indian Law	Vol. XLVII/ 2011
2.	Garner, Bryan A	Black's Law Dictionary	9 th ed. /2009
3.	Chakraverti, S	Cases & materials on Code of Civil Procedure in 3 vols.	5 th ed. / 2011

NOVEMBER-DECEMBER 2012

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Venkateswaran, S	Trademarks and Passing Off (2 vols.)	5 th / 2010
Singh, G.P	Principles of Statutory Interpretation	13 th / 2012
Iyer	Commentary on law of Contempt of Court Act, 1971	5 th / 2012
Narayanan, P	Patent Law	4 th (rept.) / 2010
Malik, P.L	Industrial law (2 vols.)	23 rd / 2012
Khanna, H.R	Neither Roses nor Thorns	1 st (rept.) / 2011
Gupta & Chauhan	Guide to Delhi Value Added Tax	6 th / 2012
Malhotra, O. P	Law and Practice of Arbitration & Conciliation	2 nd / 2006
Malhotra, Anil	Indians NRI's and the Law	2012
Narayanan, P.	Law of Copyright and Industrial Designs	4 th (rept.) / 2010
Parekh, Pravin H	Human Rights Yearbook 2007	2007 / 2007
Bhutani, Mukesh	Transfer Pricing : An Indian Perspectives	2 nd / 2007
Malik, Surendra	Supreme Court Octennial Digest 2001-2008 (6 Vols.)	2011

OCTOBER 2012

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Chopra, Deepak	Seven Spiritual Laws of Success	
Sparks, Karen Jacob, ed.	Encyclopaedia Britannica Book of the Year 2011	2012

SEPTEMBER 2012

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Sachs, Albie	Strange Alchemy of Life and Law	1 st / 2009
Chawla, Jagjit Singh	Service Law Digest 2011 / Vol.32 nd	2012
Bhuvan	Law of Motor Accidents Claims and Compensation	1 st / 2012
Vijayraghvan	Motor Vehicles Laws in 2 vols.	13 th / 2008
Sengupta	Commentary on Motor Vehicles Act & Rules	5 th / 2011
Basu, N.D	Law of Arbitration and Conciliation	12 th / 2012
Basu, Durga Das	Companion to Commentary on the Constitution of India (consolidated table of cases & subject index to vols. 1 to 10	8 th / 2012

AUGUST 2012

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Ratanlal & Dhirajlal	Code of Criminal Procedure	19 th / 2011
Khanna, A.N	Law of Courts Fees and Suits Valuation	8 th /2011
Singhal, M.L	MLJ Civil Court Manual, Vol.8	14 th /2012
Alan, Redfern & Hunter, Martin	International Arbitration	5 th /2009
Kapoor, J.D	Contempt of Court	2 nd /2010
Lohia, Asutosh	Commentary on Delhi Rent Control Act	2012
Aggarwal, Sukhdev	Cases and Materials on Rent and Eviction : Law & Practice	1 st /2009
Ratanlal & Dhirajlal	Indian Penal Code	32 nd /2011

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Basu, Durga Das	Commentary on the Constitution of India Vol.10	8 th 2012
Reddy, Chinappa	Courts and Constitution	2010

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AUTHOR	TITLE	Ed./ YEAR
Manohar & Chitaley	Commentary on the Limitation Act (2 vols.)	8 th / 2012
Mulla	Code of Civil Procedure (3 vols.)	18 th / 2011
Bhatia	Compendium of Delhi Municipal Laws	2 nd / 2012
Khanna, A.N	Law of Court Fees and Suit Valuation	8 th / 2011
Tripathi, S.C	Law relating to Women & Children	4 th /2010
Ahuja, Satish	Delhi High Court Cases Digest 2011 (2 vols.)	2012

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Surhone, Lambert M.	Brain Boost	2011
Singhal, M.L.	MLJ Civil Court Manual	14 th / 2012
Agarwal, G.P.	Limitation and Prescription	4 th / 2012
Aiyer & Aiyer	Commentary on the Employees Compensation Act	5 th 2011
Bhutani, Mukesh	Transfer Pricing: An Indian Perspective	2 nd / 2007
Jindal, Hariom	Transfer Pricing with OECD Transfer Pricing Guidelines	
Sarkar, M.C.	Civil Court Practice and Procedure Manual	11 th / 2009
Sande, Michael J.	Justice: What's the Right things to do	
Haldea, Gajendra	Infrastructure at Cross Roads: The challenges of governance	1 st / 2012
Sarkar, S.C.	Code of Criminal Procedure (2 Vols.)	10 th / 2012
Mogha	Pleadings in India	17 th / 2011
RatanLal and DhirajLal	Law of Evidence	23 rd /2012
Pahwa, H.P.S	Sick Industries and BIFR	9 th / 2010
Ahluwalia, Isher Judge	India's Economic Reforms and Development: Essay For Manmohan Singh	2010
Mulla, D.F.	Code of civil Procedure (3 Vols.)	18 th / 2011
Bhatia, Naval	Compendium on Delhi Municipal Laws	2 nd / 2012
Lakshmanan, A.R.	Criminal Major Acts	2012
Agrawal, M.P.	Interpretation of Words, Phrases and Commodities	2012
Banerjee, Bhagwati Prasad	Judicial Control of Administration Action	3 rd / 2012
Field, C.D.	Law Relating to Estoppel	2 nd / 2012
Pal, Samaraditya	Law Relating to Public Service	4 th / 2012
Singh, G.P.	Principles of Statutory Interpretation	3 rd / 2011
Malik	Murder Trial: Punishment and Procedure	13 th / 2012
Sheth, Dilip K.	Treatise on FEMA: Law and Practice (2 vols)	2 nd / 2012
Krishnamurthy, Aiyer S.	Commentary on Indian Trusts Act	7 th / 2012
Nandi, A.K.	Criminal Ready Referencer (4 Vols.)	3 rd / 2012
Kerly	Law of Trade Marks and Trade Names	15 th / 2011
Brown, H and Marriott, Arthur	ADR Principles and Practice	3 rd / 2011

FEBRUARY – MARCH 2012

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Taylor, Dan	Complete UCP: Uniform Customs and Practice for Documentary Credits	2008
Manohar & Chitale	Indian Penal Code vol.5	4 th /2006
Modi, J.P	Textbook of Medical Jurisprudence and Toxicology	24 th /2011
Berg, Albert Jan Van Den	Yearbook Commercial Arbitration vol.36	2011
Pillai, P.S.A	Criminal Law	10 th /2011
Malik, Surendra	Complete Digest of Supreme Court Cases vol. 26 & 27	2 nd /2012
Basu	Partition Act	8 th /2011
Lakshmi, M. Sree	Lease Financing In India	2007
Chandraiah, E.	Evaluation of Lease Financing	2004
Ratanlal & Dhirajlal	Indian Penal Code	32 nd /2011
Gupta, Arun Kumar	Guide to Delhi Value Added Tax	5 th /2011
I.L.I	Annual Survey of Indian Law vol.56	2010

JANUARY 2012

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Chaturvedi, R.G	Law of Motor Accident Claims and Compensation	2 nd / 2010
Khanna, H. R	Neither Roses Nor Thorns	1 st / 2011
Shukla, V. N	Constitution of India	11 th / 2011
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Krishnamurthy, K	Indian Stamp Act	11 th / 2011
Ramanujam, S	Mergers et al.	3 rd / 2011
Roughton, Ashley	Modern Law of Patents	2 nd / 2010
Majumdar, P.K.Basu	Law of Mines and Minerals	2011
Naik, Santanu	Law of Damages and Compensation	2012
Andhyarujina, T.R	Kesavananda Bharti Case	2011
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Lakshmanan, A.R	Index to Labour Law Journal (2005-2010)	2011
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Iyengar, T.RSrinivasa	Commentary on the Trade Marks Act	4 th / 2011
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Thackker, C.K	Administrative Law	2 nd / 2012
Raman, Sunil	Delhi Durbar 1911 : The Complete Story	2012
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